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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 06 OF 2012

In the matter of :

Nizamuddin West Association

...Appellant

Versus

Union of India and Others

..... Respondents

NDOH:-17.10.2023

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Filed by

(Dr. K.S. Jayachandran)
Special Secretary (Environment),
Government of NCT of Delhi

New Delhi

Dated: 16th October, 2023

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①

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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STATUS / PROGRESS REPORT ON BEHALF OF GOVERNMENT OF NCT
OF DELHI WITH RESPECT TO THE ORDER DATED 05.07.2023.

1. That this Hon'ble Green Tribunal vide order dated 05.07.2023 was pleased to ordered that:

“ 7. From above, it is seen that DO is nil at most locations. Fecal coliform is very high. Parameters of pH, COD and BOD are also exceeding except at Palla and Wazirabad upstream. Thus, the situation continues to be far from satisfactory as far as water quality is concerned.

8. *Further, it is mentioned that one of the CETP out of 13, is not operational. 22 STPs are non-compliant. Thus, untreated / partially treated sewage and industrial waste is entering into river. There is no information about quantity of sewage diverted to STPs and prevented from entering into river out of total sewage. Coercive measures against such serious violations are not in sight. It is mentioned that some steps have been taken for restoration of flood plains and action plan prepared which is being monitored but the fact remains that overall situation is extremely disappointing till large scale pollution remains unchecked. Discharge of pollution in river and failure to implement repeated directions for coercive against violators, including officers*

responsible for failure to prevent pollution, is practically lack of governance with no remedy to the suffering citizens, inspite of guaranteed constitutional right. We now expect meaningful prompt penal action in a mission mode not only against violators but also those who are failing to check the violators.

9. *As it is not clear whether the report has been shown to the HLC so far, DPCC may place it before the HLC who may take further action against violators and errant officers as per directions of the Tribunal in its order dated 27.1.2021 and subsequent orders. In future, any report, before being filed before the Tribunal, must be vetted by the High Level Committee with comments about coercive measures against violators/erring officers in terms of earlier orders of this Tribunal.*

Let further progress report be filed in the matter by 30.09.2023 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List for further consideration on 17.10.2023 along with other connected matters instead of scheduled date of 28.07.2023.”

2. That, this Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA No. 21/2023 titled as "Ashwani Yadav Vs. Govt. of NCT of Delhi" with regard to abetment of pollution in river Yamuna, constituted a High Level Committee (HLC) of concerned authorities in Delhi headed by the Hon'ble Lieutenant Governor, Delhi, with the Chief Secretary, Delhi, as Convener; and consisting of Secretaries of the Departments of the Govt. of Delhi viz. Irrigation, Forest and Environment, Agriculture, and Finance; CEO, Delhi Jal Board; Vice Chairman, DDA; Secretary or his nominee (not below the rank of Additional Secretary), Ministry of Agriculture, Gol; DG Forest or his nominee (not below the rank of DDG), MoEF&CC, Gol; Secretary, MoJS or his nominee not below the rank of Additional Secretary; Secretary, MoEF&CC or his nominee not below the rank of Additional Secretary; DG NMCG and Chairman CPCB.

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The High Level Committee (HLC) was asked to deal with all issues as set out in order dated 27.01.2021 in OA No. 06 /2012 (Manoj Mishra vs. Union of India & Ors) and other ancillary matters mentioned above. 3

3. That High Level Committee (HLC) prepared Department wise detailed Action Plan for Rejuvenation of River Yamuna including Nodal Officer for each project after its first meeting on 20.01.2023 and an order dated 27.01.2023 was also issued by the Chief Secretary, Govt. of NCT of Delhi for implementation of the said action plan and directions mentioned in the said order. Copy of said Action Plan and order dated 27.01.2023 of Chief Secretary have already been submitted to Hon'ble Tribunal on 31.01.2023.
4. That action points of the "Action Plan for Rejuvenation of River Yamuna" were discussed and progress of various projects were reviewed by the High Level Committee (HLC) in its subsequent Second, Third, Fourth, Fifth, Sixth and Seventh meetings held on 14.02.2023, 14.03.2023, 21.04.2023, 09.06.2023, 10.08.2023 & 10.10.2023 respectively. Minutes of the meetings of the HLC upto 5th Meeting on 09.06.2023 have already been submitted to the Hon'ble Green Tribunal vide Status Report of Govt. of NCT of Delhi filed on 05.07.2023.
5. That the Hon'ble Supreme Court on 11.07.2023 has passed order including following in the Civil Appeal Diary No. 22325/2023 "Govt. of NCT of Delhi Vs. Ashwani Yadav" w.r.t. order dated 09.01.2023 of Hon'ble National Green Tribunal in OA No. 21 / 2023 :

"There shall be a stay of the operation of the direction issued on 9 January 2023 by the National Green Tribunal to the extent that the Lieutenant Governor has been directed to be a member of the Committee and to chair it. The rest of the Committee shall continue to function."

Copy of the above mentioned order dated 11.07.2023 of Hon'ble Supreme Court is enclosed as **Annexure R-1.**

6. That the Hon'ble Supreme Court vide order dated 08.08.2023 in SMW (C) No. 1 / 2021 "In Re Remediation of Polluted Rivers" has given directions including following :

"...In that view, we deem it appropriate to first hear the issue relating to the pollution of the Yamuna River. In that regard, the status report shall separately be filed by the State of Haryana as also by the State of Delhi....

For the present, to consider the issue relating to the pollution of the Yamuna River, list the matters on 03rd October, 2023.....".

Copy of the above mentioned order dated 08.08.2023 of Hon'ble Supreme Court is enclosed as **Annexure R-2.**

Next date of hearing in the above mentioned Supreme Court case is 21.11.2023.

7. That copy of the Status Report filed on 05.07.2023 and order dated 05.07.2023 of Hon'ble National Green Tribunal were sent by DPCC to the members of the High Level Committee vide email dated 06.07.2023 for urgent necessary action.

8. That Water Quality Monitoring Results of DPCC Laboratory (BOD, COD and Faecal Coliform of the period January, 2022 to September, 2022 and January, 2023 to September, 2023) particularly of Najafgarh Drain (Before out fall into River Yamuna), Water Quality of River Yamuna at ISBT (After meeting Najafgarh Drain) and Water Quality of River Yamuna at Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglaka bad Drains) were apprised and discussed by the High Level Committee in its sixth and seventh meetings held on 10.08.2023 and 10.10.2023 respectively.

Following main eight action points of the "Action Plan for Rejuvenation of River Yamuna" were discussed and progress of various projects were reviewed by the High Level Committee (HLC) in its sixth and seventh meetings held on 10.08.2023 and 10.10.2023 respectively :

(i) 100 % Treatment of Sewage

- (ii) Trapping of Drains
- (iii) Sewerage Network in Unauthorised Colonies and JJ Clusters
- (iv) Industrial Effluent Management by CETPs
- (v) Faecal Sludge (Septage) Management
- (vi) Regulation of Floodplain
- (vii) Utilization of Treated Wastewater from STPs
- (viii) Other Issues

Copy of the minutes of the sixth and seventh meetings of the High Level Committee (HLC) held on 10.08.2023 and 10.10.2023 respectively are enclosed as **Annexure R-3** and **Annexure R-4** respectively. The High Level Committee on 10.10.2023 reviewed and vetted the Status Report placed before the Committee. Copy of Presentation given before the High Level Committee in its seventh meeting held on 10.10.2023 is enclosed as **Annexure R-5**.

9. Water Quality Monitoring Results :

That due to coordinated action taken by the various concerning departments on the above mentioned eight action points of the "Action Plan for Rejuvenation of River Yamuna" water quality of River Yamuna has improved in the period of January, 2023 to September, 2023 in comparison to the corresponding months in the period of January, 2022 to September, 2022.

The High Level Committee in its seventh meeting held on 10.10.2023 took notice of the water quality of Najafgarh Drain & River Yamuna and observed that BOD, COD and Faecal Coliform in Najafgarh Drain, ISBT (After meeting Najafgarh Drain) and Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains) have improved significantly in the months of January, 2023 to Sept, 2023 in comparison to corresponding months of January, 2022 to Sept, 2022 as given in following table.

Water Quality of Najafgarh Drain and River Yamuna at ISBT &Asgarpur (D/s of Okhla Barrage (BOD in mg/l)

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023
Najafgarh Drain (Before Outfall into Yamuna)	304	272	320	288	336	293	352	272	320	224	346	213	373	192	384	186	352	208
ISBT (After meeting Najafgarh Drain)	208	208	224	272	240	272	256	256	272	240	88	224	304	208	320	192	288	196
Asgarpur (D/s of Okhla Barrage After confluence of Shahdara &Tuglakabad Drains)	192	186	224	176	232	181	240	192	256	186	266	181	240	152	272	112	272	144

Water Quality of Najafgarh Drain and River Yamuna at ISBT &Asgarpur (D/s of Okhla Barrage (COD in mg/l)

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	March, 2022	March, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023
Najafgarh Drain (Before Outfall into Yamuna)	80	53	85	55	75	58	80	60	76	48	70	50	73	46	75	42	70	44
ISBT (After meeting Najafgarh Drain)	42	38	45	40	48	44	50	48	55	38	68	42	66	38	56	36	54	40
Asgarpur (D/s of Okhla Barrage After confluence of Shahdara & Tuglakabad Drains)	60	56	65	52	70	54	75	58	80	48	75	58	76	40	66	35	75	43

Water Quality of River Yamuna at ISBT &Asgarpur (D/s of Okhla Barrage) [Faecal Coliform in Lakh MPN/100ml]

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023
ISBT (After meeting Najafgarh Drain)	2.1	1	107	0.1	3.1	0.2	2.6	0.25	2.7	0.2	2.5	0.22	1.7	0.17	2.4	0.06	2.2	0.08
Asgarpur(D/s of Okhla Barrage after confluence of Shahdara&Tuglakabad Drains)	8.4	2	7.9	2.5	8.4	4.3	6.1	4.7	8.1	4	8.3	4.30	8.1	3.20	6.8	1.70	6	2

Water Quality Status of River Yamuna at 8 locations being monitored by DPCC on monthly basis. Water Quality Status of River Yamuna of July, 2023, August, 2023 & September, 2023 are collectively enclosed as **Annexure R- 6 (Colly)**.

11. That, the progress made and status in respect of above mentioned eight action points of the "Action Plan for Rejuvenation of River Yamuna" prepared by High Level Committee in January, 2023 is briefed as follows :

(i) 100 Percent Treatment of Sewage:

Sewage Management in Delhi:

- Estimated Sewage Generation : 792 MGD (80 % of 990 MGD Water Supply)
- Installed Treatment Capacity of 37 Operational STPs : 667 MGD (84.2% of Estimated Sewage Generation)
- Capacity Utilization of existing 37 STPs : 550 MGD (69.4 % of installed capacity)
- Gap in Capacity : 125 MGD (15.8%)
- Gap in Treatment : 242 MGD (30.6%)

Out of 37 Operational STPs of Delhi Jal Board in Delhi, 14 were found meeting the standards prescribed by DPCC (BOD/TSS: 10/10 mg/l) in September, 2023 and 35 were found meeting the Design Parameters.

Focus Areas for Enhancing Sewage Treatment Capacity :

- Construction of three New STPs at Okhla, Delhi Gate & Sonia Vihar : 47 MGD
- Construction of 40 New DSTPs at various locations : 92 MGD
- Rehabilitation of Existing three STPs [Kondli Phase II, Rithala Phase I & Yamuna Vihar Phase II] : 70 MGD
- Up-gradation and increasing capacity of Remaining existing 18 STPs : 123.5 MGD

Brief status of up-gradation and increasing capacity of remaining existing 18 STPs of DJB is enclosed as **Annexure -R 7**.

Future Scenario of Sewage Treatment Capacity Augmentation in Delhi :

After construction of New STPs / DSTPs, Rehabilitation / Up-gradation of Existing STPs & other projects of DJB following will be the scenario in future :

As per Action Plan		Revised Timelines & Scenario	
Timeline	Capacity (in MGD)	Timeline	Capacity (in MGD)
June, 2023	727	June, 2023	632
December, 2023	814	December, 2023	719
June, 2024	964.5	June, 2024	814
		December, 2024	964.5

All the STPs (existing as well as new) with total capacity of 964.5 MGD are targeted to achieve standards prescribed by DPCC i.e BOD / TSS: 10/10 mg/l by December, 2024.

- (ii) **Significant progress made in construction of STPs at Okhla** (124 MGD, Progress - About 93 % as on 06.10.2023, completion timeline is March, 2024), **Rithala Phase I** (40 MGD, Progress – 93.41 % as on 06.10.2023, completion timeline is October, 2023) and **Kondli Phase II** (25 MGD , Progress - 95.77 %, as on 06.10.2023, completion timeline is October, 2023).
- (iii) **Increase in treatment capacity** from 632 MGD in January, 2023 to 667 MGD in September, 2023.
- (iv) **Increase in treatment** from 530 MGD in January, 2023 to 550 MGD in September, 2023.
- (v) **Trapping of Sub Drains:**
Additional 47 Sub drains of Najafgarh and Supplementary Drains trapped since January, 2023.
- (vi) **Industrial Effluent Management by CETPs :**
a) All 13 Common Effluent Treatment Plants (CETPs) in Delhi are meeting the prescribed standards.

b) Capacity Utilization of 13 CETPs has been increased from 62.67 MLD in January, 2023 to 66.5 MLD in September, 2023.

- Upgradation of all the 13 CETPs in Delhi are proposed. NEERI has carried out Overall Performance Evaluation of all the 13 CETPs in Delhi and Draft Integrated Report titled "Status, Gap Analysis and Suggestions for Improvement and Upgradation in existing 13 CETPs of Delhi" submitted to DSIIDC.
- Out of 13 CETPs, two CETPs at Narela and Bawana are to be upgraded by DSIIDC by December, 2023. Remaining 11 CETPs are also to be upgraded however these CETPs are to be handed over to Delhi Jal Board for their operation & maintenance and upgradation and final decision in this regard is to be taken.

c) A Joint Team consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB has been constituted for taking action taken against Dyeing units in non-conforming areas of Delhi and inspections were carried out from 28.04.2023 to 08.10.2023 and action taken is briefed below :

- Total No. of Dyeing industries found during inspection : 258
- No. of Industries / Units Close down / Sealed / Electricity Disconnected : 113

(vii) Providing Sewerage Network in Unauthorized Colonies:

There are 1799 Unauthorized Colonies in Delhi. Status of Sewerage Network in Unauthorized Colonies, as provided by Delhi Jal Board is given in following Table :

S. No	Description	Cumulative Status (No.)	Timelines / Remarks
1	Sewer line laid and commissioned	988	Laid and commissioned
2	Work of sewer network is in Progress	359	Nov, 2024
3	Colonies where NOC is awaited / O Zone	161	The work shall be taken up after NOC from Forest Deptt./DDA.
4	Colonies where sewerage network is to be laid along with Decentralized STPs	303	The work shall be taken up after allotment and passion of land for DSTPs by DDA /Revenue Deptt.
	Total	1799	

(viii) **Connection of JJ Clusters with Sewerage System :**

There are 639 JJ Clusters in Delhi out of which 580 JJ Clusters have been connected with the sewerage system or with Decentralized STPs for treatment of sewage. Rest of the cases are at various stages.

(ix) **Faecal Sludge (Septage) Management:**

“Delhi Water Board Septage Management Regulation 2018” were notified by the Urban Development Department, GNCTD on 12.11.2018 (published in Gazette on 21.11.2018) and necessary action is to be taken by Delhi Jal Board, District Magistrates and Local Bodies / Municipal Corporations as per the provisions of the said Notification.

DJB has registered 160 licensed/ authorized vendors (Emptiers) for collection and transportation of sewage from the septic tanks and has identified 86 designated Sewage Pumping Stations (SPS) / Sewage Treatment Plants (STPs) for receiving the Septage for its treatment. Total 171.28 Crore Litres of septage was collected till 30.09.2023 through licensed/ authorized vendors and treated by DJB at its STPs.

DPCC has issued Directions u/s 33 (A) of Water Act, 1974 on 27.03.2023 for imposition of penalties (a) for deposit of septage by unauthorized (unlicensed) entities, (b) disposal of Septage at place other than the designated places by authorized licensee and (c) Penalty on a person who uses the services of unlicensed vendors/ vehicle for discharging the septage.

As per the said directions, Revenue Department (An officer not lower than the rank of Nayab Tehshildar in DM offices), Sub Inspector in Delhi Police, Sanitary Inspector in MCD and Junior Engineer in DJB & I& FC are competent to impose penalties.

Copy of the Directions u/s 33 (A) of Water Act, 1974 issued by DPCC on 27.03.2023 is enclosed as **Annexure –R-8.**

(x) **Restoration and Rejuvenation of Flood Plains of River Yamuna :**

(11)

Restoration and Rejuvenation of the floodplains of River Yamuna by DDA is an initiative to enhance the ecological character of the floodplains and to make them accessible to public. A 22 Kilometer stretch of Yamuna floodplains from Wazirabad Barrage to Okhla Barrage (eastern and western banks) covering an area of about 1600 hectares is being taken up for restoration as per the directions of the Hon'ble Green Tribunal and recommendations of the Principal Committee constituted by Hon'ble Green Tribunal.

DDA is going ahead with the Restoration and rejuvenation of floodplains of River Yamuna. The complete stretch of Zone-'O' falling under the jurisdiction of DDA has been subdivided into 10 projects including the development of Bio-diversity Park near Kalindi Kunj Colony. Brief status of 10 projects taken up / to be taken up by DDA for development of Yamuna River Front (Restoration and Rejuvenation of River Yamuna Flood Plains Status as on 30.09.2023 is at

Annexure – R - 9(xi) **Utilization of Treated STP Water:**

For use of treated STP water DJB is constructing artificial lakes at various locations and have Action Plan for utilization of treated STP water as given in following Table :

S.No.	Particular	Quantum in MGD
1	Quantum of Available Treated STP Water	550 (August,2023)
2	Mandatory Return Flow in River Yamuna	267 (As per the orders of Hon'ble Supreme Court)
3	Present Use of Treated STP Water	About 145 MGD [90 MGD for Horticulture in various parks in Delhi including Millennium Park in I.P Estate, Japanese Garden in Rohini and various parks in NDMC area and DTC Depots, PPCL etc. + 55 MGD in Development / Rejuvenation of Lakes / Water Bodies (Pappankalan, Nilothi , Najafgarh & Sanjay Lake)]
4	Proposed Use of Treated STP Water	Presently, 100 MGD Treated Effluent is generated from Coronation Pillar Ph I & II STPs. Following is the breakup of use of 100 MGD Treated Effluent : 21.5 MGD is currently used by IFCD for horticulture / farming purposes. Regarding balance 88.5 MGD plans as follows:

		<p>a. 28.5 MGD to be used in marshy land of Coronation Pillar STP, b. 30 MGD to be used in Jahangir puri drain for ground water recharge and c. 20 MGD to be used in Bhalaswa Lake & DDA Golf Course.</p> <p>Regarding the proposed usage of 88.5 MGD Treated Effluent in principle approval from Hon'ble (Minister) received and estimates are to be prepared.</p>																												
5	Balance Available Treated STP Water	<p style="text-align: center;">38 MGD</p> <p>DJB has following projects for use of remaining treated STP Water for Development / Rejuvenation of Lakes :</p> <table border="1"> <thead> <tr> <th>Project</th> <th>Treated Water Use (in MGD)</th> <th>Progress Cumulative</th> <th>Timelines (Revised)</th> </tr> </thead> <tbody> <tr> <td>Smiriti Van / Lake and nearby areas from Kondli STP.</td> <td>10</td> <td>91%</td> <td>December, 2023</td> </tr> <tr> <td>Rohini Lake No.1</td> <td>15</td> <td>98%</td> <td>December, 2023</td> </tr> <tr> <td>NTPC Eco Park</td> <td>5</td> <td>43% (DJB is pursuing with U.P Irrigation Department for grant of permission to lay effluent line along and across the Agra Canal.</td> <td>December, 2023</td> </tr> <tr> <td>Okhla</td> <td>20</td> <td>Tender received & under process of award</td> <td>December, 2023</td> </tr> <tr> <td>Rohini Lake No.-2</td> <td>15</td> <td>10%</td> <td>January, 2024</td> </tr> <tr> <td>Total</td> <td>65</td> <td></td> <td></td> </tr> </tbody> </table> <p>DJB has approved the policy of supplying treated effluent for irrigation purposes, for supply to farmhouses for horticulture and recharging of ground water schemes are in progress for supply to farmhouses from Mehrauli, Kapashera, Narela and Okhla STPs. Further schemes of recharging ground water are also in progress from Yamuna Vihar, Pappankalan, Najafgarh, Keshopur, Rithala, Kondli, Okhla, Coronation Piller STPs</p>	Project	Treated Water Use (in MGD)	Progress Cumulative	Timelines (Revised)	Smiriti Van / Lake and nearby areas from Kondli STP.	10	91%	December, 2023	Rohini Lake No.1	15	98%	December, 2023	NTPC Eco Park	5	43% (DJB is pursuing with U.P Irrigation Department for grant of permission to lay effluent line along and across the Agra Canal.	December, 2023	Okhla	20	Tender received & under process of award	December, 2023	Rohini Lake No.-2	15	10%	January, 2024	Total	65		
Project	Treated Water Use (in MGD)	Progress Cumulative	Timelines (Revised)																											
Smiriti Van / Lake and nearby areas from Kondli STP.	10	91%	December, 2023																											
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Okhla	20	Tender received & under process of award	December, 2023																											
Rohini Lake No.-2	15	10%	January, 2024																											
Total	65																													

(xii) Deployment of Territorial Army for maintaining Cleanliness on Yamuna Flood Plains:

Two Platoons of Territorial Army were deployed for ground level action on Yamuna Flood Plains including removal of encroachment, dumped materials (pooja material, flowers etc.), cleaning of floating material in river Yamuna and

vigilance for prevention of dumping of waste on the flood plain of river Yamuna. Cleaning of Yamuna flood plain was targeted in two phases [Phase -I (Wazirabad Barrage to ITO Barrage) and Phase -II (ITO Barrage to Okhla Barrage)]. Cleaning work of phase -I has been completed. The Territorial Army Company provided by NMCG withdrawn w.e.f. 30th June 2023.

(xiii) **Monitoring of Action Plan through Delhi E-Samiksha Dashboard:**

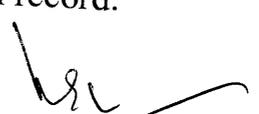
Dashboard was developed in February, 2023 for Monitoring of the progress of various projects / Action Points mentioned in the "Action Plan for Rejuvenation of River Yamuna" through E-Samiksha Portal of Delhi Government.

(xiv) As decided by the High Level Committee in its seventh meeting held on 10.10.2023, a letter dated 11.10.2023 has been issued to Delhi Jal Board and Delhi Development Authority for providing Reasons for delay in their major projects.

Copy of the letter dated 11.10.2023 issued to Delhi Jal Board and Delhi Development Authority is enclosed as **Annexure -R-10**

Copy of Reply received from Delhi Development Authority is enclosed as **Annexure -R-11** and DJB's reply is at **Annexure -R-12**

12. That the present status / progress report may kindly be taken on record.


(Dr. K.S. Jayachandran)
Special Secretary (Environment),
Government of NCT of Delhi

New Delhi

Dated: | 6.10.2023

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Annexure-R-1

14

CA D.22325/2023

1

ITEM NO.11

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL Diary No.22325/2023

(Arising out of impugned final judgment and order dated 09-01-2023
in OA No.21/2023 passed by the National Green Tribunal)

GOVT. OF NCT OF DELHI

Petitioner(s)

VERSUS

ASHWANI YADAV

Respondent(s)

(With IA No.120738/2023-CONDONATION OF DELAY IN FILING and IA
No.120739/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 11-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Amit Bhandari, Adv.
Mr. Aman Sharma, Adv.
Mr. Shadan Farasat, AOR
Ms. Warisha Farasat, Adv.
Mr. Aman Naqvi, Adv.
Mr. Harshit Anand, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.

For Respondent(s)

Signature valid
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CHIEF JUSTICE
Date: 2023.07.11
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CA D.22325/2023

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Delay condoned.
- 2 Issue notice, returnable in four weeks.
- 3 Dasti, in addition, is permitted.
- 4 There shall be a stay of the operation of the direction issued on 9 January 2023 by the National Green Tribunal to the extent that the Lieutenant Governor has been directed to be a member of the Committee and to chair it. The rest of the Committee shall continue to function.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**

8792

Annexure - R-2

16

1

ITEM NO.33

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SMW(C) No(s). 1/2021

IN RE REMEDIATION OF POLLUTED RIVERS

Petitioner(s)

VERSUS

Respondent(s)

(MS. MEENAKSHI ARORA, SENIOR ADVOCATE IS AMICUS CURIAE IN INSTANT
MATTER.
IA No. 99277/2023 - CLARIFICATION/DIRECTION)

Date : 08-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Parties(s)

By Courts Motion, AOR
Amicus Curie, AOR

Ms. Vanshaja Shukla, AOR
Mr. Vikas Negi, Adv.

Mr. Satish Kumar, AOR

Mr. B. K. Satija, Adv.
Mr. Aditya Sharma, AOR
Mr. Rahul Khurana, Adv.

Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Dr. Arun Kumar Yadav, Adv.
Ms. Suhashini Sen, Adv.
Ms. Archana Pathak Dave, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Rohan Gupta, Adv.

Mrinal Gopal Elker, AOR
Mr. D. S. Parmar, A.A.G.
Mr. Saurabh Singh, Adv.
Mr. Divyansh Singh, Adv.
Ms. Aarushi Gupta, Adv.

Dr. Manish Singhvi, Sr. Adv.
Mr. Sandeep Kumar Jha, AOR
Mr. Arpit Prakash, Adv.

Ms. Shubamgi Agarwal, Adv.

Mr. T. N. Singh, AOR
Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.

Mr. Nitesh Ranjan, AOR
Ms. Priyanka Swami, Adv.
Ms. Ritu Bhardwaj, Adv.
Mr. Rajat Gaur, Adv.
Mr. Savira Lal, Adv.
Mr. Piyush Singh, Adv.
Mr. Parijat Chandan, Adv.
Mr. Abhinav Gupta, Adv.
Mr. Vikash Chandra Shukla, Adv.

Applicant-in-person, AOR

Mrs. Nivedita Sharma, Adv.
Mrs. Suruchi Mittal, Adv.
Mr. Praveen Parida, Adv.
Mr. Abhishek Gautam, AOR

Mr. Zoheb Hossain, AOR

Mr. Mayank Mittal, P-in-P
Mr. Udit Raj Saxena, P-in-P
Mr. Vishesh Kanodia, Adv.
Vaidushya Parth

Mr. Shiv Kumare Vats, Adv.
Mr. Ajit Kumar Pathak, Adv.
Me. Rajeev Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Having heard the learned Amicus Curie as also the other learned counsel representing the parties, it is brought to our notice that in these petitions and applications, the matter relating to the pollution of the Yamuna River as also the coastal areas and the remedial measures, are in issue. It is pointed out that it would be appropriate if these issues are bifurcated and heard so that there could be effective implementation of the remedial measures.

In that view, we deem it appropriate to first hear the issue relating to the pollution of the Yamuna River. In that regard, the status report shall separately be filed by the State of Haryana as also by the State of Delhi.

Similarly, in so far as the coastal areas, though the issue would be taken up separately, for which a date would be fixed on the subsequent occasions when these matters are listed, the status report in that regard, is also necessary to be filed by the competent authorities.

For the present, to consider the issue relating to the pollution of the Yamuna River, list the matters on 03rd October, 2023.

The date for consideration of the matters relating to the coastal areas would be thereafter fixed. However, separate status report be filed in the meanwhile on exchanging the copies with the learned counsel representing the parties.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR

(19)

By Email / Speed Post
URGENT/NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
 visit us at: <http://dpcc.delhigovt.nic.in>

F. No. DPCC / WMC II / O.A. 21 (Ashwani Yadav) / 2023/5021 - 5050

Dated: 21-08-2023

Subject: Minutes of 6th Meeting of the High Level Committee (HLC) held on 10.08.2023.

Please find enclosed herewith Minutes of Sixth Meeting of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" held on **10.08.2023 at 04:00 PM** in the conference room of Chief Secretary, GNCTD Delhi for urgent necessary action as mentioned in the said minutes.

Yours Sincerely

(D.K. Singh)

SEE (WMC-II)

Enclosure: As Above

To,

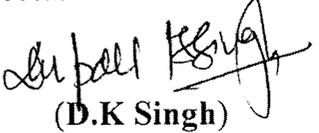
1. Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001.
2. Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryvaran Bhawan, Jorbagh Road, New Delhi -110003.
3. Secretary, Ministry of Agriculture, Govt. of India, Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi- 01.
4. Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, Delhi-110011
5. Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi - 110003.
6. Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
7. Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -32
8. Additional Chief Secretary (Industries), Industries Department, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-92.
9. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
10. Director General, Central Public Works Department, A-Wing, Room No. 101, Nirman Bhawan, Delhi -11
11. Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
12. Chairman, Delhi Pollution Control Committee. 5th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
13. Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
14. Pr. Secretary, Finance Department, GNCTD, 4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
15. Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi-11005.
16. Pr. Secretary (PWD), MSO Building (PWD Headquarters), ITO, I.P. Estate, Delhi - 110002
17. Pr. Secretary, Irrigation & Flood Control Deptt. GNCTD, L.M. Bundh, Shastri Nagar, Delhi-31.

Contd..... 2

18. Commissioner, Municipal Corporation of Delhi, 9th Floor, Dr.S.P.M Civic Center, JLN Marg, Delhi-02.
19. Secretary, Urban Development Department, GNCTD, 9th Level, Delhi Secretariat Delhi -02.
20. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi-110005.
21. Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate, New Delhi - 110002.
22. Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi - 110001
23. Principal Chief Conservator of Forest, Forest Department, GNCTD, Vikas Bhawan, IP Estate, Delhi 110002.
24. Member Secretary, Wetland Authority of Delhi, 6th Floor, Delhi Secretariat, I.P.Estate, Delhi - 02.
25. District Magistrate (South West District)

Copy to:

1. Pr. Secretary to Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi -110054
2. Additional Secretary to Chief Minister, GNCTD, 3th Level, Delhi Secretariat, Delhi - 110002.
3. Secretary to Hon'ble Minister (Environment & Forests), 7th Level, Delhi Secretariat Delhi -02.
4. Special Secy (Env.) Cum Member Secy. DPCC
5. Staff Officer to Chief Secretary, GNCTD, 5th Level, Delhi Secretariat, Delhi - 110002.


(D.K Singh)
SEE (WMC-II)

Minutes of the Sixth Meeting of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA.No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (Now OA No. 06/2012 "Nizamuddin West Association Vs Uoi") held in the Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat 10.08.2023 at 04:00PM.

The meeting was attended by the members of HLC, Chief Secretary, and Secretaries/ HODs of various Ministries / Organizations / Departments. List of attendees is at Annexure - "A".

Spl. Secy (Env) cum Member Secretary, DPCC presented before the Committee the status of various projects & action points of the "Action Plan for Rejuvenation of River Yamuna" and order dated 27.01.2023 issued by the Chief Secy, GNCTD and progress made since previous meeting of the HLC on 09.06.2023. It was informed that the NGT Case OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" has been disposed off and the matter related to control of pollution in river Yamuna in Delhi is to be dealt in another NGT Case OA No. 06/2012 (Nizamuddin West Association Vs Union of India & Ors). The latest order dated 05.07.2023 of Hon'ble NGT in the said matter was also informed to the HLC.

After deliberations and detailed discussions on the various issues including following main eight action points of the "Action Plan for Rejuvenation of River Yamuna" decisions were taken and given as follows:

1. 100 % Treatment of sewage
2. Trapping of all drains
3. Sewerage network in unauthorised colonies and JJ Clusters
4. Industrial effluent management by CETPs
5. Faecal sludge (septage) management
6. Regulation of floodplain
7. Utilization of treated wastewater
8. Other Issues like deployment of Territorial Army, development of E-pragati Dashboard for monitoring of the progress, IEC action plan, Najafgarh Jheel (Environmental Management Plan) etc.

Overview of projects completed under Action Plan against the targets having timelines of 31st August, 2023 is as follows:

1. Out of 76 sub-drains, 47 sub drains out falling into Najafgarh Drain (21) and Supplementary Drain (26) have been trapped against the target of 51.
2. Out of 573 unauthorized colonies, where laying of sewerage Network work is under progress, in 229 unauthorized colonies work has been completed against the target of 271.
3. Out of 200 km, 59.176 km desilting of trunk/peripheral sewer has been completed against the target of 94.93 km.
4. Out of 529.5 km, desilting of Sewer lines below 1000 mm, 94.4 km has been completed.
5. Out of 81 JJ clusters 20 JJ clusters have been connected to sewer network against the target of 16 JJ Clusters by June, 2023.
6. Projects of Pappan kalan (20 MGD), Nilothi (20 MGD) and Najafgarh (5 MGD) lakes for utilization of treated wastewater from STPs have been completed and commissioned.

Lagging Action points behind the timelines are as follows:

1. Construction of New 124 MGD STP at Okhla (Timeline was June, 2023 & Revised Timeline is December, 2023)
2. Rehabilitation of 25 MGD Kondli Phase II STP and 40 MGD Rithala Phase I STP (Timeline was June, 2023 & Revised Timeline is Sept, 2023)
3. Up gradation of 40 MGD Rithala Phase-II STP (Timeline was March, 2023 & Revised Timeline is August, 2023)
4. Allotment of Land to DJB by DDA (8 Parcels) and Revenue Department (4 Parcels) for the Decentralized Sewage Treatment Plant (DSTPs).
5. Desilting of Trunk / Peripheral sewer (59.176 km has been completed against the target of 94.93 km by June, 2023).
6. Providing Sewerage Network in Unauthorised Colonies.
7. Connection of Drains/ Drainage system of JJ Clusters with sewerage network.
8. Performance Audit by DJB of 11 trapped major drains and sub-drains through an independent agency(Timeline–February,2023, work awarded to WAPCOS however put on hold due to monsoon)
9. Project at Smriti Van [10 MGD, Timeline – March, 2023 & Revised Timeline – October, 2023] and NTPC Eco Park [5 MGD, Timeline – July, 2023 & Revised Timeline – December, 2023]for Utilization of Treated STP water.
10. Restoration & Rejuvenation of Flood Plains at Qudsia Ghat, Amrut Biodiversity Park (Part A& B) & Asita East (Part B), Yamuna Vanasthali and Kalindi Aviral (Part B) and removal of encroachment.

1. 100 Percent Treatment of Sewage**1.1. Sewage Management in Delhi:Present scenario:**

- Estimated Sewage Generation:**792 MGD** (80 % of 990 MGD Water Supply)
- Installed Treatment Capacity of : **632 MGD** (79.8% of Estimated Sewage Generation)operational STPs
- Capacity Utilization of existing STP:**547 MGD** (86.5 % of installed capacity)
- Gap in Capacity :**160 MGD** (20.2%)
- Gap in Treatment : **245 MGD** (30.9%)

Member Drainage, DJB informed that due to upgradation works, STPs are partially closed and thus Capacity Utilization of existing STP is 547 MGD only.

1.2. Focus Areas for Enhancing Sewage Treatment Capacity (332.5 MGD)

- Construction of new STPs at Okhla, Delhi Gate and Sonia Vihar (3): 47 MGD.
- Construction of 40 new DSTPs: 92 MGD.
- Rehabilitation of existing STPs (3): 70 MGD.
- Up-gradation and increasing capacity of existing STPs (18) : 123.5 MGD

1.3. Future Scenario:

(After construction of New STPs/ DSTPs, Rehabilitation/ Up-gradation of Existing STPs & other projects of DJB)

- Total Treatment Capacity by **Sept., 2023**: **697 MGD** (88 % of Estimated Sewage Generation)
- Total Treatment Capacity by **Dec., 2023**: **814 MGD** (103 % of Estimated Sewage Generation)
- Total Treatment Capacity by **June,2024**: **964.5 MGD** (122% of Estimated Sewage Generation)

1.4 Water Quality Monitoring Results

The Committee took notice of the water quality of Najafgarh Drain & River Yamuna and observed that BOD, COD and Faecal Coliform in Najafgarh Drain, ISBT (After meeting Najafgarh Drain) and Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains) has improved significantly in the months of January, 2023 to July, 2023 in comparison to corresponding months of January, 2022 to July, 2022 as given in following table.

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (BOD in mg/l))

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	March, 2022	March, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023
Najafgarh Drain (Before Outfall into Yamuna)	80	53	85	55	75	58	80	60	76	48	70	50	73	46
ISBT(After meeting Najafgarh Drain)	42	38	45	40	48	44	50	48	55	38	68	42	66	38
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains)	60	56	65	52	70	54	75	58	80	48	75	58	76	40

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (COD in mg/l))

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023
Najafgarh Drain (Before Outfall into Yamuna)	304	272	320	288	336	293	352	272	320	224	346	213	373	192
ISBT(After meeting Najafgarh Drain)	208	208	224	272	240	272	256	256	272	240	88	224	304	208
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains)	192	186	224	176	232	181	240	192	256	186	266	181	240	152

Water Quality of River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage) [Faecal Coliform in Lakh MPN/100ml]

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023
ISBT (After meeting Najafgarh Drain)	2.1	1	107	0.1	3.1	0.2	2.6	0.25	2.7	0.2	2.5	0.22	1.7	0.17
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains)	8.4	2	7.9	2.5	8.4	4.3	6.1	4.7	8.1	4	8.3	4.30	8.1	3.20

Member Secretary, DPCC informed that though there is improvement in the water quality of river Yamuna however it is far from desirable water quality i.e. Dissolved Oxygen ≥ 5 mg / l, BOD ≤ 03 mg/ l, and Faecal Coliform ≤ 2500 MPN / 100ml. Director NMCG observed that water quality of Najafgarh Drain has improved however for further improving water quality of river Yamuna on going projects of STPs of DJB needs to be expedited. Higher values of Faecal Coliform in River Yamuna is due to discharge of untreated sewage.

1.5 Monitoring of STPs

Member Secretary, DPCC informed that there are 35 STPs of Delhi Jal Board operating in Delhi out of which 33 are complying w.r.t design Parameters of BOD: TSS (30:50 / 20:30 / 15:20 / 10:15 mg/l). 13 out of 35 are meeting the prescribed standards of BOD:TSS (10:10 mg/l).

1.6 Progress in Construction of 03 New STPs [Okhla, Sonia Vihar & Delhi Gate]

Committee was informed about the progress made in construction of 03 new STPs i.e., Okhla, Sonia Vihar & Delhi Gate. The progress between 6th June, 2023 to 03th August, 2023 is as given below:

- (i) Okhla (124 MGD Capacity, Capacity Addition- 30 MGD): Total Progress—91.8% (2.8% in above period)
- (ii) Sonia Vihar (07 MGD Capacity) : Total Progress- 62.74% (11.94% in above period)
- (iii) Delhi Gate STP (10 MGD) : Land to be provided to DJB by MoHUA / DDA

Member Drainage, DJB informed that MoHUA vide letter dated 20.07.2023 has requested DJB to remove unauthorized structure from the proposed land/plan.

Member Drainage, DJB informed that there is issue of release of funds [Additional cost of about Rs. 300 Crores due to difference in cost estimated in 2017 (about Rs. 665 Crores) and awarded in 2019 (about Rs. 998 Crores)] from NMCG for Okhla STP. Due to non-availability of funds there is delay in payment / completion of the project. It was informed that DJB is pursuing the matter with NMCG for providing additional required funds.

Director, NMCG informed that said amount asked by DJB was in excess of the sanctioned amount by NMCG for the Okhla STP for which prior approval was required however not taken by DJB. It was further informed that NMCG can give additional amount upto 50 Crores only for the Okhla STP and DJB is required to arrange remaining funds.

Pr. Secretary (Finance), GNCTD suggested that projects which are completed 80 % or more should be taken up on priority for funding by Delhi Govt and DJB to take up the issue with Finance Department of Govt. of NCT of Delhi.

Pr. Secretary (Environment) told that work should not have halted due to payment issues and DJB should look into the matter.

Chief Secretary directed DJB that projects should not be slowed down due to payment issues and DJB to take up the matter with Finance Department, GNCTD and NMCG for arranging the required funds to complete the 124 MGD Okhla STP at the earliest.

Regarding land for 10 MGD Delhi Gate STP, DJB shall take up the matter with DM (Central) for removal of structure / encroachment and try to find a feasible solution.

1.7 Land Allotment Issues for DSTPs/ SPS

In respect of 40 DSTPs there were land allotment issues in case of 29 DSTPs / SPS. Land allotment issues resolved in respect of 17 cases and now only in 12 cases land is to be allotted by DDA (8 Parcel of land) & Revenue Department (4 Parcel of land).

In respect of 05 DSTPs [Rangpuri, Chattarpur Extn, Maidan Garhi (Rajpur Khurd), Site adjoining to Maharishi Balmiki Hospital and Vijay Colony near Bawana Chowk] land is to be handed over by DDA to DJB. Representative of DDA informed that the matter is under process and status will be provided soon.

In respect of 02 DSTPs [Salahpur Khera, Shahbad Mohammadpur], DJB is to develop water body along with construction of DSTPs. Representative of DDA informed that the matter is under process. Land at Mohamad Pur Majri has not been handed over by DDA to DJB since encroachment is yet to be removed from the site. It was also informed that there is some stay granted by court against the removal of encroachment.

In case of 2 DSTPs (Tajpur Khurd & TikriKalan) land identified belongs to Private Parties and they have gone to Hon'ble High Court against land acquisition. District Magistrate (South West) informed that the matter is being pursued and now next date of hearing before the High Court is 28th August, 2023. MD, DSIIDC informed that DSIIDC has land in Tikri Kalan area which can be provided to DJB for DSTP.

Regarding proposed DSTP at Naya Bans of 20 MLD capacity, it was informed by representatives of DJB that it is important DSTP for the area however out of 13,000 Sqm required land, only 1900 Sqm land has been allotted by Revenue Department. Director NMCG informed that they are going for a Pilot Project of 10 MLD Capacity with a new technology requiring very less land (50 sqm / MLD which is 1/8th of required land of 400 sqm / MLD in present proposed treatment system by DJB)

Following directions were given by the Chief Secretary :

- (i) DDA to resolve the land allotment / handing over issues by holding a meeting with concerned officers of Delhi Jal Board urgently and provide status in this regard to HLC.
- (ii) DJB to pursue the Land Allotment / Handing over issues with DDA & Revenue Department and also look for alternative land where ever possible including land available with DSIIDC in TikriKalan area.
- (iii) DJB to request DG NMCG for doing the proposed pilot project at Nayabans (with 20 MLD capacity) instead of some other site selected by NMCG.
- (iv) DM (South West) to pursue the matter before the High Court for early disposal of the cases and allotment of the land for DSTPs.

1.8 Progress in Rehabilitation of Existing 3 STPs [Kondli Phase-II, Rithala Phase- I & Yamuna Vihar Phase-II]

Committee was informed about the progress in respect of rehabilitation of existing 3 STPs[Kondli Phase-II (25 MGD), Rithala Phase-I (40 MGD) and Yamuna Vihar Phase-II (from 10-15 MGD) between 06th June, 2023 to 03rd August, 2023 as given below :

- (i) Kondli Phase-II (25 MGD) : Total Progress – 94.84% (1.34 % in above period)
[Timeline–June, 2023, Revised Timeline–Sept, 2023]
- (ii) Rithala Phase-I (40 MGD) : Total Progress – 90.32 % (1.22 % in above period)
[Timeline–June, 2023, Revised Timeline–Sept, 2023]
- (iii) Yamuna Vihar Phase-II (from 10 to 15 MGD) : Total Progress – 70% (18 % in above period)
[Timeline– Sept, 2023]

Member Drainage, DJB informed that Kondli Phase-II (25 MGD) is now 95% complete and complying the prescribed standards of BOD: TSS (10:10 mg/l). In Rithala Phase-I 30 MGD is being treated. It was also informed that DJB will meet the revised timelines of Sept, 2023 in respect of above 3 STPs.

Chief Secretary, directed DJB to adhere to the revised timelines of Sept, 2023 for completion of the Rehabilitation of above mentioned 3 STPs and take up/ pursue the matter with Finance Department, GNCTD regarding funding issues at the earliest.

1.9 Progress of up-gradation of existing 18 STPs

Progress in respect of up-gradation of existing 18 STPs was briefed to the Committee. It was informed that in Rithala Phase-II (40 MGD) 08 % progress was made between 06th June, 2023 to 03rd August, 2023 (cumulative progress 93 % against the timeline of March, 2023). Member Drainage, DJB informed that treatment of 20 MGD has already started in case of Rithala Phase-I STP and meeting BOD/TSS:10 mg/l /12 mg/l. Some civil work (Disc Filter etc) is going on at the site and project will be completed within next week.

In Kondli Phase-IV (45 MGD) 4.04 % progress was made between 06th June, 2023 to 03rd August, 2023 (cumulative progress 50.5%) and timelines for completion is October, 2023.

In case of 9 projects, work is in progress with 18-19% work completed and the timeline for completion of these projects is December, 2023. Four cases have been put on hold due to scarcity of funds. In these 04 cases timeline is January, 2024. In 02 cases, files are under process for financial concurrence and in one case file is under process for administrative approval of estimate.

Chief Secretary, directed DJB to expedite the tendering & award of work and NHA model may be adopted. DJB shall adhere to the timelines for completion of up-gradation of existing 18 STPs.

1.10 Progress of De-silting of Trunk / Peripheral Sewer Lines (Approx. 200 km)

The progress of de-silting of Trunk/ Peripheral sewer lines (approximate 200 km) was briefed to the Committee. Out of 200 km, 59.176 km sewer line has been de-silted against the target of 94.93 km by June, 2023. Member Drainage, DJB informed that desilting work of Trunk / Peripheral Sewer Lines delayed due to rains and will be completed by December, 2023. It was also informed that desilting work of sewer line below 1000 mm dia (Approx. 529.5 Km) has also been taken up by DJB and 94.4 Km of sewer line has been de-silted.

Pr. Secy (Finance), GNCTD suggested that DJB should look into the practice / model adopted by other states e.g West Bengal for regular De-silting of Sewer Lines.

Chief Secretary directed DJB to expedite the work of De-silting of Trunk / Peripheral Sewer Lines & sewer line below 1000 mm diameter and consider the good practices / models adopted by West Bengal / other states for regular De-silting of Sewer Lines.

1.11 Interconnections between storm water drains and sewerage system (both way)

There are no of locations where there is Interconnections between storm water drains and sewerage system (both way) and as decided in the previous meeting this issue has been taken up as a new action point of "sewerage system and storm water drainage faulty interconnections".

Representative of MCD informed that MCD has carried out survey of 309 drains and has taken necessary action for plugging / closing such points of storm water drains joining / connected with the Sewerage System of DJB. MCD has already disconnected 183 No. of drains and in case of 13 drains action plan has been prepared. It was informed that 52 drains pertain to PWD/ IFCD/ DSIIDC, 5 drains are not traceable and in case of 56 drains it is not feasible to disconnect/ plug these drains since. There are some unauthorized colonies (Taimoor Nagar, Kotla etc) / JJ Clusters) where there is no other option available except connecting Open / Storm Water Drains with the Sewerage System of DJB. In case of one drain near Govind puri, the initial estimated expenditure is about Rs.30 Crores since there is no sewer line in nearby areas.

IFCD & DSIIDC have informed that there is no such drain pertains to them which is connected and discharging waste water into the sewerage system of DJB. Reply / Action Taken Report of PWD is awaited.

Following directions were given by the Chief Secretary :

- (i) MCD to prepare similar scheme / action plan for balance drains in Delhi and take up the issue of funding for drain near Govindpuri with the Urban Development Department, GNCTD.
- (ii) Urban Development Department, GNCTD to look into the matter regarding funding etc. for providing system for storm water in unauthorized colonies / JJ Clusters.
- (iii) DJB to submit list of points / storm water drains still joining/ connected with the Sewerage System of DJB within a week.

- (iv) Drain Owning Agencies to take urgent necessary action for plugging / closing the points of discharge through their stormwater drains into the sewerage system of DJB and submit report along with list of such Points/ Drains to the HLC along with timelines within 10 days.
- (v) All Drain Owning Agencies shall survey and submit a list of points where sewage from DJB's sewerage system is entering the storm water drains within 10 days to HLC

1.12 Prevention of Dumping of Waste from the Bridges across River Yamuna

Member Secretary, DPCC informed that an Action Point has already been added regarding prevention of dumping of waste from the 09 bridges across river Yamuna. It was informed that action taken report is still awaited from Bridge Maintaining Agencies particularly PWD regarding repair of damaged / missing wire meshes over their bridges on river Yamuna.

Following directions were given by the Chief Secretary :

- (i) All the Bridge Maintaining Agencies (PWD / CPWD, NHAI, Northern Railway, etc) shall comply the decisions taken and mentioned in the Minutes of 5th meeting of HLC held on 09.06.2023 and submit their action taken report to the convener of HLC within 10 days.
- (ii) PWD & other Bridge Maintaining Agencies to take urgent necessary action for repair of damaged / missing wire meshes over their bridges on river Yamuna and submit their action taken report to the convener of HLC within 10 days.
- (iii) Revenue Department, GNCTD shall depute 04 Civil Defense Volunteers on each of the Bridges across River Yamuna in Delhi to check and prevent the illegal dumping of Pooja material etc into River Yamuna.

2. Trapping of Drains

Progress in respect of trapping of 3 major drains were discussed and it was informed that in Barapulla and Maharani Bagh drain, 46 % cumulative progress has been made and the revised timeline for completion of the work is December, 2023 (Timeline in the Action Plan was Sept, 2023). In case of Mori gate drain cumulative progress is 24 % and revised timeline for completion of the work is November, 2023 (Timeline in the Action Plan was Sept, 2023).

Member Drainage DJB informed that they require permission / stretch of land at / near Kudsia Ghat from DDA for laying their Rising Main (1000 mm Diameter & 800 meter length) to carry the waste water to Coronation Pillar STP. However representative of DDA informed that project of DDA " Vasudev Ghat" at Kudsia Ghat / Near ISBT Bridge has already been developed & expected to be inaugurated soon and therefore permission to make any cutting / digging in the said developed area can not be granted by DDA to DJB.

Regarding Trapping of partially trapped Sen Nursing Home Drain, it was informed that there is still some marginal flow/ overflow which is due to discharge of sub soil water from the on going construction activity by CPWD around the WHO complex. Complete trapping of the drain is possible after stopping discharge from the construction activity of CPWD.

W.r.t earlier decision taken by HLC in its 5th meeting on 09.06.2023, MCD has informed that work at WHO Complex is still in-progress & underground water is pumped into drains. During the recent floods in Yamuna river w.e.f. 12th & 13th July, 2023, it was fully surcharged as one of its gates operated by IFCD got damaged causing flooding in the area upto ITO/IP Estate. Removal of floating material/ Plastic waste on a regularity to clear drain.

Progress of trapping of 76 sub-drains of Najafgarh Drain, Supplementary Drain and Shahdara Drain Outfall was briefed to the Committee. Out of 76 sub-drains, 21 sub drains out falling into Najafgarh Drain and 26 sub drains out falling into Supplementary Drain have been trapped by end of July, 2023. DJB informed that there is delay in trapping of 2 Sub Drains of Shahdara Outfall Drain due to difficult site conditions and nature of work.

Regarding Performance Audit of already trapped 11 major drains and all sub-drains by M/s WAPCOS, it was informed that work has been put on hold due to monsoon (Timeline was February, 2023).

Chief Secretary directed DJB to expedite the work of trapping of Sub Drains & Performance Audit of already trapped drains and explore the possibility of Trenchless Technology for laying of Rising Main near the Kudsia Ghat in consultation with DDA.

3. Sewerage Network in 1799 Unauthorised Colonies & Connection of 639 JJ Clusters with the Sewerage System of DJB

3.1 Sewerage Network in 1799 Unauthorised Colonies

The Progress made in extending sewerage network to 1799 unauthorised colonies was apprised to the Committee. The sewer line has been laid and notified in 747 unauthorised colonies, while work of sewer network is in progress in 573 unauthorised colonies out of which sewer network has been laid in 229 unauthorised colonies against the target of 271 unauthorised colonies by August, 2023. It was informed that sewer connections have been provided in 654 unauthorised colonies and in balance 93 unauthorised colonies sewer connections will be provided by October, 2023.

In 318 unauthorised colonies, sewer network & DSTPs are to be laid. In 161 unauthorised colonies, NOC is awaited being forest area or the O Zone or ASI land. Pr. Secretary (Env & Forest) informed that a meeting was taken by him in this regard on 05.07.2023. Out of 161 unauthorised colonies where NOC is awaited, 114 pertains to Forest Department however Alignment of these unauthorised colonies and other details are yet to be provided by DJB to Forest Department. DJB has taken up design of sewerage network schemes in 78 unauthorised colonies on forest land. Majority of the unauthorised colonies on Forest Land fall in Sangam Vihar, Chattarpur, Mehrauli areas.

Pr. Secretary (Env & Forest) informed that DJB has submitted Plans in respect of 78 Unauthorised Colonies however in 36 cases required details/documents not provided & Files not received in 11 cases. Where ever possible, Forest Department will give permission / NOC with certain conditions for laying the sewerage network / DSTPs however such permission will not link with regularisation of unauthorised colonies.

In the said meeting on 05.07.2023, representative of ASI informed that ASI has already given permission to DJB in respect of unauthorised colony (The Haven Athene Hospitality Services Pvt. Ltd), Mehrauli. ASI can not grant permission / NOC for laying of sewerage network in unauthorised colony [Sant Mohalla (Chhuria Mohalla)] in Tuglakabad Area since the matter regarding unauthorised encroachment is pending before the High Court of Delhi. Three unauthorised colonies at Shanti Kunj (VasantKunj), Ashola Extension and Asola Extension Part – I marked to ASI, do not fall under their jurisdiction.

In the said meeting representatives of DDA informed that one unauthorised colony at New Aruna Nagar Colony (Majnu ka Tila) has been removed by DDA and in respect of remaining 03 unauthorised colonies at Bahagat Singh Park, Extn. Siraspur Village, Garhi Mandu Village and Old Village Ushman Pur (3rd Pushta Road) they will check and provide their clarification / comments to DJB soon. However comments / clarification is awaited from DDA.

It has been informed by DJB that after exercise by DJB in consultation with GSDL, now there are only 04 Unauthorised Colonies which are not traceable and in case of only 12 Unauthorised Colonies (including Anand Parbat Area) providing sewerage system is not feasible.

Chief Secretary directed DJB to expedite the work of providing sewerage system in unauthorised colonies and other concerned Departments (Forest, DDA & Urban Development etc.) to issue NOC/ grant permission at the earliest. DJB to find out No of people living in Unauthorised Colonies in which providing sewerage system is not feasible so as to provide some other alternative solutions.

3.2 Connection of 639 JJ Clusters with the Sewerage System of DJB

There are 639 JJ Clusters out of which 558 were already connected with the sewerage system of DJB when action plan of HLC was prepared in January, 2023. In case of remaining 81 JJ Clusters, connection with the sewerage system of DJB has been completed in case of 20 JJ Clusters, work is under progress in 2 JJ Clusters and in one case estimate for DSTP has been prepared and under process for approval. In respect of the rest of the 58 JJ Clusters DJB has proposed various measures to be taken for treatment of waste water generated from these JJ Clusters as briefed below :

S. No.	Measures Proposed by DJB / Status	No. of JJ Clusters
1	Drains to be trapped in sewer line (work in progress)	07
2	Drains will be trapped after commission of proposed sewer network in nearby Unauthorised Colonies	18
3	Drains which can be trapped in to sewerage network by installing lift station as per NMCG	02
4	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15
5	Trapped in STP through major storm water drain/trapping work are in progress	08
6	Not feasible due to space constraints and multiple outfall setc.	06
7	JJ Cluster does not exist as per NMCG report	01
8	Site does not exist	01
	Total	58

Director NMCG informed that though DJB has requested NMCG for providing funds in respect of projects mentioned in above table however Final DPR is yet to be submitted by DJB to NMCG. Member Drainage, DJB informed that the proposed DSTPs for which NMCG will be funding are very costly [About Rs. 66 Crores for 0.25 MGD, Rs. 23 Crores Capital Cost (to be funded by NMCG) + Rs 43 Crores O & M Cost for certain period (to be borne by DJB)].

Representative of MCD informed that they have also installed DSTPs in some of their parks for the treatment of waste water in nearby drains for utilisation in the treated water in their parks.

Chief Secretary directed DJB to expedite the work of connection of remaining JJ Clusters with the Sewerage System of DJB and other measures as mentioned in above table and submit Final DPR to NMCG at the earliest. DJB will share the locations of JJ Clusters in which it is facing difficulty with MCD for resolving the issue.

4. Industrial Effluent Management

Member Secretary, DPCC informed that out of 13 CETPs, one CETP (Lawrence Road Industrial Area CETP) was not meeting the Prescribed Standards of BOD (36 mg/l against the prescribed standard of 30 mg/l) in June, 2023. DPCC has already issued Show Cause Notice on 27.07.2023 to the concerned CETP Society for imposition of Environmental Compensation of Rupees Five Lakh for not meeting the prescribed standard in the month of June, 2023 and also directed the CETP Society for taking rectification measures.

MD, DSIIDC informed that concerned CETP Society is taking rectification measures to improve the performance of Lawrence Road Industrial Area CETP & work is expected to be completed by Sept, 2023.

Regarding upgradation of CETPs, it was informed that as decided, 11 CETPs being operated & maintained by the CETP Societies will be handed over to DJB for their upgradation and operation & maintenance of these CETPs. Rest of the two CETPs at Narela & Bawanawill continue to be operated & maintained by DSIIDC and upgradation of these CETPs will be carried out by DSIIDC by December, 2023 as mentioned in the Action Plan.

CEO, DJB informed that he will look into the matter and take necessary action.

Action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi:

Member Secretary, DPCC informed regarding constitution of Joint Teams consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB and following action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi in the period of 28.04.2023 to 06.08.2023 :

- Total No. of Dyeing Industries found during inspection : 203
- Notice issued : 27
- Close down / Sealed / Disconnection of electricity : 98

Chairman, DPCC issued directions on 22.06.2023 to Local Bodies, DDA, DJB & Discoms (BSES/ NDPL) for closure / sealing & disconnection of Electricity and Water Supply of all Dyeing units and Jeans / Denim washing units operating outside the Approved Industrial Areas / Industrial Estates / Redevelopment Areas or operating without mandatory consent of DPCC.

Chief Secretary directed DJB to take urgent necessary acting for taking over of 11 CETPs from the CETP Societies in consultation with DSIIIDC and Joint Teams to expedite the action against illegal Dyeing Industries / Units in Delhi.

5. Faecal Sludge (Septage) Management

It was informed that with respect to "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage), District Magistrates are taking meetings and action against the defaulters. The cumulative action taken by DMs since said notification dated 12.11.2018 was briefed in the presentation.

Regarding amendments in the existing "Delhi Water Board Septage Management Regulations, 2018" it was informed that DJB has approved the Recommendations of the Committee constituted vide order dated 27.01.2023 of Chief Secretary, in its Board meeting held on 04.05.2023. Urban Development Department, GNCTD is to take necessary action for amendments in the above mentioned Regulations.

Member Drainage, DJB informed that they have prepared a scheme for providing incentive to the authorized licensed vehicle owners/drivers for disposal of septage to the designated SPSs/STPs of Delhi Jal Board and the same is under process for the approval of the competent authority. As decided in the 5th meeting of HLC held on 09.06.2023, now Rs. 500/- per trip has been proposed as incentive to the driver of the Tanker / Vehicle carrying septage instead of Rs. 200/- per trip proposed earlier.

Chief Secretary directed DJB to expedite the matter of giving incentive to the driver of the Tanker / Vehicle carrying septage and pursue Urban Development Department, GNCTD for amendments in the existing "Delhi Water Board Septage Management Regulations, 2018".

6. Restoration & Rejuvenation of Flood Plains and Removal of Encroachments Projects of DDA

Status and progress of 10 projects of DDA for restoration & rejuvenation of flood plains of river Yamuna and removal of encroachment was briefed to the Committee. Director (Landscape), DDA informed that projects of DDA and plantation on the Yamuna Flood Plain have been affected due to recent rains / flooding and there is delay in completion of some of the projects. DDA has provided revised timelines for their ongoing / incomplete projects. Pr. Commissioner, DDA informed that DDA has launched a demolition drive to remove the encroachment from the Yamuna Flood Plain.

Chief Secretary directed DDA to expedite their projects and remove the encroachment on the Yamuna Flood Plain at the earliest. DDA to secure Yamuna Flood Plain area from encroachment by providing Fencing, PTZ Night Vision Cameras & Centralised Control Room. In this regard, DDA may consult for design of Kerala Office, CPWD for Border protection & protection system provided at Garhi Mandu.

7. Utilization of Treated Waste Water

It was informed that 90 MGD out of 547 MGD of treated STP water is being used mainly for horticulture; 267 MGD is the mandatory return flow in river Yamuna. 70 MGD Treated STP water at Coronation Pillar is to be treated for which timeline is March, 2024.

DJB has proposed projects for utilization of 120 MGD Treated STP water for development/ rejuvenation of various lakes. Projects of Lakes at Pappan kalan (20 MGD), Nilothi (20 MGD) and Najafgarh (5 MGD) have been completed and commissioned. Progress in respect of other projects is as follows:

- Smiriti Van/Lake (10 MGD) : 85 % (Timeline–March,2023,Revised Timeline–October,2023)
- NTPC Eco Park (5 MGD) :25% (Timeline–July, 2023,Revised Timeline– December,2023)
- Rohini Lake No.1 (15 MGD) :94 %(Timeline–August,2023,Revised Timeline–December,2023)
- Sanjay Lake Kondli STP (10 MGD) :80 % (Timeline–Sept, 2023,Revised Timeline–December 2023)

In case of another two projects at Okhla for use of 20 MGD treated STP water Tender has been received and under process (Timeline is December, 2023) and in case of Rohini Lake No. 2, for use of 15 MGD treated STP water work has started and time line is December, 2023.

Pr. Commissioner, DDA informed that DDA has 83 parks which have no source of water except Bore wells. DDA vide letter dated 13.08.2020 has already sent list of 83 Parks along with Geo Coordinates to DJB with request to lay pipe lines to carry treated water from the STPs of DJB to these 83 parks. He requested DJB to take necessary action for providing treated STP water in these parks.

Addl. Commissioner, MCD informed that treated STP water can be used in the parks of MCD for which pipelines are required to be laid for carrying the treated STP water to their parks. Treated water from Keshopur STP can be used in 113 parks of MCD.

Chief Secretary directed DJB to discuss the issue of utilization of treated water from STPs of DJB with him in a separate meeting along with proposed action plan, maximize the use of treated STP water in various purposes including Artificial Lakes / Water Bodies, Horticulture, Parks, Golf Courses, Party Lawns etc. and explore the possibility of mandatory use in big construction projects /activities in Delhi after further / tertiary treatment and take up the matter with Urban Development Department, GNCTD in this regard.

Chief Secretary directed DPCC to obtain the list of 83 Parks from DDA and get these parks mapped on Delhi Map through GSDL.

8. Solar Power Generation Along Najafgarh Drain

It was informed that in the previous meeting of HLC, IF&CD was directed to explore the solar power generation along the Najafgarh Drain by providing pillars on its Banks to install Solar Panels. Chief Secretary had suggested that Power Department Solar Corporation of India can be involved for exploring the suitable options / funding for Solar Power Generation

In this regard IFCD had informed that the matter was perused with SECI and as per their advise DTL was consulted which has opined that PPA (Power Purchase Agreement) is feasible. Accordingly, matter is being perused with DTL (Power Department) for confirmation, so that same may be forwarded to SECI for further action on the issue. As per assessment, about 30 MW power can be generated by installing solar panels along Najafgarh Drain. IFCD has further informed following :

- Survey of Najafgarh Drain from Dhansa to Ambrhai done by SECI and I&FC on 01.08.2023.
- Site from Dhansa to Ghumman hera in length of 6 Km is under consideration for Installation of solar panel on right bank of Najafgarh Drain.
- Detailed feasibility and potential is yet to be submitted by SECI.

The meeting ended with a vote of thanks to the Chair.

8808

ATTENDANCE SHEET

Annexure - "A"

(32)

Subject: 6th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizamuddin West Vs. UoI") to monitor Progress w.r.t Action Points of Yamuna Action Plan & Discuss Various Issues related Control of Pollution & Rejuvenation of River Yamuna

Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.

Date: 10.08.2023

Time: 04: 00 PM

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
1	Chief Secy	GNCTD	-	-	In Chair
2	Sansu Mittal	Add. Commr, MCD		9910182340	Sansu
3	ABHINAV KUMAR	DCF West DOFW		8974131911	Abhinav Kumar
4	Rajeev Sr. Tiwari	Pt. Commissioner DDA			Rajeev
5	MANEESH RASTOGI	CE/MCD		9717788014	Maneesh
6	Dr. Pravin Kumar	Director/ NMCG		9899122554	Dr. Pravin
7	Ved Prakash Mishra	MOEPA		9013880643	Ved Prakash
8.	P.K. Mishra	CPCB		969526868	P.K. Mishra
9.	V.K. Chauhan	MOTUA		9818225985	V.K. Chauhan
10.	Vishal Gandhi	CPCB	vishalgandhi. cpc@gmail.com	9891254425	Vishal
11.	Vikram Singh	Pt. CE (or) Proj I DTB	codraingel1 @gmail.com	9650290929	Vikram

8810 ATTENDANCE SHEET

(34)

Subject: 6th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoI") to monitor Progress w.r.t Action Points of Yamuna Action Plan & Discuss Various Issues related Control of Pollution & Rejuvenation of River Yamuna

Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.

Date: 10.08.2023

Time: 04:00 PM

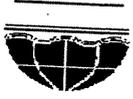
S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
16	Chairman, DPCC	DIVISIONAL COMMISSIONER			
17	Pr. Secy (PWD), GNCTD	CEO, DJB			
18	Pr. Secy (Finance), GNCTD				
19	Anil Kumar Singh	Asst. Secy E&F GNCTD	semv@nic.in	9999233333	[Signature]
20	CD SINGH	Chief DDFW	-	9868809573	[Signature]
21	Ajay Kumar	Member (DD) DJB		9850291025	[Signature]
22	Amir Singh	CEO DUSIB		9217948001	[Signature]
23	Shankar Singh	Secy UD -			[Signature]
24	Sandeep Mittal	MD, DSIIAC		9650072233	[Signature]
25	Mukesh Kumar	CE E&F Zone II	ceifed@nic.in	9958430057	[Signature]
26	Anil Kumar	CE E&F Zone I		9958589002	[Signature]

8812

Annexure-R-4

By Email / Speed Post

URGENT/NGT MATTER



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006

visit us at: <http://dpcc.delhigovt.nic.in>

F. No. DPCC / WMC II / O.A. 21 (Ashwani Yadav) / 2023/ 5389- 5418

Dated: 16.10.2023

Subject: Minutes of 7th Meeting of the High Level Committee (HLC) held on 10.10.2023.

Please find enclosed herewith Minutes of Seventh Meeting of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" ((Now being dealt in OA No. 06/2012 "Nizamuddin West Association Vs Union of India & Ors") held on 10.10.2023 at 12:00 Noon in the Conference Room of Chief Secretary, GNCTD Delhi for urgent necessary action as mentioned in the said minutes.

Yours Sincerely


(D.K Singh)

SEE (WMC-II)

Enclosure: As Above

To,

1. Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001.
2. Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryvaran Bhawan, Jorbagh Road, New Delhi -110003.
3. Secretary, Ministry of Agriculture, Govt. of India, Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi- 01.
4. Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, Delhi-110011
5. Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi - 110003.
6. Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyhan Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
7. Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -32
8. Additional Chief Secretary (Industries), Industries Department, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-92.
9. Additional Chief Secretary (UD), Urban Development Department, GNCTD, 9th Level, Delhi Secretariat Delhi -02.
10. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
11. Director General, Central Public Works Department, A-Wing, Room No. 101, Nirman Bhawan, Delhi -11
12. Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
13. Chairman, Delhi Pollution Control Committee. 5th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
14. Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
15. Pr. Secretary, Finance Department, GNCTD, 4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
16. Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi-11005.
17. Pr. Secretary (PWD), MSO Building (PWD Headquarters), ITO , I.P. Estate, Delhi - 110002
18. Pr. Secretary, Irrigation & Flood Control Deptt. GNCTD, L.M. Bundh, Shastri Nagar, Delhi-31.

Contd..... 2

19. Commissioner, Municipal Corporation of Delhi, 9th Floor, Dr.S.P.M Civic Center, JLN Marg, Delhi-02.
20. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi-110005.
21. Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate, Delhi-02.
22. Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi – 110001
23. Principal Chief Conservator of Forest, Forest Department, GNCTD, Vikas Bhawan, IP Estate, Delhi - 02.
24. Member Secretary, Wetland Authority of Delhi, 6th Floor, Delhi Secretariat, I.P.Estate, Delhi – 02.
25. District Magistrate (South West District)

Copy to:

1. Pr. Secretary to Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi -1 10054
2. Additional Secretary to Chief Minister, GNCTD, 3th Level, Delhi Secretariat, Delhi – 110002.
3. Secretary to Hon'ble Minister (Environment & Forests), 7th Level, Delhi Secretariat Delhi -02.
4. Special Secy (Env.) Cum Member Secy, DPCC
5. Staff Officer to Chief Secretary, GNCTD, 5th Level, Delhi Secretariat, Delhi – 110002.

D.K. Singh
(D.K Singh)
SEE (WMC-II)

Minutes of the Seventh Meeting of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA.No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (Now OA No. 06/2012 "Nizamuddin West Association Vs Uol") to Review progress in implementation of Action Plan & Vetting of Status Report to be filed before Hon'ble NGT held in the Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat 10.10.2023 at 12:00 Noon.

The meeting was attended by the members of HLC, Chief Secretary, and Secretaries/ HODs of various Ministries / Organizations / Departments. List of attendees is at Annexure - "A".

Spl. Secy (Env) cum Member Secretary, DPCC presented before the Committee the status of various projects & action points of the "Action Plan for Rejuvenation of River Yamuna" and order dated 27.01.2023 issued by the Chief Secy, GNCTD and progress made since previous meeting of the HLC on 10.08.2023. It was informed that the Hon'ble NGT Case OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" has been disposed off and the matter related to control of pollution in river Yamuna in Delhi is being dealt in another Hon'ble NGT Case OA No. 06/2012 (Nizamuddin West Association Vs Union of India & Ors). It was informed that Status Reports in the aforementioned case were filed before the Hon'ble NGT on 31.01.2023 & 05.07.2023.

The latest order dated 05.07.2023 of Hon'ble NGT in the said matter was also briefed to the HLC and it was informed that further Status Report of Govt. of NCT of Delhi is to be filed before Hon'ble NGT after vetting by the HLC. **Next date of hearing in the said matter is 17.10.2023.**

It was also informed that Hon'ble Supreme Court vide order dated 08.08.2023 in SMW (C) No. 1/2021 "In Re Remediation of Polluted Rivers" has also sought status report from Govt. of NCT of Delhi regarding pollution of Yamuna River.

After deliberations and detailed discussions on the various issues including following main eight action points of the "Action Plan for Rejuvenation of River Yamuna" decisions were taken and given as follows:

1. 100 % Treatment of Sewage
2. Trapping of all Drains
3. Sewerage Network in 1799 Unauthorised Colonies and 639 JJ Clusters
4. Industrial effluent management by 13 CETPs
5. Faecal Sludge (Septage) Management
6. Regulation of Floodplain (By DDA)
7. Utilization of Treated Waste Water
8. Other Issues

Overview of projects completed under Action Plan against the targets (As on 10th October, 2023) is as follows:

1. Out of 76 sub-drains, 47 sub drains out falling into Najafgarh Drain (22), Shahdara Drain (02) and Supplementary Drain (30) have been trapped against the target of 54.
2. Out of 573 unauthorized colonies, where laying of sewerage Network work is under progress, in 241 unauthorized colonies work has been completed against the target of 338.

3. Out of 200 km, 60.516 km desilting of trunk/peripheral sewer has been completed against the target of 94.93 km.
4. Out of 529.5 km, desilting of Sewer lines below 1000 mm, 111.54 km has been completed.
5. 20 JJ clusters have been connected to sewer network against the target of 81 JJ clusters.
6. Projects of Pappankalan (20 MGD), Nilothi (20 MGD) and Najafgarh (5 MGD), Sanjay Lake from Kondli STP (10MGD) for utilization of treated wastewater from STPs have been completed and commissioned.

Lagging Action points behind the timelines are as follows:

1. Construction of New 124 MGD STP at Okhla (Timeline was June, 2023 & Revised Timeline is March, 2024 , Liquid Line is expected to be commissioned by December, 2023)
2. Rehabilitation of 25 MGD Kondli Phase II STP and 40 MGD Rithala Phase I STP (Timeline was June, 2023 & Revised Timeline is October, 2023)
3. Up gradation of 40 MGD Rithala Phase-II STP (Timeline was March, 2023 & Revised Timeline is October, 2023)
4. Allotment of Land to DJB by DDA (8 Parcels) and Revenue Department (4 Parcels) for the Decentralized Sewage Treatment Plant (DSTPs).
5. Desilting of Trunk / Peripheral sewer (60.156 km has been completed against the target of 94.93 km by June, 2023).
6. Providing Sewerage Network in Unauthorised Colonies (in 241 unauthorized colonies Sewerage Network work has been provided against the target of 338).
7. Connection of Drains/ Drainage system of JJ Clusters with sewerage network.
8. Performance Audit by DJB of 11 trapped major drains and sub-drains through an independent agency (Timeline–February, 2023, work awarded to WAPCOS, basic survey of 63 sub drains done and restarted from 03.10.2023).
9. Project at Smriti Van [10 MGD, Timeline – March, 2023 & Revised Timeline – October, 2023],NTPC Eco Park [5 MGD, Timeline – July, 2023 & Revised Timeline – December, 2023] & Rohini Lake No:1 [15 MGD, Timeline – August, 2023 & Revised Timeline – December, 2023] for Utilization of Treated STP water.
10. Restoration & Rejuvenation of Flood Plains at Asita East (Part B), Kalindi Aviral (Part B inclusive of Baansera), Asita West (Part B), Amrut Biodiversity Park (Eastern Bank & Western Bank), Ghat Area Wazirabad to Old Railway Bridge (Part A: Qudsia Ghat) , Ghat Area Wazirabad to Old Railway Bridge (Part B: Sur Ghat) & Yamuna Vanasthali and removal of encroachment.

1. 100 Percent Treatment of Sewage

1.1. Sewage Management in Delhi: Present scenario:

- Estimated Sewage Generation : **792 MGD** (80 % of 990 MGD Water Supply)
- Installed Treatment Capacity of : **667 MGD** (84.2% of Estimated Sewage Generation)
37 Operational STPs of DJB
- Capacity Utilization of existing 37 STP: **550 MGD** (69.4 % of installed capacity)
- Gap in Capacity : **125 MGD** (15.8%)
- Gap in Treatment : **242 MGD** (30.6%)

1.2. Focus Areas for Enhancing Sewage Treatment Capacity (332.5 MGD)

- Construction of 3 New STPs at Okhla, Delhi Gate and Sonia Vihar (3) : 47 MGD.
- Construction of 40 New DSTPs : 92 MGD.
- Rehabilitation of existing 3 STPs : 70 MGD.
- Up-gradation and increasing capacity of existing 18 STPs : 123.5 MGD

1.3. Future Scenario (As per Action Plan & Revised Timelines):

(After construction of New STPs / DSTPs, Rehabilitation/ Up-gradation of Existing STPs & other projects of DJB)

As per Action Plan		Revised Timelines & Scenario	
Timeline	Capacity (in MGD)	Timeline	Capacity (in MGD)
June, 2023	727	June, 2023	632
December, 2023	814	December, 2023	719
June, 2024	964.5	June, 2024	814
		December, 2024	964.5

1.4 Water Quality Monitoring Results

The Committee took notice of the water quality of Najafgarh Drain & River Yamuna and observed that BOD, COD and Faecal Coliform in Najafgarh Drain, ISBT (After meeting Najafgarh Drain) and Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains) have improved significantly in the months of January, 2023 to Sept, 2023 in comparison to corresponding months of January, 2022 to Sept, 2022 as given in following table.

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (BOD in mg/l))

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	March, 2022	March, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023
Najafgarh Drain (Before Outfall into Yamuna)	80	53	85	55	75	58	80	60	76	48	70	50	73	46	75	42	70	44
ISBT (After meeting Najafgarh Drain)	42	38	45	40	48	44	50	48	55	38	68	42	66	38	56	36	54	40
Asgarpur (D/s of Okhla Barrage After confluence of Shahdara & Tuglakabad Drains)	60	56	65	52	70	54	75	58	80	48	75	58	76	40	66	35	75	43

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (COD in mg/l))

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023
Najafgarh Drain (Before Outfall into Yamuna)	304	272	320	288	336	293	352	272	320	224	346	213	373	192	384	186	352	208
ISBT (After meeting Najafgarh Drain)	208	208	224	272	240	272	256	256	272	240	88	224	304	208	320	192	288	196
Asgarpur (D/s of Okhla Barrage After confluence of Shahdara & Tuglakabad Drains)	192	186	224	176	232	181	240	192	256	186	266	181	240	152	272	112	272	144

Water Quality of River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage) [Faecal Coliform in Lakh MPN/100ml]

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023
ISBT (After meeting Najafgarh Drain)	2.1	1	107	0.1	3.1	0.2	2.6	0.25	2.7	0.2	2.5	0.22	1.7	0.17	2.4	0.06	2.2	0.08
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains)	8.4	2	7.9	2.5	8.4	4.3	6.1	4.7	8.1	4	8.3	4.30	8.1	3.20	6.8	1.70	6	2

Member Secretary, DPCC informed that there is improvement in the water quality of river Yamuna however it is still far from desirable water quality i.e. Dissolved Oxygen $\geq 5\text{mg/l}$, BOD $\leq 03\text{ mg/l}$, and Faecal Coliform $\leq 2500\text{ MPN / 100ml}$. Member Drainage, DJB informed that New STPs / STPs under rehabilitation / Up-gradation are designed for BOD / TSS: 10/10 mg/l therefore desirable water quality of BOD $\leq 03\text{ mg/l}$ in river Yamuna in Delhi may not be achieved until Minimum Environmental Flow in river Yamuna in Delhi is provided.

1.5 Monitoring of STPs

Member Secretary, DPCC informed that there are 37 STPs of Delhi Jal Board operating in Delhi out of which 35 are complying w.r.t design Parameters of BOD: TSS (30:50 / 20:30 / 15:20 / 10:15 mg/l) and 14 out of 37 are meeting the prescribed standards of BOD: TSS (10:10 mg/l).

1.6 Progress in Construction of 03 New STPs [Okhla, Sonia Vihar & Delhi Gate]

Committee was informed about the progress made in construction of 03 New STPs i.e., Okhla, Sonia Vihar & Delhi Gate. The progress between 03rd August, 2023 to 06th October, 2023 is as given below:

- (i) Okhla (124 MGD Capacity) : Total Progress—93% (1.2% in above period)
- (ii) Sonia Vihar (07 MGD Capacity) : Total Progress- 73% (10.26% in above period)
- (iii) Delhi Gate STP (10 MGD) : MoHUA vide letter dated 14.09.2023 requested DJB to accept allotment of land "as is where is" basis. Removal of structure / encroachment is required for construction of STP.

Chief Secretary directed DJB to expedite the projects and pursue the Finance Department, GNCTD and NMCG for the required funds to complete the 124 MGD Okhla STP at the earliest.

Regarding land for 10 MGD Delhi Gate STP, DJB to pursue the matter with MoHUA and also with DM (Central) for removal of structure / encroachment. DJB to start the work on remaining portion of the land. DPCC to also pursue the matter.

1.7 Land Allotment Issues for DSTPs/ SPS

In respect of 40 DSTPs there were land allotment issues in case of 29 DSTPs / SPS. Land allotment issues resolved in respect of 17 cases and now only in 12 cases land is to be allotted by DDA (8 Parcel of land) & Revenue Department (4 Parcel of land). Status in respect of these 12 cases was briefed to the Committee.

Representatives of DDA informed that in respect of 03 DSTPs [Rangpuri, Site adjoining to Maharishi Valmiki Hospital, Pooth Khurd Village/ Sultanpur Dabas Village (SPS) and Vijay Colony near Bawana

Chowk] land will be allotted by DDA to DJB in October, 2023. In respect of 02 DSTPs [Salahpur Khera, Shahbad Mohammadpur], DJB is to develop water body along with construction of DSTPs. Representative of DDA informed that provisions of wetland has not been notified in these cases of water bodies however they will look into the matter and expedite the remaining 5 cases for allotment of land to DJB and provide status to the Committee soon.

In case of 2 DSTPs (Tajpur Khurd & Tikri Kalan) land identified belongs to Private Parties and they have gone to Hon'ble High Court against land acquisition. The matter is being pursued and next date of hearing before the High Court is 11.10.2023. MD, DSIIDC & DJB representatives clarified that land available at another location in Tikri Kalan pertains to DDA and it is for Housing Projects.

Regarding proposed DSTP at Naya Bans of 20 MLD capacity, it was informed by representatives of DJB that out of 13,000 Sq.m required land, only 1900 Sq.m land has been allotted by Revenue Department. Now DJB has re-designed the scheme in three parts based upon availability of land for DSTPs at Bawana WTP. As advised by NMCG, matter is being pursued for construction of DSTP with innovative technology which requires lesser footprint. DJB is pursuing Revenue Department for allotment of land.

Following directions were given by the Committee:

- (i) DDA & DJB to resolve the land allotment / handing over issues by jointly inspecting the sites & holding meeting with concerned officers and provide status of land allotment to HLC.
- (ii) DJB to pursue the Land Allotment / Handing over issues with DDA & Revenue Department and also look for alternative land where ever possible.
- (iii) DM (South West) to pursue the matter before the High Court for early disposal of the cases and allotment of the land for DSTPs.

1.8 Progress in Rehabilitation of Existing 3 STPs [Kondli Phase-II, Rithala Phase- I & Yamuna Vihar Phase-II]

Committee was informed about the progress in respect of rehabilitation of existing 3 STPs [Kondli Phase-II (25 MGD), Rithala Phase-I (40 MGD) and Yamuna Vihar Phase-II (from 10-15 MGD) between 03rd August, 2023 to 06th October 2023 as given below :

- (i) Kondli Phase-II (25 MGD) : Total Progress – 95.77% (0.93 % in above period)

[Timeline–June, 2023, Revised Timeline–Oct., 2023]

- (ii) Rithala Phase-I (40 MGD): Total Progress – 93.41 % (1.39 % in above period)

[Timeline–June, 2023, Revised Timeline–Oct, 2023]

- (iii) Yamuna Vihar Phase-II (from 10 to 15 MGD) : Total Progress – 85% (15 % in above period)

[Timeline– Sept, 2023, Revised Timeline–Dec, 2023]

Member Drainage, DJB informed that Kondli Phase-II (25 MGD) is under trial run and started taking the waste water for treatment.

Chief Secretary directed DJB to expedite the completion & commissioning of the Rehabilitation of above mentioned 3 STPs.

1.9 Progress of up-gradation of existing 18 STPs

Progress/ Status in respect of up-gradation of existing 18 STPs was briefed to the Committee. Member Drainage, DJB informed that work of upgradation of Rithala Phase-II (40 MGD) STP has been completed. In case of Kondli Phase-IV (45 MGD) STP 12 % progress was made between 03rd August, 2023 to 06th October 2023 (cumulative progress 62.5%) and revised timelines for completion is December, 2023 (Earlier Timeline was October, 2023).

In case of 9 STPs, work is in progress with 21-27% work completed and revised timeline for completion of these projects is March, 2024 (Earlier Timeline was December, 2023). Up-gradation of four STPs have been put on hold due to scarcity of funds. Revised timeline for completion of these projects is December, 2024 (Earlier Timeline was January, 2024). In case of Yamuna Vihar Phase – I STP, tender is being re-invited. In 02 other cases files are under process (for administrative approval of estimate in one case & for re-considering the decision of re-inviting of tenders in order to award the work at the earliest).

Chief Secretary, directed DJB to expedite the work of up-gradation of existing remaining STPs.

1.10 Progress of De-silting of Trunk / Peripheral Sewer Lines (Approx. 200 km)

The progress of de-silting of Trunk/ Peripheral sewer lines (approximate 200 km) was briefed to the Committee. Out of 200 km, 60.516 km sewer line has been de-silted against the target of 94.93 km by June, 2023. Member Drainage, DJB informed that desilting work of Trunk / Peripheral Sewer Lines delayed due to rains and will be completed by December, 2023. It was also informed that desilting work of sewer line below 1000 mm diameter (Approx. 529.5 Km) has also been taken up by DJB and 111.54 Km of sewer line has been de-silted and revised timeline for completion of desilting is June, 2024 (Earlier Timeline was December, 2023).

Chief Secretary directed DJB to expedite the work of De-silting of Trunk / Peripheral Sewer Lines & sewer line below 1000 mm diameter.

1.11 Interconnections between storm water drains and sewerage system (both way)

There are no locations where there is Interconnections between storm water drains and sewerage system (both way) and as decided in the earlier meeting this issue has also been taken up as a new action point of "sewerage system and storm water drainage faulty interconnections".

Representative of MCD informed that MCD has carried out survey of 309 drains and has taken necessary action for plugging / closing such points of storm water drains joining / connected with the Sewerage System of DJB. MCD has already disconnected 183 No. of drains and in case of 13 drains action plan has been prepared. It was informed that 52 drains pertain to PWD/ IFCD/ DSIIDC, 5 drains are not traceable and in case of 56 drains it is not feasible to disconnect/ plug these drains. There are some unauthorized colonies (Taimoor Nagar, Kotla etc) / JJ Clusters) where there is no other option available except connecting Open / Storm Water Drains with the Sewerage System of DJB. MCD representatives informed that they sent a proposal of Rs. 37 Crores to UD Department, GNCTD for funding the projects of MCD. Addl. Chief Secy (UD Deptt.) informed that they provide funds from Grant in Funds available with the UD Deptt. however he will look into the matter.

IFCD & DSIIDC have informed that there is no such drain pertains to them which is connected and discharging waste water into the sewerage system of DJB. Reply / Action Taken Report of PWD is awaited.

Following directions were given by the Committee :

- (i) MCD to explore funding from various sources including Urban Development Department, GNCTD for their projects and also prepare action plan for all their drains in Delhi.**
- (ii) Urban Development Department, GNCTD to look into the matter regarding funding etc. for providing system for storm water in unauthorized colonies / JJ Clusters and also to make budgetary provision under YAP.**
- (iii) DPCC to also explore the possibility of funding from the Environmental Compensation received by DPCC.**
- (iv) District wise list to be prepared by MCD and given to concerned DMs for identifying / locating the untraceable drains.**

- (v) Joint survey of 52 drains to be conducted by MCD, PWD, IFCD & DSIIDC to resolve the issue of Drain Owning Agencies.
 DJB to submit list of points / storm water drains still joining/ connected with the Sewerage System of DJB within a week.
- (vi) Drain Owning Agencies to take urgent necessary action for plugging / closing the points of discharge through their stormwater drains into the sewerage system of DJB and submit report along with list of such Points/ Drains to the HLC along with timelines within 10 days.
- (vii) All Drain Owning Agencies shall survey and submit a list of points where sewage from DJB's sewerage system is entering the storm water drains within 10 days to HLC

1.12 Prevention of Dumping of Waste from the Bridges across River Yamuna

Member Secretary, DPCC informed that PWD has informed regarding repair of damaged / missing wire meshes over their bridges on river Yamuna however Action Taken Report from NHAI & DND Flyway Road maintaining agency is awaited.

Following directions were given by the Chief Secretary :

- (i) All the Bridge Maintaining Agencies (PWD / CPWD, NHAI, Northern Railway, etc) shall comply the decisions taken and mentioned in the Minutes of 5th meeting of HLC held on 09.06.2023 and submit their action taken report to the convener of HLC within 10 days.
- (ii) PWD to pursue the matter with NHAI & DND Flyway Road maintaining agency for taking necessary action and providing Action Taken Report to HLC.
- (iii) Revenue Department, GNCTD shall depute 04 Civil Defense Volunteers on each of the Bridges across River Yamuna in Delhi to check and prevent the illegal dumping of Pooja material etc. into River Yamuna as decided in the previous meeting of HLC on 10.08.2023.

2. Trapping of Drains

Progress in respect of trapping of 3 major drains were discussed and it was informed that in respect of Barapulla and Maharani Bagh drain, 51 % cumulative progress has been made and the revised timeline for completion of the work is March, 2024 (Timeline in the Action Plan was Sept, 2023). In case of Mori gate drain cumulative progress is 31% and revised timeline for completion of the work is March, 2024 (Timeline in the Action Plan was Sept, 2023).

Regarding Trapping of partially trapped Sen Nursing Home Drain, it was informed that there is still some marginal flow/ overflow which is to be trapped by DJB. Member Drainage, DJB informed that Ring Road Trunk Sewer is badly silted up due to trapping of this storm water drain. Overflow of sewage is frequently noticed at IIPA, ITO. Action Plan for desilting of Ring Road sewer has been prepared and timeline is June, 2024. Ring Road Pumping Station is under construction and to be commissioned by June, 2024.

Timeline for trapping of this drain is June, 2024 (Timeline in the Action Plan was March, 2023).

Status of 09 Untrapped Drains Out falling into River Yamuna was briefed to the HLC including proposed action by DJB. Member Drainage, DJB informed that waste water from two drains (Kailash Nagar Drain and Shastri Park Drain) pertaining to MCD are discharging effluent into river Yamuna from eastern bank and this can be avoided if MCD diverts the waste water into the sewerage system / nearest pumping station of DJB.

Progress of trapping of 76 sub-drains of Najafgarh Drain, Supplementary Drain and Shahdara Out fall Drain was briefed to the Committee. Out of 76 sub-drains, 47 sub drains [21 sub drains out falling into Najafgarh Drain and 26 sub drains out falling into Supplementary Drain] have been trapped against the target of 54 Sept, 2023. Representatives of DJB informed that there is delay in trapping of 2 Sub Drains of Shahdara Outfall Drain due to difficult site conditions and nature of work and revised timeline is December, 2023 (Timeline in the Action Plan was June, 2023):-

Regarding Performance Audit of already trapped 11 major drains and all sub-drains by M/s WAPCOS, it was informed that work was awarded to WAPCOS. Basic survey of 63 sub drains have been done by WAPCOS. Work was stopped during monsoon period and has restarted from 03.10.2023 (Timeline in the Action Plan was February, 2023).

Chief Secretary directed DJB to expedite the work of trapping of Sub Drains & Performance Audit of already trapped drains. Urban Development Department, GNCTD to examine the problem and make budgetary provision in consultation with MCD for diversion of waste water of Kailash Nagar Drain and Shastri Park Drain into the sewerage system / nearest pumping station of DJB and submit action taken report to HLC within 15 days.

3. Sewerage Network in 1799 Unauthorised Colonies & Connection of 639 JJ Clusters with the Sewerage System of DJB

3.1 Sewerage Network in 1799 Unauthorised Colonies

The Progress made in extending sewerage network to 1799 unauthorised colonies was appraised to the Committee. The sewer line was laid and notified in 747 unauthorised colonies while work of sewer network was in progress in 573 unauthorised colonies in January, 2023 when the Action Plan for rejuvenation of river Yamuna was prepared. Out of 747 unauthorised colonies sewer connections have been provided in 705 unauthorised colonies and in balance 93 unauthorised colonies sewer connections will be provided by October, 2023. Now the sewer network has been provided in additional 241 Unauthorised colonies against the target of 338 Unauthorised colonies by September, 2023. Now there are total 988 Unauthorised colonies in which sewer network has been provided by DJB.

In 318 Unauthorised colonies, sewer network is to be laid alongwith DSTPs. In 161 Unauthorised colonies, NOC is awaited being forest area or the O Zone or ASI land. Earlier Pr. Secretary (Env & Forest) had taken a meeting on 05.07.2023 with DJB, Forest Deptt., DDA, UD Deptt., ASI etc to address various issues in respect of 161 unauthorised colonies where NOC is awaited. The progress by DJB, Forest Deptt. was briefed to HLC.

Representatives of DDA informed that one unauthorised colony at New Aruna Nagar Colony (Majnu ka Tila) reported to be removed by DDA however they will check and inform about the factual position. In respect of remaining 03 Unauthorised colonies at Bahagat Singh Park, Extn. Siraspur Village, Garhi Mandu Village and Old Village Ushman Pur (3rd Pushta Road) DDA will check and provide their clarification / comments to DJB soon.

DJB has informed that after exercise by DJB in consultation with GSDL, now there are only 04 Unauthorised Colonies which are not traceable and in case of only 12 Unauthorised Colonies (including Anand Parbat Area) providing sewerage system is not feasible.

Chief Secretary directed DJB to expedite the work of providing sewerage system in unauthorised colonies and other concerned Departments (Forest, DDA & Urban Development etc.) to issue NOC/ grant permission at the earliest.

3.2 Connection of 639 JJ Clusters with the Sewerage System of DJB

There are 639 JJ Clusters out of which 558 were already connected with the sewerage system of DJB when the Action Plan of HLC was prepared in January, 2023. In case of remaining 81 JJ Clusters, connection with the sewerage system of DJB has been completed in case of 20 JJ Clusters, work is under progress in 2 JJ Clusters and in one case estimate for DSTP has been prepared and under process for approval. In respect of the rest of the 58 JJ Clusters DJB has proposed various

measures to be taken for treatment of waste water generated from these JJ Clusters as briefed below :

S. No.	Measures Proposed by DJB / Status	No. of JJ Clusters
1	Drains to be trapped in sewer line (work in progress)	07
2	Drains will be trapped after commission of proposed sewer network in nearby Unauthorised Colonies	18
3	Drains which can be trapped in to sewerage network by installing lift station as per NMCG	02
4	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15
5	Trapped in STP through major storm water drain/trapping work are in progress	08
6	Not feasible due to space constraints and multiple outfalls etc.	06
7	JJ Cluster does not exist as per NMCG report	01
8	Site does not exist	01
	Total	58

Chief Secretary directed DJB to expedite the work of connection of remaining 58 JJ Clusters with the Sewerage System of DJB and other measures as mentioned in above table and submit Action Taken Report alongwith Status to HLC within 15 days.

4. Industrial Effluent Management

Member Secretary, DPCC informed that all the 13 CETPs in Delhi are meeting the Prescribed Standards.

Regarding upgradation of CETPs, it was informed that as decided, 11 CETPs being operated & maintained by the CETP Societies are to be handed over to DJB for their upgradation and operation & maintenance however the file is under process for final decision on the matter. Rest of the two CETPs at Narela & Bawana will continue to be operated & maintained by DSIIDC and upgradation of these CETPs is to be carried out by DSIIDC by December, 2023 as mentioned in the Action Plan.

Addl. Chief Secy (Industries) informed that performance of CETPs has improved and Govt. may take a review of the decision taken earlier regarding handing over of CETPs to DJB for their upgradation and operation & maintenance.

Action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi:

Member Secretary, DPCC informed about the action taken by the Joint Teams consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB against Dyeing Industries / Units in Non-Conforming Areas of Delhi in the period of 28.04.2023 to 08.10.2023 briefed below :

- Total No. of Dyeing units inspected : 258
- Close down / Sealed / Disconnection of electricity : 113

Chief Secretary directed Industries Department & DJB to take up the matter with Hon'ble Minister for decision on the handing over of 11 CETPs being operated & maintained by the CETP Societies to DJB for their upgradation and operation & maintenance. Performance of all the 13 CETPs to be observed for one year before taking any further decision on the issue.

Chief Secretary directed the MCD who are leading the Joint Teams to increase targeted actions against illegal Dyeing Industries / Units in non conforming areas of Delhi fully supported by other constituent departments.

5. Faecal Sludge (Septage) Management

It was informed that with respect to "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage), District Magistrates are taking meetings and action against the defaulters. The cumulative action taken by DMs since said notification dated 12.11.2018 was briefed in the presentation.

Regarding amendments in the existing "Delhi Water Board Septage Management Regulations, 2018" it was informed that DJB has approved the Recommendations of the Committee constituted vide order dated 27.01.2023 of Chief Secretary, in its Board meeting held on 04.05.2023. Urban Development Department, GNCTD is to take necessary action for amendments in the above mentioned Regulations.

Member Drainage, DJB informed that they have prepared a scheme for providing incentive to the authorized licensed vehicle owners/drivers for disposal of septage to the designated SPSS/STPs of Delhi Jal Board. Draft Preamble for placing the proposal of providing incentives @ Rs 500/- per trip is under approval for placing the case before the upcoming board meeting of DJB.

Chief Secretary directed DJB to expedite the matter of giving incentives to the drivers of the Tankers / Vehicles carrying septage and make necessary budgetary provision in this regard.

Urban Development Department, GNCTD to expedite the matter regarding amendments in the existing "Delhi Water Board Septage Management Regulations, 2018".

6. Restoration & Rejuvenation of Flood Plains and Removal of Encroachments Projects of DDA

Status and progress of 10 projects of DDA for restoration & rejuvenation of flood plains of river Yamuna and removal of encroachment was briefed to the Committee. Director (Landscape), DDA informed that projects of DDA and plantation on the Yamuna Flood Plain have been affected due to recent rains / flooding and there is delay in completion of some of the projects.

Director (Landscape), DDA informed that DDA has identified land near ITO Barrage for development of Ghat and requested NMCG to provide funds for development of this proposed Ghat. Representative of NMCG asked to submit details of the project alongwith estimates.

Following directions were given by the Chief Secretary to DDA:

- (i) To expedite projects, provide revised timelines for delayed projects and remove the encroachment on the Yamuna Flood Plain at the earliest.
- (ii) DDA to secure Yamuna Flood Plain area from encroachment by providing Fencing, PTZ Night Vision Cameras & Centralised Control Room as decided in the previous meeting of HLC on 10.08.2023.
- (iii) To provide details of proposed development of Ghat near ITO Barrage alongwith estimates to NMCG for providing funds.

7. Utilization of Treated Waste Water

It was informed that 90 MGD out of 550 MGD of treated STP water is being used mainly for horticulture; 267 MGD is the mandatory return flow in river Yamuna. 145 MGD (90 MGD + 55 MGD) is being used in Horticulture and Lake rejuvenation & Water Bodies etc. 100 MGD (70MGD + 30MGD) is proposed to be used for ground water recharge at DJB Marshy land near Coronation Pillar, Bhalwasa Lake, Jhangirpuri Drain by March, 2024.

DJB had proposed projects for utilization of 120 MGD Treated STP water for development/rejuvenation of various lakes. Projects of Lakes at Pappankalan (20 MGD), Nilothi (20 MGD), Najafgarh (5 MGD) and Sanjay Lake from Kondli STP (10 MGD) have been completed and commissioned. Progress in respect of other projects is as follows:

- Smiriti Van/Lake (10 MGD) : 91% (Timeline–March,2023,Revised Timeline–December,2023)
- NTPC Eco Park (5 MGD) :43% (Timeline–July, 2023,Revised Timeline– December,2023)
- Rohini Lake No.1 (15 MGD) :98%(Timeline–August,2023,Revised Timeline–December,2023)
- Rohini Lake No. 2 (15 MGD) :10 % (Timeline–Jan, 2023,Revised Timeline–December 2023)
- Okhla (20 MGD) : (Timeline– December 2023) Tender received & under process.

Member Secretary, DPCC informed that Map has been prepared by GSDL for 83 parks of DDA.

Representative of DJB informed that out of 83 parks of DDA, 19 parks have already been covered by DJB for supplying treated STP water. It was also informed by the Representative of DJB that there is delay in completion of the project related to use of treated STP water from Kondli STPs and Okhla STPs since permission is awaited from UP Irrigation Department for laying the system for carrying the treated STP water over their canals.

Chief Secretary directed to take a separate meeting on the issue of utilization of treated STP water with concerned Departments and DJB to coordinate for conducting the meeting. DJB to put up the matter regarding required permission from the UP Irrigation Department for laying the system for carrying the treated STP water over their canals.

DPCC in consultation with DJB & DDA to prepare network plan through GSDL for use of treated STP water in 83 identified parks.

8. Froth / Foam formation in River Yamuna (Chhath Puja : 17- 20 November, 2023)

It was informed that Froth / Foam formation in river Yamuna in Delhi particularly at the downstream of Okhla Barrage near Kalindi Kunj occurs particularly during Chhat Pooja prior to onset of winter and attracts media attention. Reasons for Froth / Foam formation in river Yamuna is due to presence of Phosphates & Detergents / Surfactants present in waste water from House Holds & Industrial discharges (Dyeing etc) and Ammonical Nitrogen (from untreated sewage & fertilizers).

Froth / Foam formation at the down side of Okhla Barrage occurs due to above reasons and also mainly due to following:

- (i) Turbulence caused by steep slope / fall of water from the Okhla Barrage
- (ii) Closure of Agra Canal due to cleaning schedule of UP Irrigation Department in this season Chhat Pooja
- (iii) Opening of lesser no of Gates of Okhla Barrage during the Chhat Pooja resulting in increase in velocity and Turbulence at the downstream of Okhla Barrage.

Following are the main solution points for prevention of Froth / Foam formation in river Yamuna:

- Complete treatment of sewage by Delhi, Haryana & UP
- Prevention of discharge containing Phosphates, Detergents/Surfactants & Ammonical Nitrogen
- Rescheduling of Cleaning of Agra Canal prior to Chatha Puja
- Control over flow regulation through opening of Gates of Okhla Barrage particularly during Chatha Puja

Chief Secretary directed Delhi Jal Board to put up file for issuing letter to UP Irrigation Department for addressing the above mentioned issues and also necessary action to prevent frothing in barrages during festival season.

9. Solar Power Generation Along Najafgarh Drain

It was informed that in the 4th meeting of HLC, IF&CD was directed to explore the solar power generation along the Najafgarh Drain by providing pillars on its Banks to install Solar Panels. Power Department Solar Corporation of India was to be involved for exploring the suitable options / funding for Solar Power Generation

IFCD had informed that the matter was pursued with SECI and as per their advise DTL was consulted which has opined that PPA (Power Purchase Agreement) is feasible. Accordingly, matter is being pursued with DTL (Power Department) for confirmation, so that same may be forwarded to SECI for further action on the issue. As per assessment, about 30 MW power can be generated by installing solar panels along Najafgarh Drain. IFCD has further informed following :

- Survey of Najafgarh Drain from Dhansa to Ambrhai done by SECI and I&FC on 01.08.2023.
- Site from Dhansa to Ghummanhera in length of 6 Km is under consideration for Installation of solar panel on right bank of Najafgarh Drain.
- Meeting of I&FC, Power, BSES done on 18.08.2023 to know nearest grid, BSES assures SEBI to provide updated information on connectivity feasibility along with distance.
- Site visit held on 05.10.2023, to finalise grid feasibility out of 06 pockets initially submitted, 05 MW electricity generation is expected.
- SEBI to submit pre feasibility before starting of work.

10. Najafgarh Jheel (Environmental Management Plan)

The matter was briefed to HLC. The Hon'ble Tribunal on 21.01.2022 disposed of the matter with following directions:-

"Further action of preparing integrated EMP by the MoEF&CC be taken and till it is done, EMPs prepared for rejuvenation and protection of the lake be enforced by the State of Haryana and the NCT Delhi. Wetland (Conservation and Management) Rules, 2017 be strictly followed" and constituted Inter Ministerial Expert Group in GOI and it was observed that prepared plan is quite complicated and requires lot of land."

HLC observed that the prepared plan requiring sizeable land and therefore the area needs to be assessed from both requirement and availability of land. It was informed that the Najafgarh Wetlands Committee headed by DM (SW) has been requested to arrive at a realistic area of the Najafgarh Jheel, so that the EMP can be accordingly modified / finalised.

Director (Landscape), DDA suggested that Landscape Architect may be hired for preparation of plan for Najafgarh Jheel and she can suggest name of some of Landscape Architects in this regard.

Director (Landscape), DDA also suggested that efforts made by Delhi Govt. and various Departments / Authorities in Rejuvenation of River Yamuna in Delhi should be reflected through publications so that Public is aware of the steps / measures being taken for Rejuvenation of River Yamuna in Delhi. Member Secretary, DPCC told that he will take necessary action in this regard.

Chief Secretary directed that a separate meeting to be called on the issues related to Environmental Management Plan for Najafgarh Jheel.

Chief Secretary, GNCTD also directed to seek Explanation / Reasons from the concerned departments for delay in their major projects which are delayed / lagging behind the Timelines given in the Action Plan prepared by the High Level Committee in this regard.

Before the next meeting, in respect of Delayed / Lagging projects, departments shall submit there proposed action indicating month wise timelines.

----- The meeting ended with a vote of thanks to the Chair. -----

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Annexure - "A" (50)

ATTENDANCE SHEET

Subject: 7th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoI") to Review progress in implementation of Action Plan & Vetting of Status Report to be filed before Hon'ble NGT Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.

Date: 10.10.2023 Chief Secretary, GNCTD (In chair) Time: 12:00 Noon

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
1	Dr. Pravin Kumar	Director Tech. NMCG	drpravin@nmcg.nic.in	9899120554	
2	P.K. Mishra	CPCB	eepkm.cpcb@nic.in	9695206868	
3	Dr. Mehraj A.S.	Dy. Commissioner NRM Division DAFW, N. Delhi	ac.nrm-agn@nic.in	9970387204	
4	Dr. A.C. Verma	PSF		9650111076	
5	Sanjeev Mittal	Add. Commr, MLD		9910182370	
6	K. S. Meena	SS. LD		9212034395	
7	Hijay Gupta	Member (S) DJB		9850251027	
8	Sanjeev Mittal	CCD, DSIIOC		9650072233	
9	Pankaj Kumar	Sp. Secy (P.W.)		9711129074	
10	Suneesh Buxy	APCCF	suneesh.buxy@gov.in	9868941253	
11	NEELIMA SONI	DIRECTOR LANDSCAPE	neelima.soni@oda.gov.in	9811239055	

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ATTENDANCE SHEET

Subject: 7th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt, of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoI") to Review progress in implementation of Action Plan & Vetting of Status Report to be filed before Hon'ble NGT Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.

Date: 10.10.2023

Time: 12:00 Noon

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
14	M. Gupta	ACS (UD)			<i>[Signature]</i>
15	Chairman DPCC Cum Divisional Commissioner / Pr. Secy (Revenue)				
16	Spl. Secy (Env) Cum member Secretary, DPCC				

(3)

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ATTENDANCE SHEET

Subject: 7th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoI") to Review progress in implementation of Action Plan & Vetting of Status Report to be filed before Hon'ble NGT Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.

Date: 10.10.2023

Time: 12:00 Noon

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
17	Vikram Singh	Pr CE (Dr) Proj I DJS	cebrainayel@gmail.com	9650290929	
18	R.P. Singh	CE (Dr) Proj III DJS	cebrainayel@gmail.com	965029084	
19	Balram Meena	Asst. Secy, SW	swadmeena@gmail.com	9560504771	
20	Mukesh Kumar	CE (Dr) Proj	ceprndkg@gmail.com	9871250055	
21	S.K. Bhardwaj	Pr CE Drange Proj DJS	cedrprj@gmail.com	9650290718	
22	MANDESH RASTOGI	CSJ MUB		9717788014	
23	Gopender Tomar	CE (Dr) Proj		9868127400	
24	Mukesh Kumar	CE II IFCD	ceifcd@gmail.com	9958430057	
25	ANIL KUMAR	CE II IFCD	11	9958882507	
26	Bhupesh Kr.	CE CDW	cesdwmsdb@gmail.com	9650291577	

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Department of
Environment, GNCTD

Delhi Pollution
Control Committee





REJUVENATION OF RIVER YAMUNA

Previous meetings: 20th Jan, 14th Feb, 14th Mar, 21st Apr, 09th June, 10th Aug 2023

**To Review progress in implementation of Action Plan &
Vetting of Status Report to be filed before Hon'ble NGT**

**10th October,
2023**

NGT Case OA No. 21/2023 in matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi"

Directions dated 09.01.23

- *Detailed action plan for Rejuvenation of River Yamuna in Delhi prepared by **High Level Committee constituted vide order 09.01.2023.***
- ***Order dated 27.01.2023 issued by HLC** for implementation of Action Plan*
- *Success of committee will be viewed by outcome in terms of reduction of pollution load and thus targets of the Committee should be measurable and identifiable.*
- *Now the case is being dealt under OA No. 06/2012 (Nizamuddin West Association Vs Uol) (Earlier Manoj Mishra Case)*
- ***Status Report filed in NGT on 31.01.2023 & 05.07.2023** | OA No. 21/23 Disposed Off .*
- *W.r.t order dated 05.07.2023, further Status Report is to be filed before NGT after vetting by the HLC.*
- ***Next Date of hearing in OA 06/2012 : 17.10.2023***

NGT Order Dated 05.07.2023**O.A. No.
06/2012****(Nizamuddin West Association Vs Uol)**

"7.DO is nil at most locations. Faecal coliform is very high. Parameters of COD and BOD are also exceeding except at Palla and Wazirabad upstream. Thus, situation continues to be far from satisfactory as far as water quality is concerned.

8.one of the CETP out of 13, is not operational. 22 STPs are non-compliant. Thus, untreated/partially treated sewage and industrial waste is entering into river..... Coercive measures against such serious violations are not in sight.but the fact remains that overall situation is extremely disappointing..... We now expect meaningful prompt penal action in a mission mode not only against violators but also those who are failing to check the violators.

9. DPCC may place it before HLC who may take further action against violators and errant officers as per directions of Tribunal in its order dated 27.1.2021 and subsequent orders., any report, before being filed before the Tribunal, must be vetted by the High Level Committee with comments about coercive measures against violators/erring officers in terms of earlier orders of this Tribunal.

Next Date of Hearing 17.10.2023

3

Supreme Court's Orders Dated 11.07.2023 & 08.08.2023

Order Dated 11.07.2023 (in Civil Appeal Diary No. 22325/2023 "Govt. of NCT of Delhi Vs. Ashwani Yadav" w.r.t. NGT Order dated 09.01.2023 in OA 21 / 2023 ".....

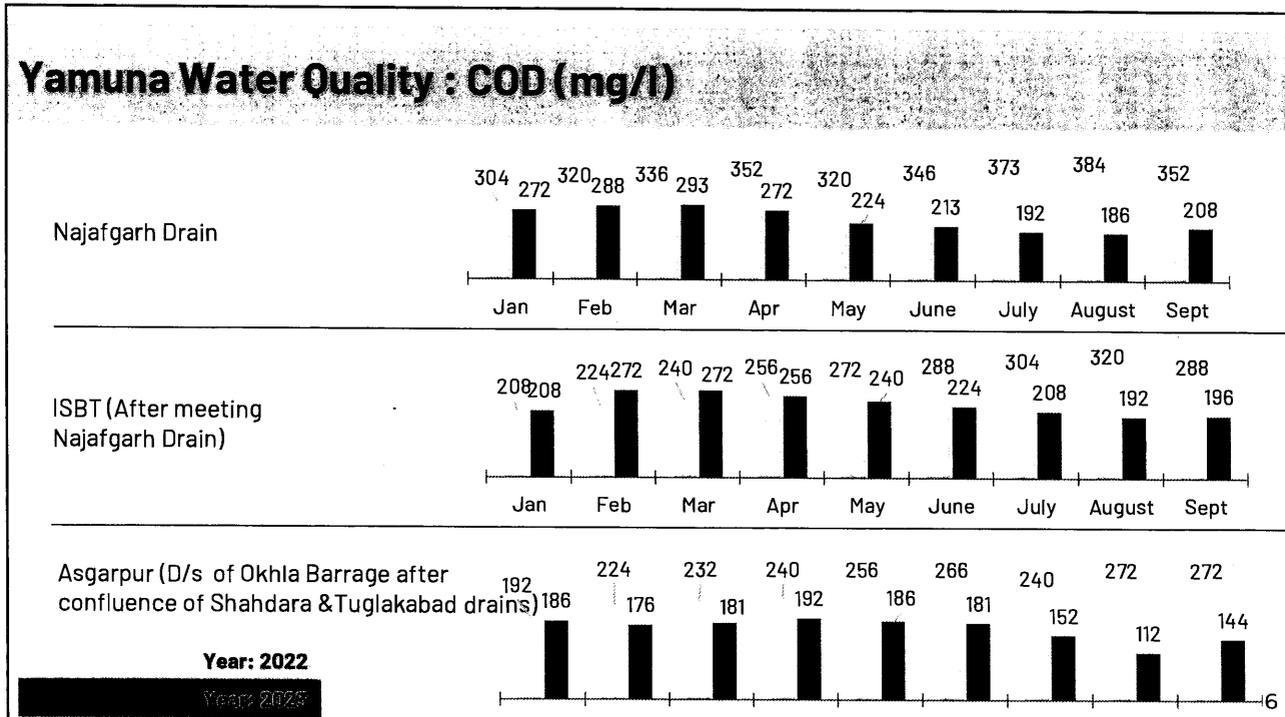
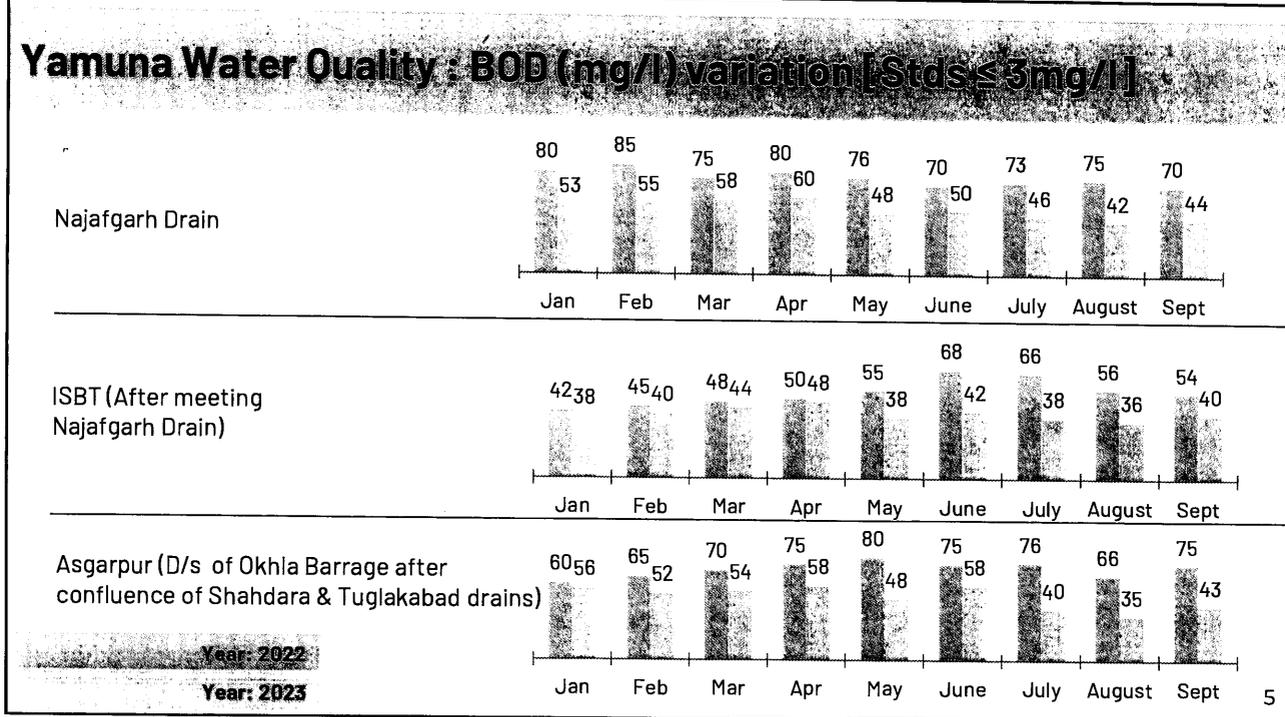
4. "There shall be a stay of the operation of the direction issued on 9 January 2023 by the National Green Tribunal to the extent that the Lieutenant Governor has been directed to be a member of the Committee and to chair it. The rest of the Committee shall continue to function."

Order Dated 08.08.2023 (in SMW (C) No. 1/2021 "In Re Remediation of Polluted Rivers")

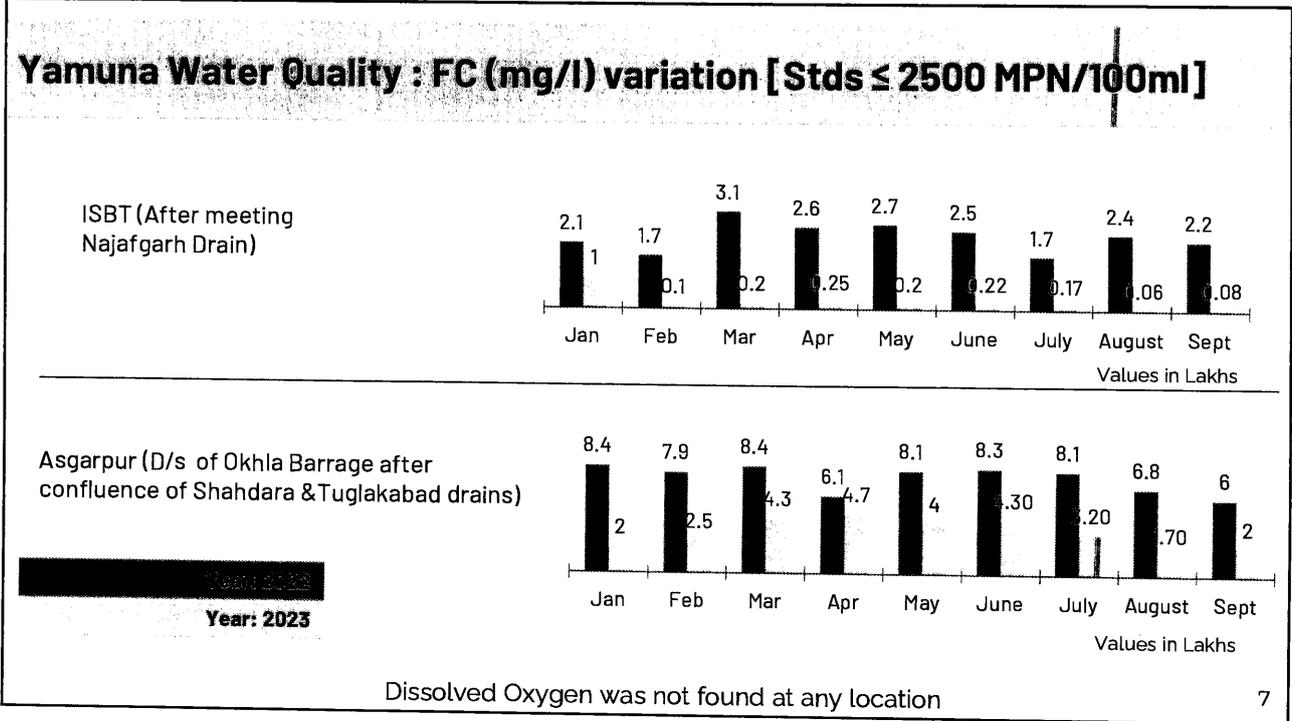
"...In that view, we deem it appropriate to first hear the issue relating to the pollution of the Yamuna River. In that regard, the status report shall separately be filed by the State of Haryana as also by the State of Delhi.."

- The date of hearing in the above mentioned case was 03.10.2023 and **Next Date of Hearing is 21.11.2023.**
- Status Report of Delhi prepared & given to Advocate on Record for filing before the Hon'ble Supreme Court.

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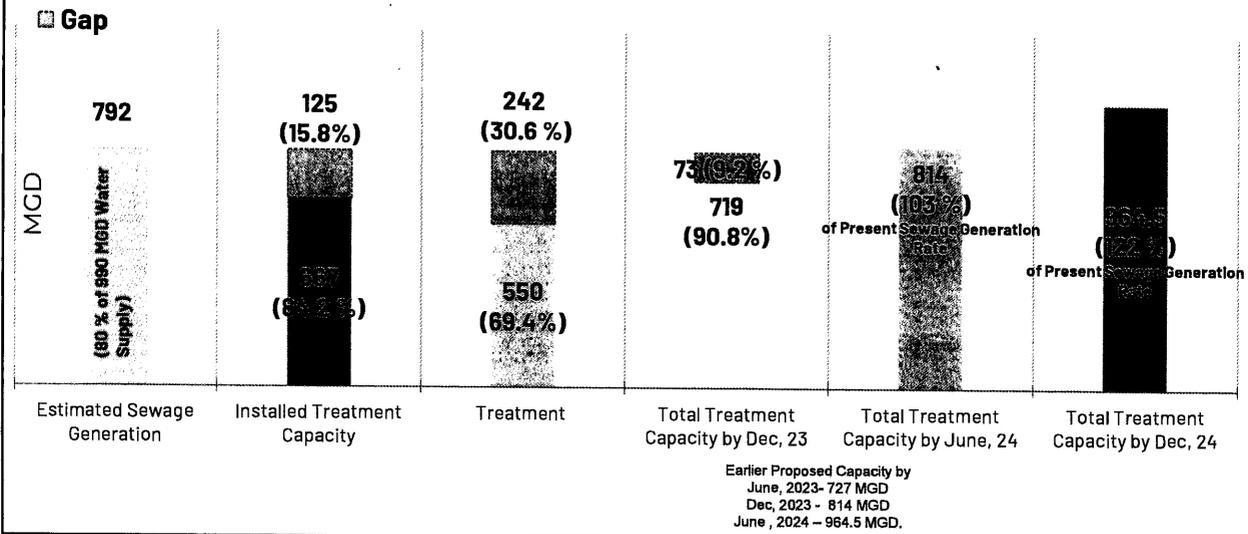


- ### Improvement of water quality in Yamuna
- Major Action points
- 100 Percent Treatment of Sewage
 - Trapping of all Drains
 - Sewerage Network in 1799 Unauthorised Colonies and 639 JJ Clusters
 - Industrial Effluent Management by 13 CETPs
 - Faecal Sludge (Septage) Management
 - Regulation of Floodplain (By DDA)
 - Utilization of Treated Wastewater
 - Other Issues
- 1384 Action Points**



1. 100 Percent Treatment of Sewage

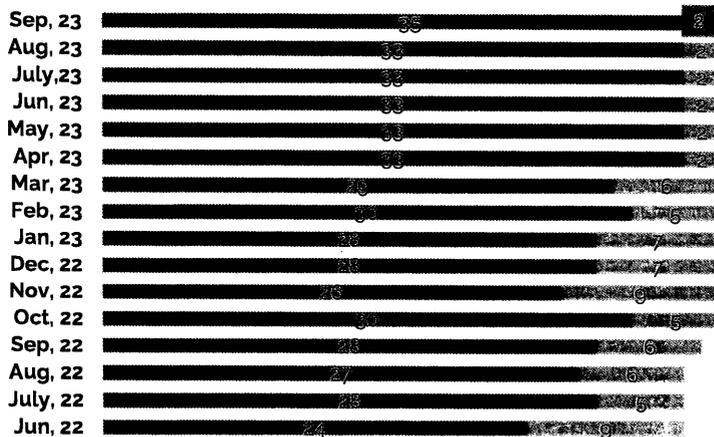
Generation, Treatment and Gap in Sewage Treatment



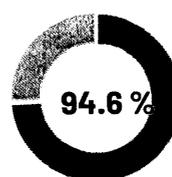
9

Water quality monitoring of STPs (37 in Sept, 2023)

Compliance with design standards - BOD: TSS (30:50 / 20:30 / 15:20 / 10:15)



STPs meeting design standards



35/37 STP



490/550MGD

No. of STPs

: 02 STPs under trial run (Kondli Ph-II, Coronation Pillar Ph-III)

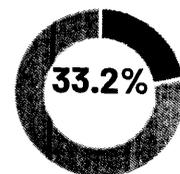
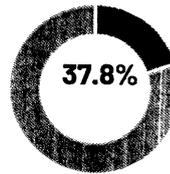
10

Water quality monitoring of STPs (37* in Sept, 2023)

Compliance with prescribed standards BOD:TSS(10:10)



STPs built to prescribed standards



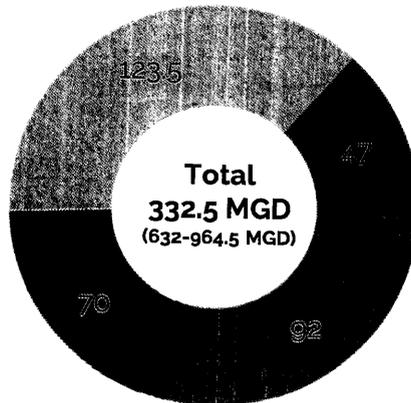
14/37 STP 182.5 / 550 MGD

No. of STPs *: Kondli Ph-II STP under Trial Run

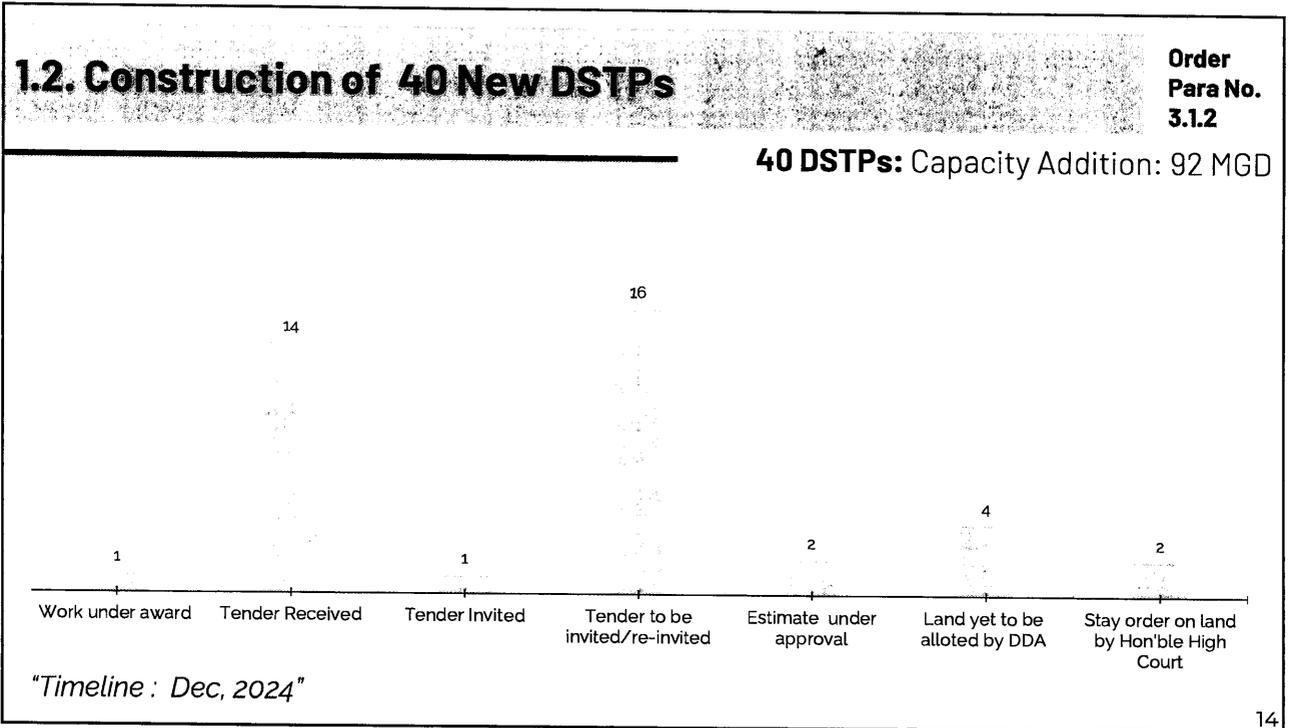
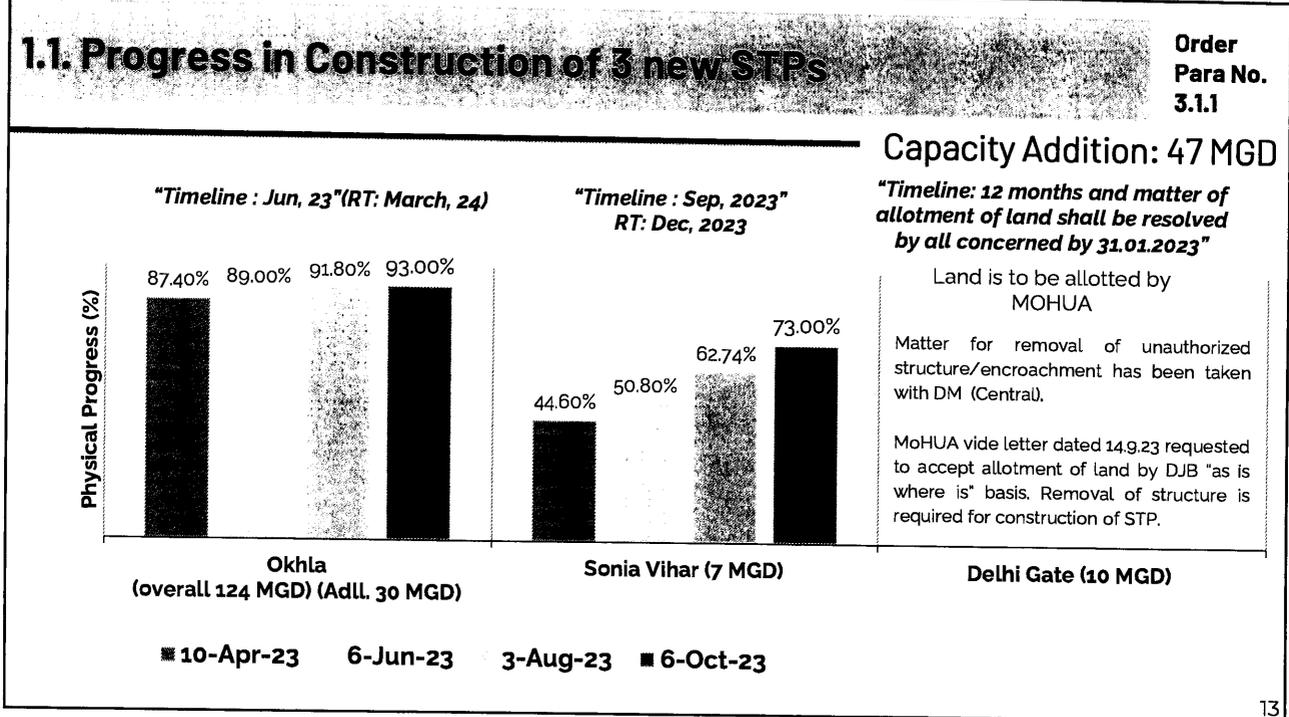
1. 100 Percent Treatment of Sewage

Focus Areas for Enhancing Sewage Treatment Capacity

- 4. Upgradation and increasing capacity of existing STPs (18)
- 3. Rehabilitation of existing STPs (3)



- 1. Construction of New STPs at Okhla, Delhi Gate & Sonia Vihar (3)
- 2. Construction of New DSTPs 40



1.2. Land Issues

Land Issues (19 DSTP & 10 SPS)

S.No.	Particulars	Department	Numbers	Resolved
1	06 DSTP & 06 SPS land	DDA	12	5
2	05 DSTP & 01 SPS land allotted by DDA but not handed over yet	DDA	6	5
4	Gram Sabha Land for DSTP	Revenue	4	3
5	Private Land to be acquired (2 DSTP & 1 SPS)	Revenue	3	0
6	2 DSTP land allotted by Revenue and handed over, but under dispute	Revenue	2	2
7	SPS land	DUSIB	1	1
8	SPS land	Police	1	1
Total			29	17

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1.2. Land Issues (DDA)

04 DSTP and 04 SPS

S. No.	District	Village	Status as on 07.06.2023	Status as on 25.07.2023	Status as on 06.10.2023
1	New Delhi	Rangpuri (DSTP)	Consent for land shown to DJB given, reply from DDA awaited.	Land is yet to be allotted by DDA	A letter has been received from DDA on 27.09.2023 & following information has been sought I. to confirm STP land area as per prescribed norms of DDA. II. mark SPS location in layout plan.
2	South west	Chattarpur Extension (DSTP)	Land is yet to be allotted by DDA		Land is yet to be allotted by DDA (GNCTD has verified the TSS on 22.09.2023)
3	South west	Maidan Garhi (Rajpur Khurd) (DSTP)	Joint inspection with DDA was held on 26.04.23. Land is yet to be allotted by DDA.		
4	South West	Salahpur Khera (SPS)	Development of water body along with construction of DSTP being taken up by DJB. Water body yet to be handed over by DDA.		Complete waterbody is yet to be handed over to DJB DDA informed that matter pertains to Horticulture Deptt..

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1.2. Land Issues (DDA)**04 DSTP and 04 SPS**

S. No.	District	Location	Status as on 07.06.2023	Status as on 25.07.2023	Status as on 06.10.2023
5	New Delhi	Shahbad Mohammadpur (SPS)	Development of water body along with construction of DSTP being taken up by DJB. Water body yet to be handed over by DDA.	Land is yet to be allotted by DDA.	Land is yet to be allotted by DDA. DDA informed that matter pertains to Horticulture Deptt.
6	North - West	Adjoining to Maharishi Valmiki Hospital, Pooth Khurd Village / Sultanpur Dabas village (SPS)	Joint inspection of alternate proposed site has been made on 09.05.2023 with DDA. Case under scrutiny of DDA for verification of litigation status.	Land is yet to be allotted by DDA.	Land is yet to be allotted by DDA.
7	North - West	Vijay Colony near Bawana chowk / behind Rajiv Gandhi Stadium Bawana village (for SPS in Bajitput Thakran GOC)(SPS)	Land is yet to be allotted by DDA.		
8	North West	Mohamad Pur Majri (DSTP)	Not handed over due to encroachment.	Not handed over due to encroachment.	Not handed over due to encroachment.

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1.2. Land Issues (Revenue)**03 DSTP and 01 SPS**

S. No.	District	Location	Status as on 07.06.2023	Status as on 25.07.2023	Status as on 06.10.2023
9	North	Nayabans (DSTP)	Out of 13,000 Sq.m requirement on land, only 1900 Sq.m land allotted by Revenue Department vide letter dated 24.03.23. Balance land explored at DJB plants/other land owning agencies.		scheme being re-designed in three parts based upon availability of land for DSTPs at Bawana WTP. As advised by NMCG, matter is being pursued for construction of DSTP with innovative technology which requires lesser footprint.
10	South - West	Tajpur Khurd (DSTP)	Matter to be taken by Hon'ble Delhi HC on 14.07.2023.	Matter to be taken by Hon'ble Delhi HC on 28.08.2023	Matter is to be taken by Hon'ble High Court of Delhi on 11.10.2023
11	West	Tikri Kalan (DSTP)		DJB to explore other land including PWD land	
12	Shah dara	Milan Garden Lift station (SPS)	Land is yet to be acquired.	Land is yet to be acquired.	Joint survey has been conducted with Revenue deptt officials on 20.09.2023. Land yet to be acquired by Revenue Department.

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Land Issues**MOM 6th HLC**

- (i) DDA to resolve land allotment / handing over issues by holding meeting with DJB and provide status in this regard to HLC.
- (ii) DJB to pursue land Allotment / Handing over issues with DDA & Revenue Department and also look for alternative land wherever possible including land available with DDA in Tikri Kalan area for housing complex.

DJB is regularly pursuing land allotment/handing over issues with DDA and revenue department.

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Land Issues**MoM 6th HLC**

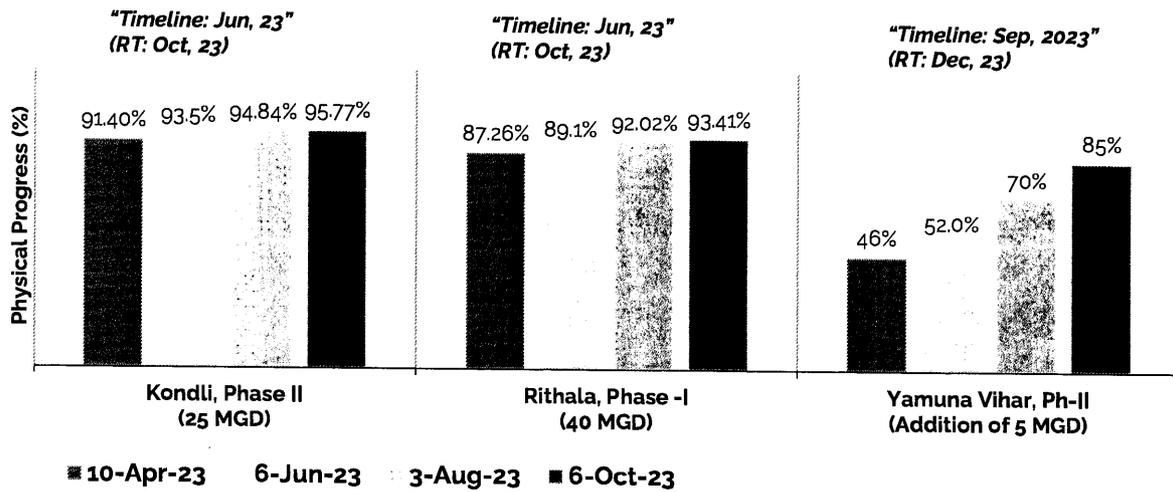
- (iii) DJB to request DG NMCG for doing the proposed pilot project at Nayabans (with 20 MLD capacity) instead of some other site selected by NMCG.
- (iv) DM (South West) to pursue the matter before the High Court for early disposal of the cases and allotment of the land for DSTPs.
- A pilot project at Nayabans has been followed up by DJB with NMCG.
 - Next date of hearing is 11.10.2023.

20

1.3. Progress in Rehabilitation of existing 3 STPs

Order Para No. 3.1.3

Capacity Addition: 70 MGD

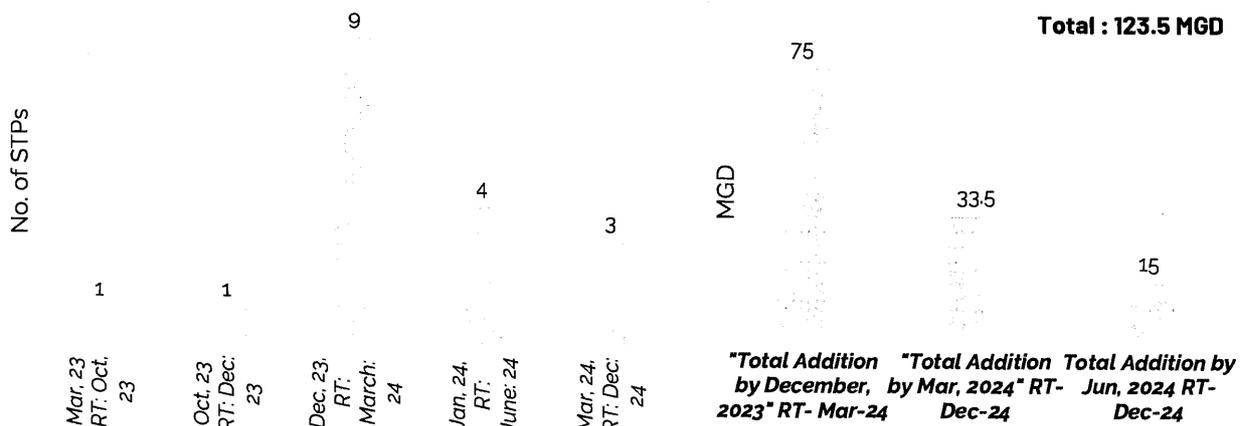


1.4. Upgradation of Existing 18 Sewage Treatment Plants

Order Para No. 3.1.4

Capacity Addition: 123.5 MGD

Timeline for completion - June, 2024 RT: Dec, 2024



1.4. Upgradation of Existing 18 Sewage Treatment PlantsOrder
Para No.
3.1.4

Sr. No.	Name of STP	Existing Capacity	Enhanced Capacity (In MGD)	Status as on 6 Jun, 23	Status as on 3 rd Aug, 23	Status as on 25 th Sept, 23	Timelines
1.	Rithala Phase - II	40	40	85% (Complete plant is commissioned and BOD/TSS-12/15)	93 %	95 %	"Mar, 2023" RT: Oct, 23
2.	Kondli Phase-IV	45	45	46.46%	50.5%	62.5%	"Oct, 2023" RT: Dec, 23

23

1.4. Upgradation of Existing 18 Sewage Treatment PlantsOrder
Para No.
3.1.4

Sr. No.	Name of STP	Existing Capacity	Enhanced Capacity (In MGD)	Status as on 6 Jun, 23	Status as on 3 rd Aug, 23	Status as on 25 th Sept, 23	Timelines
3	Pappan Kalan Phase - I	20	30	15 %	18 %	21 %	"Dec: 2023" RT: March, 2024"
4	Nilothi Phase -II	40	60	15 %	18 %	21%	
5	Najafgarh	5	5	10 %	18 %	27%	
6	Keshopur Phase -II	20	20	11 %	18 %	27 %	
7	Keshopur Phase-III	40	60	11 %	18 %	27 %	
8	Rohini Sector 25	15	25	15 %	19 %	25 %	
9	Narela	10	15	15 %	19 %	25 %	
10	Coronation Pillar Phase -I & II	20	20	15 %	19 %	25 %	
11	Coronation Pillar Phase -III	o (Plant is non operational)	10	15 %	19 %	25 %	

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1.4. Upgradation of Existing 18 Sewage Treatment Plants

Order
Para No.
3.1.4

Sr. No.	Name of STP	Existing Capacity	Enhanced Capacity (In MGD)	Status as on 6 Jun, 23	Status as on 3 rd Aug, 23	Timelines
12	Okhla Phase- V	16	16	Tenders opened on 06/04/23. single bidder participated in the bid Case is under process of award.	The case has been put on hold due to scarcity of funds.	Jan, 2024 RT: Dec, 24
13	Mehrauli	5	7.5			
14	Ghitorni	5	7.5			
15	Vasant Kunj	5	7.5			

25

1.4. Upgradation of Existing 18 Sewage Treatment Plants

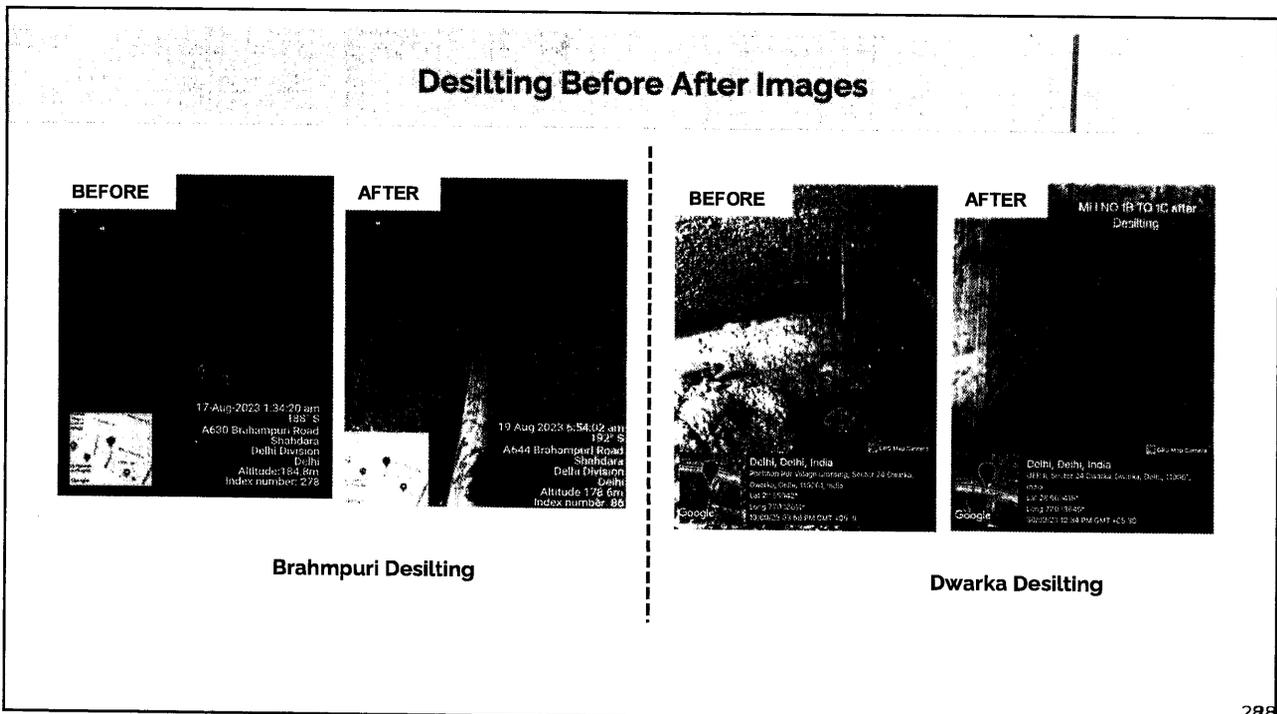
Order
Para No.
3.1.4

Sr. No.	Name of STP	Existing Capacity	Enhanced Capacity (In MGD)	Status as on 6 Jun, 23	Status as on 3 rd Aug, 23	Status as on 6 th Oct, 23	Timelines
16	Yamuna Vihar Phase - I	10	15	File has been sent for financial concurrence.	File has been sent for financial concurrence by the competent authority.	4th consecutive call of tender has been done, in the recent the competent authority has been decided to discharge the previous tender and re-invite it with open technology. The Tender is likely to be invited by this week.	June, 2024, (RT: Dec, 2024)
17.	Keshopur Phase- I	12	18	Technical committee meeting for price negotiation with single bidder held on 19.05.2023. The same is under process and file will be send for financial concurrence afterwards.	Case file is in process for award of work and is currently under financial concurrence.	File sent to competent authority to re-consider the decision of re-inviting of tenders in order to award the work at the earliest	
18.	Yamuna Vihar Phase - III	25	55	File has been sent to the competent authority for administrative approval of Estimate.	File has been sent to the competent authority for administrative approval of Estimate.	File has been sent to the competent authority for administrative approval of Estimate.	

26

1.5. Desilting (Trunk/peripheral Sewer : Approx 200 Km)						Order Para No. 3.2
S.No	Particulars	Total length (Km)	Cumulative Length Desilted as on 06.07.23 (Km)	Cumulative Length Desilted as on 25.07.23 (Km)	Cumulative Length Desilted as on 25.09.23 (Km)	Timelines
1.	Desilting of 90.34 Km	94.93	48 (45.6 %)	59.176 (62.3%)	60.516 (66.98%)	June 23
a	Yamuna Vihar STP	7.65	4.40	5.5	6.5	RT: Oct-23
b	Rithala-Rohini STP	19.21	13.3	19.21	19.21	Completed
c	Narela STP & Coronation Pillar STP	8.05	8.026	8.026	8.026	
d	Keshopur STP	2.84	1.1	2.84	2.84	
e	Nilothi STP	4.61	1.1	1.34	1.34	
f	Kondli STP in east zone	8.76	1.195	1.66	1.90	RT: Dec-23
g	Dwarka STP	27.10	5.22	6.0	6.0	RT: Oct-23
h	Okhla STP	11.51	4.4	9.5	9.5	
i	Desilting of gravity duct no. 1	5.20	4.55	5.1	5.2	
	Total	94.93	48 (45.6 %)	59.176 (62.3%)	60.516 (66.98%)	
2.	Desilting of remaining 110 Km	110 (RT 56 km)	<i>Estimates under approval.</i>			"Mar, 24"

27



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1.5. Desilting of sewer line below 1000 mm Dia (Approx 442.63 Km)

New Action Point

S.No	Particulars	Total length (Km)	Cumulative Length Desilted as on 30.05.23 (Km)	Cumulative Length Desilted as on 03.08.23 (Km)	Cumulative Length Desilted (Km)	Timelines
3.	Desilting of Sewerlines (below 1000 mm Dia)	Earlier: 442.63 Now: 529.5	26.08	94.4 (17.8%)	111.54 (25.2%)	Dec, 23

29

4. Interconnections between storm water drains and sewerage system (both way)

ATR w.r.t 5th HLC

DoAs to take action for plugging/ closing points of discharge through their storm water drains into sewerage system of DJB & submit report along with list of such Points / Drains to HLC within 15 days

S. No.	Dept.	Status	No. of Drains	Remarks
1.a.	MCD	Drain Disconnected	183	
1.b.		Drain Not Disconnected	13	Action plan prepared for 13 drains
1.c.		Pertains to PWD/IFCD/DSIIDC	52	
1.d.		Not Traceable	5	
1.e.		Not Feasible	56	
		Total	309	
2	IFCD	As per Info., received on 09.08.2023, no drain pertains to IFCD		
3	DSIIDC	As per Info., received on 09.07.2023, no drain pertains to DSIIDC		

30

4. Interconnections between storm water drains and sewerage system (both way)

Chief Secy. reviewed on 16.06.2023 & directed "DOAs (MCD, PWD, DSIIIDC & IFCD) to prepare list of their storm water drains which are connected with Sewerage System in consultation with DJB & take urgent necessary action for disconnection / plugging of such drains"

Data Awaited from DoAs (except MCD)

31

4. Interconnections between storm water drains and sewerage system (both way)

5th HLC Decision

"DOAs need to survey points at which sewers are punctured into storm water drains"

Data Awaited from DoAs

32

4. Interconnections between storm water drains and sewerage system (both way)

MoM 6th HLC

- DoAs to take urgent necessary action for plugging / closing points of discharge through storm water drains into sewerage system of DJB and submit report along with list of such Points / Drains to HLC along with timelines within 10 days.
- All DoAs shall survey and submit list of points where sewage from DJB's sewerage system is entering storm water drains within 10 days to HLC

Data Awaited from DoAs

33

1.7. Prevention of dumping of waste from the Bridges across River Yamuna

New Action Point

S. No.	Name of Bridge	Length of Bridge (in Km)	Wire mesh/ Net Provided	Status of wire mesh/net	Timeline for repair of broken wire mesh/net	Bridge owning/ maintaining agency	Action Taken
			Yes/No	Intact/ Broken			
1	Wazirabad Barrage Road Bridge	0.50	Yes	Partially Damaged	30- June-2023	PWD	Mesh Repaired, Work Completed
2	ISBT Road Bridge (Near Kashmeri Gate)	0.57	Yes	Partially Damaged	30- June-2023	PWD	Mesh Repaired, Work Completed
3	Old Iron Railway Bridge	0.93	Yes	Intact	NA	Northern Railway Bridge Dept.	-
4	Geeta Colony Road Bridge	0.55	Yes	12 Sqm. Missing/ Theft	1 Month	PWD	Mesh Repaired, work completed
5	Signature Road Bridge				Data awaited	DTTDC/PWD	Work of clearing debris/ concrete piles: Work started, however stopped due to flooding. To be restarted after decrease of water level

34

1.7. Prevention of dumping of waste form the bridges across River Yamuna**New Action Point**

S. No.	Name of Bridge	Length of Bridge (in Km)	Wire mesh/ Net Provided	Timeline for providing wire mesh/net (if not provided)	Status of wire mesh/net	Timeline for repair of broken wire mesh/net	Bridge owning/ maintaining agency	Action Taken (as on 20.09.2023)
			Yes/No		Intact/ Broken			
6	ITO Road Bridge	0.6	Yes	NA	50 Sqm. Missing/ Theft	1 Month	PWD	Mesh Repaired, work completed
7	Railway Bridge Downsteam of ITO	0.55	NO	Mar-24		NA	Northern Railway	-
8	Nizamudin Road Bridge					Data awaited	NHAI / PWD	
9	ONO Flyway Road Bridge					Data awaited	NHAI / PWD/ DND	

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4. Prevention of dumping of waste form the bridges across River Yamuna**6th HLC Decision**

"Revenue Department, GNCTD shall depute 04 Civil Defense Volunteers on each of Bridges across River Yamuna in Delhi to check and prevent the illegal dumping of Pooja material etc into River Yamuna."

Status Awaited

36

Trapping of partially trapped Sen Nursing Home Drain

**Order
Para No.
3.2.1(i)**

- Sen Nursing Home Drain has been trapped into Sen Nursing Home STP as well as into the Ring Road trunk sewer. However, some marginal flow/ overflow still passes during peak hours.

Timeline	Status as on 08.08.2023	Status as on 09.10.2023
Action Plan: Mar, 23	<ul style="list-style-type: none"> Work at WHO complex still in-progress & underground water is pumped into drains. During the recent floods in Yamuna River w.e.f. 12th & 13th July 2023, a drain got damaged causing high level of water due to back flow from Yamuna River resulting in flood in U/S area upto ITO / IP state 	<ul style="list-style-type: none"> Sen Nursing Home nallah is trapped into Ring Road Trunk Sewer. Ring Road Trunk Sewer is badly silted up due to trapping of this storm water drain. Overflow of Sewage is frequently noticed at IIPA, ITO. Action Plan for desilting of ring road sewer has been prepared and timeline is June-2024. Ring Road Pumping Station (Under Construction) is also to be commissioned by June-2024. Timeline for trapping of this drain is June-2024.

2. Trapping of all Drains

**Order
Para No.
3.2.1(iii)**

Trapping of Drains (Remaining 3 untapped major drains)

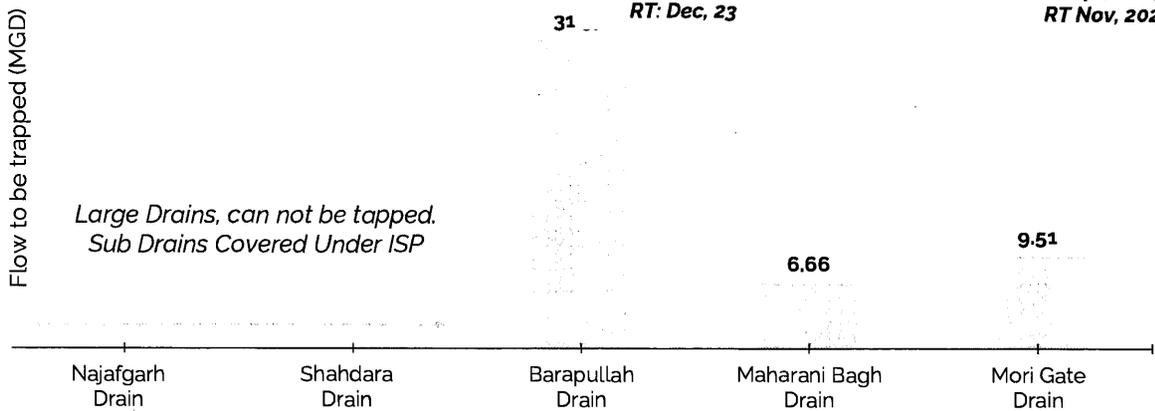
Total Flow to be Trapped: 48.14 MGD

Flow to be trapped (MGD)

Large Drains, can not be tapped.
Sub Drains Covered Under ISP

← "Timeline: Sept, 2023" →
RT: Dec, 23

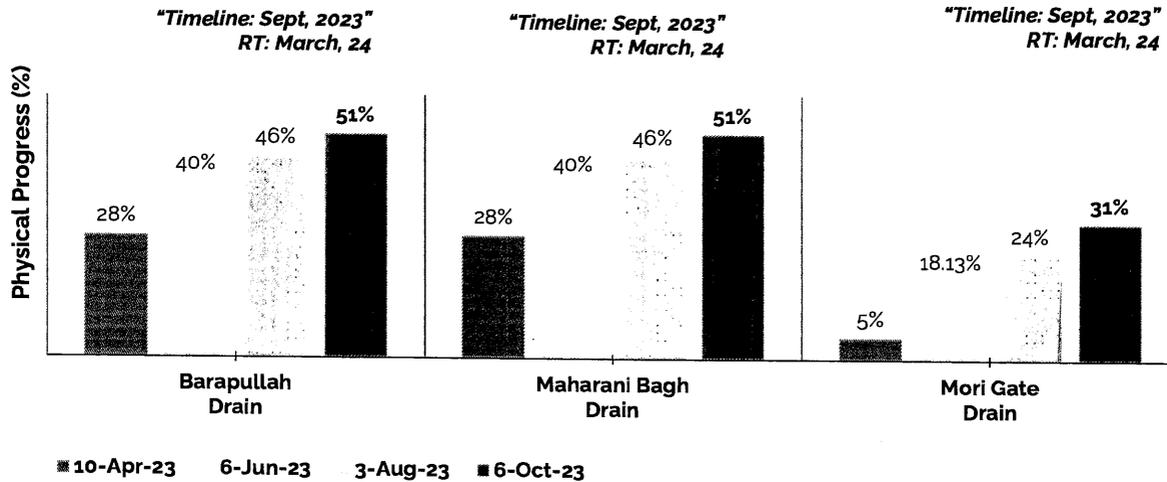
"Timeline: Sept, 2023"
RT Nov, 2023



2. Trapping of all Drains

Order Para No. 3.2.1 (iii)

Trapping 3 untapped major drains : Total Flow to be Trapped: 48.14 MGD



39

Status of 09 Drains Outfalling into River Yamuna to be Trapped :

New Action Point

S. No.	Name/Location of Drain	Drain Owning Agency	Brief Status
1	Sonia Vihar Drain (On Eastern Bank of Yamuna)	MCD	Work for construction of 7 MGD STP is under progress (Cumulative Progress 73 % as on 06.10.2023) and timeline is December, 2023.
2	ISBT Drain (Qudsia Bagh / Mori Gate Drain)	MCD	Waste water of this drain to be diverted to Coronation Pillar STP. Cumulative Progress is 31 % and revised timeline is March, 2024.
3	Barapulla Drain	IFCD	Waste water of this drain to be diverted to Okhla STP . Cumulative Progress is 51 % and revised timeline is March, 2024.
4	Maharani Bagh Drain	MCD	Waste water of this drain to be diverted to Okhla STP . Cumulative Progress is 51 % and revised timeline is March, 2024.

40

Status of 09 Drains Outfalling into River Yamuna to be Tapped :

S. No.	Name/ Location of Drain	Drain Owning Agency	Brief Status
5	Kailash Nagar Drain (On Eastern Bank of Yamuna)	MCD	Technical feasibility is being worked out to trap these drains into Geeta Colony SPS jointly with MCD. Alternatively, construction of STP will be required near Kailash Nagar for which land from DDA will be required.
6	Shastri Park Drain (On Eastern Bank of Yamuna)	MCD	
7	Abul Fazal Drain	MCD	Flow in this drain will be trapped by DJB in Sewerage System being laid in Batla House Phase II scheme in upstream of this drain.
8	New Drain 01 (Khadar Kalindi Kunj road)	MCD	This drain brings discharge from Madanpur Khadar area and shall be trapped after completion of Madanpur Khadar GOC scheme (Land for SPS has been recently allotted by DDA)
9	New Drain 02	MCD	Trapping is not required as it doesn't outfall into river Yamuna.

41

2. Trapping of all Drains

Order
Para No.
3.2.2 (iii)

Action plan of 76 un-trapped sub drains

Sr. No.	Name of major Drain	Total No.s of un-trapped drains	Number of sub drains	Timeline	Present Status (as on 25.09.2023)		
1	Najafgarh Drain	44	18	May, 23	Trapped		
			04	Jun, 23 RT: Dec, 23	03- Trapped	01- 99 %	
			22	Oct, 23	17 3- Under Progress 14- linked with DSTPs (Dec, 23)	2-Action to be taken by DDA	3- DSTPs land sub-judice
2	Shahdara Outfall Drain	02	02	Jun, 23 RT: Dec, 23	73.4 %		
3	Supplementary Drain	30	14	Apr, 23	Trapped		
			1	May, 23	Trapped		
			14	Jun, 23 RT: Dec, 23	11-Trapped	02-Drains 75-80 %	1-DSTP Estimate prepared
			01	Sep, 23	Trapped		

42

75

2.1. Performance Audit of completely trapped 11 major drains and all sub-drains

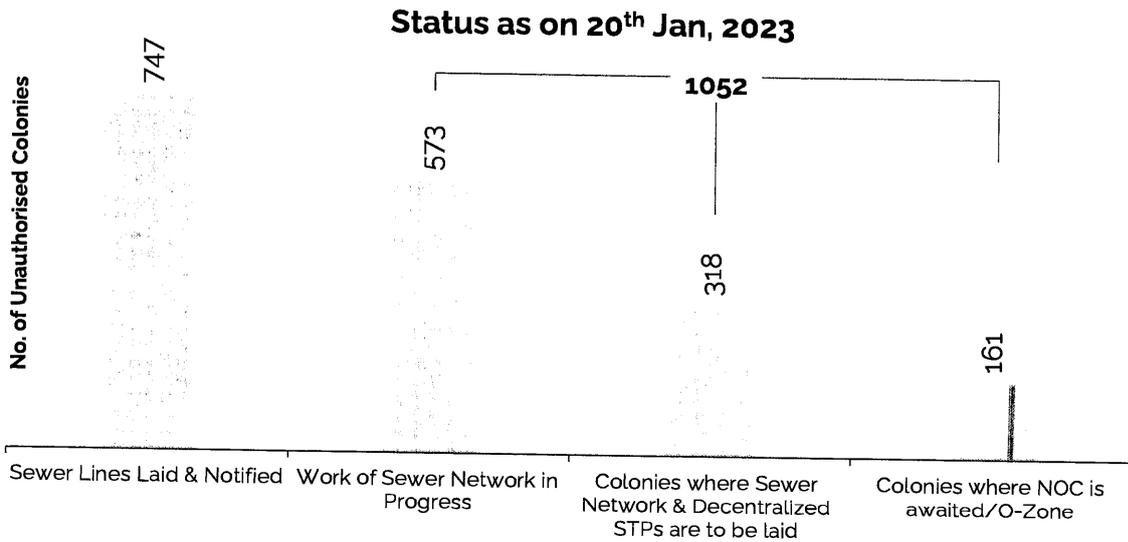
Order Para No. 3.2.3

Direction	Timeline	Status
DJB to undertake Performance Audit of completely trapped 11 major drains and all sub-drains through an independent agency	Feb, 2023	Basic survey of 63 sub drains done by WAPCOS. Work stopped during monsoon period. Survey work restarted from 03.10.2023.

43

3. Sewerage Network in unauthorized colonies (1799)

Order Para No. 3.3.1



44

3rd Meeting Decision : on Sewer Lines Laid & Notified in 747 UCs

Connection to all households

"DJB to complete survey and submit timeline by which DJB will provide connection to all households in unauthorized colonies where sewer network has been laid. "

747
Sewer Line Laid
Notified

705

Sewer connections in colonies completed

House Sewer Connections to be done

Timeline : Sep. 2023, RT: June. 2024

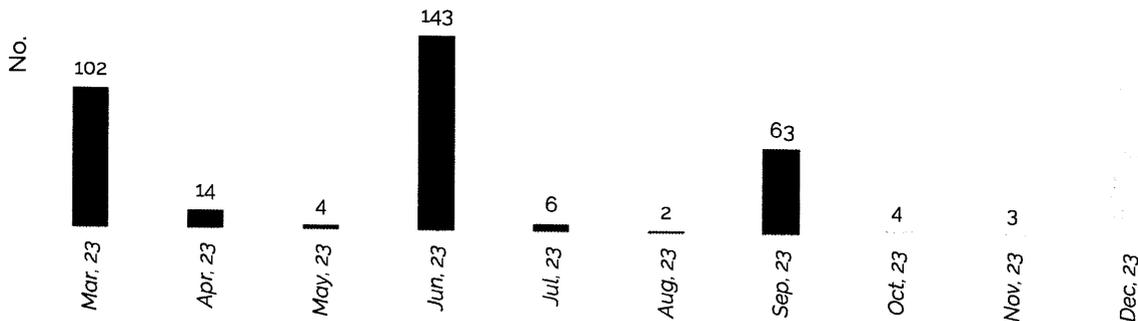
3.1. Status of Sewerage Networks in Progress

Order Para No. 3.3.1

573 Colonies - Timeline Targets

573 Colonies where laying Sewer Network in progress

232



(77)

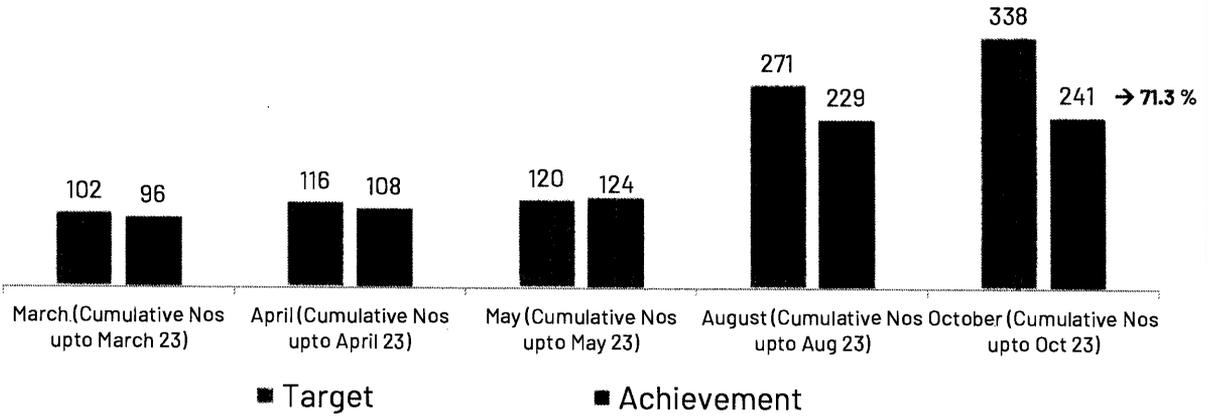
3.1.1. Status of Sewerage Networks in Progress

Order Para No. 3.3.1

573 Colonies where laying Sewer Network in progress

Cumulative Physical Progress of 338 Colonies
(Completed- 241, In progress- 97)

"Timeline: October, 23"



47

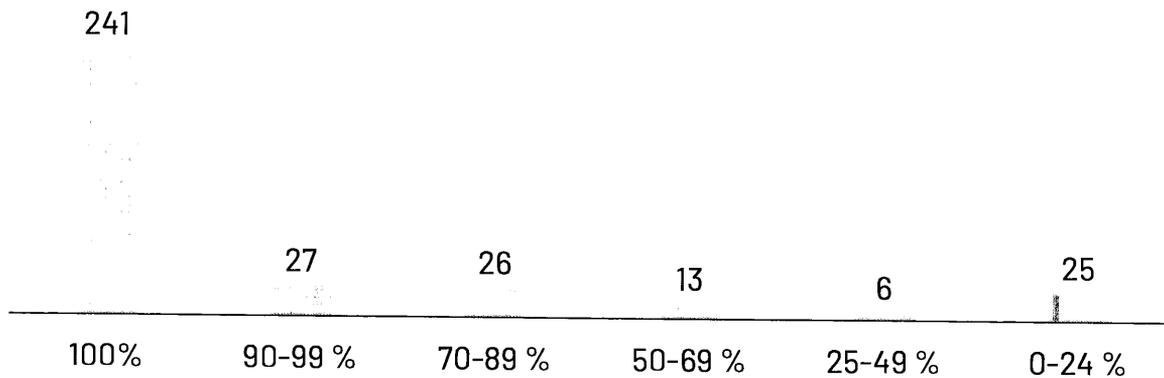
3.1.1. Status of Sewerage Networks in Progress

Order Para No. 3.3.1

573 Colonies where laying Sewer Network in progress

Physical Progress of 338 Colonies

"Timeline: Oct., 23"

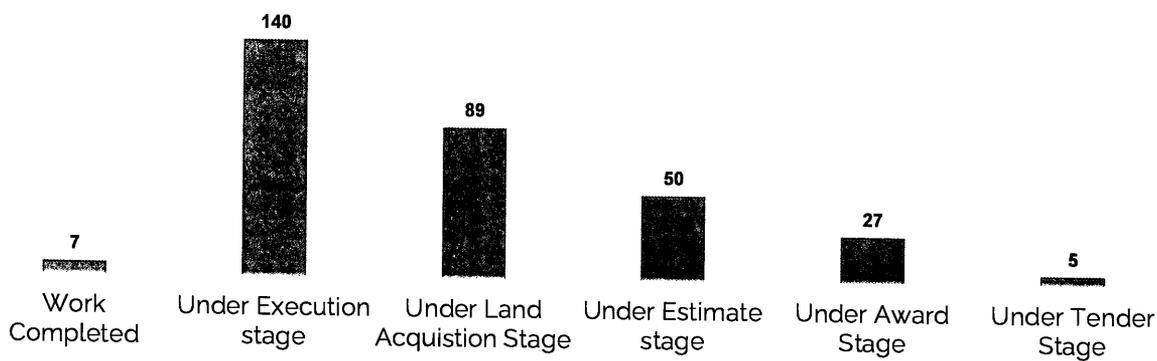


48

3.2. Status of Sewerage Networks sewerage network is to be laid along with Decentralized STPs

Order Para No. 3.3.1

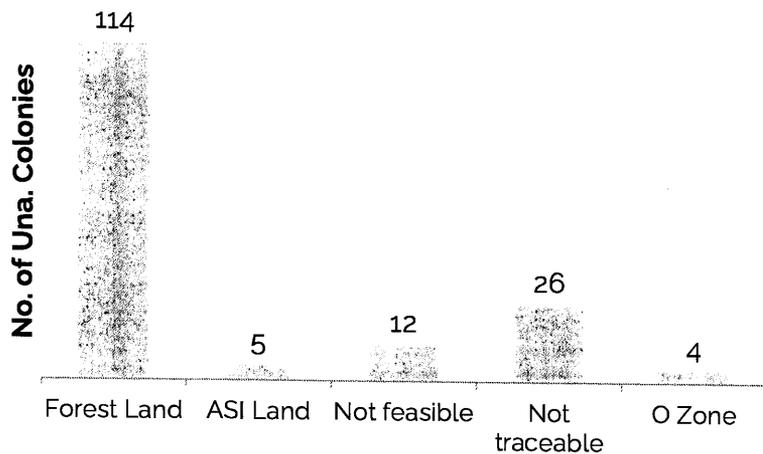
318 Colonies where sewerage network is to be laid along with Decentralized STPs



3.3. Status of Sewerage Networks sewerage network is to be laid along with Decentralized STPs

Order Para No. 3.3.1

161 colonies where NOC is awaited/O-Zone



"Timeline for 161 Colonies where NOC is awaited / O Zone : 12 months after receipt of NOC but not later than June, 2024"

3.3. Status of Sewerage Networks sewerage network is to be laid along with Decentralized STPs

Order Para No. 3.3.1

161 colonies where NOC is awaited/O-Zone

S.No	Dept.	UC (No.)	Decision Taken
1	Forest Land	114	DJB prepared a list and Google Earth file of 78 UCs and forwarded the same to forest department on 21.07.2023. 5 UCs are not falling within forestland.
2	ASI	05	ASI gave permission to DJB to one UC in Mehrauli. • At one UC (Tuglakabad Area) matter is pending in HC • 3 UC don't fall under their jurisdiction
3	O-zone (DDA)	04	01 UC at Majnu ka Tila removed by DDA Comments in 3 cases of UC falling under "O Zone" awaited
4	Not feasible	12	-
5	Not traceable	26 (now 22 traced)	Details being prepared for 22 UCs
	Total	161	

51

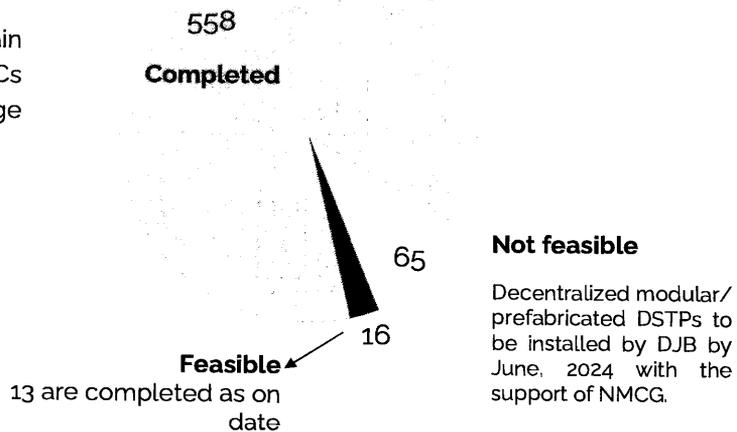
3.4. Connection of Drains/ Drainage system of JJ Clusters (639 Nos) with sewerage network.

Order Para No. 3.3.2

Total JJs : 639

- Connection of storm water drain at outfall points/ points of JJs into nearest DJB sewerage system.

Timeline: Jun, 2023
RT: Jun, 2024

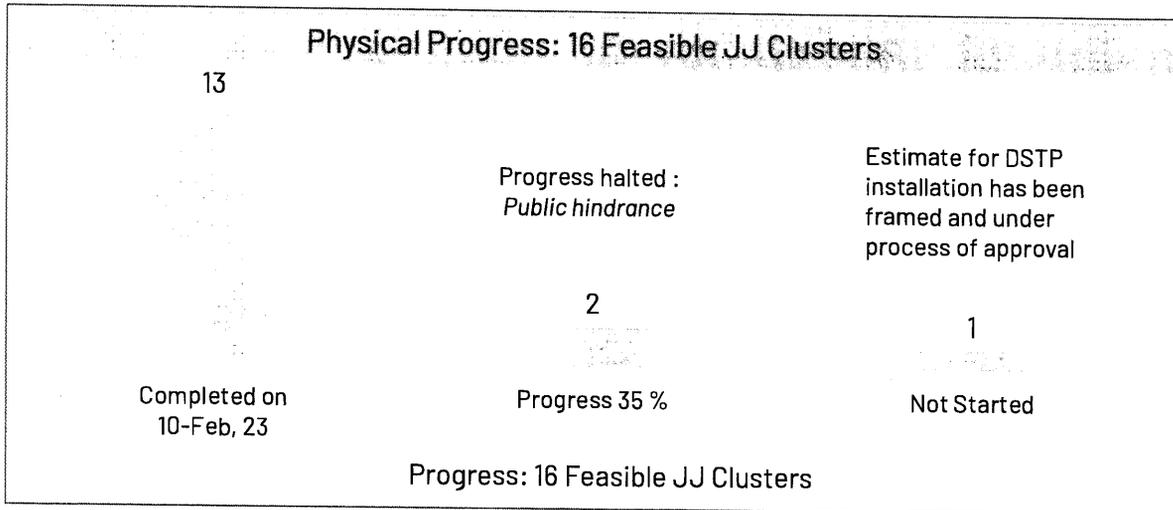


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3.4. Connection of Drains/ Drainage system of JJ Clusters (639 Nos) with sewerage network

**Order
Para No.
3.3.2**

Progress in 16 JJ Clusters



53

3.4. Connection of Drains/ Drainage system of JJ Clusters (639 Nos) with sewerage network

**Order
Para No.
3.3.2**

Progress in 65 JJ Clusters

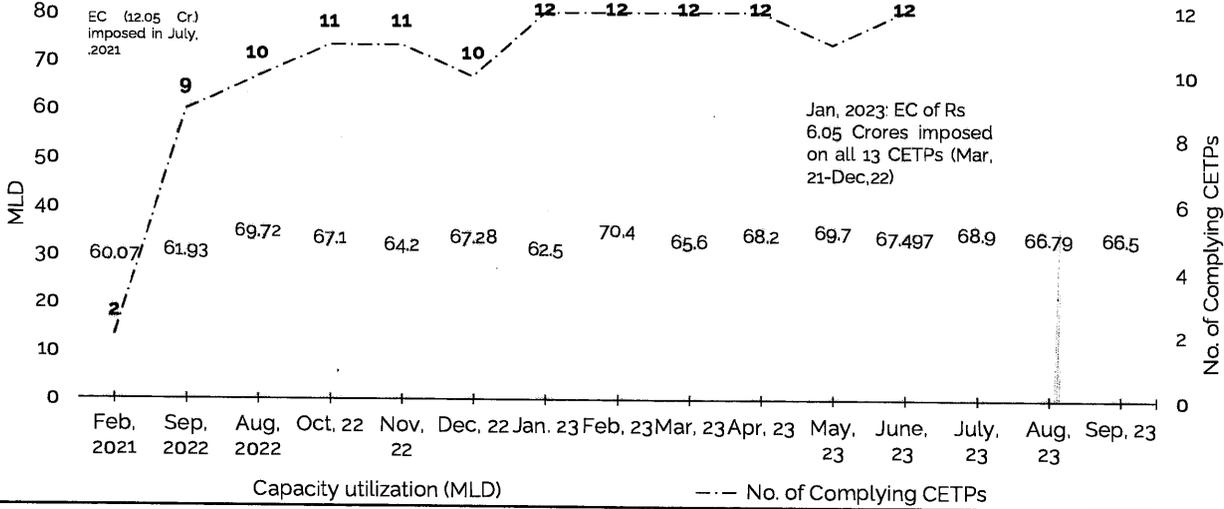
S.No	Status	No. of JJ Clusters
1	Connected/Trapped in D/B network	14
2	Drains to be trapped in sewer line (work in progress)	7
3	Drains will be trapped after commission of proposed sewer. network in nearby U/A col.	18
4	Drains which can be trapped in to sewerage network by installing lift station as per NMCG	2
5	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15
6	Trapped in STP through major storm water drain/trapping work are in progress	8
7	Not feasible due to space constraints and multiple outfalls etc.	6
8	JJC cluster does not exist as per NMCG report	1
9	Site does not exist	1
Total		65

54

4. Industrial Effluent Management by CETPs (13)

CETPs designed to meet prescribed standards under EP Act (Installed Capacity of all the 13 CETPs: 212.3 MLD)

DPC monitors CETPs on monthly basis



4.1. Action against Dyeing units

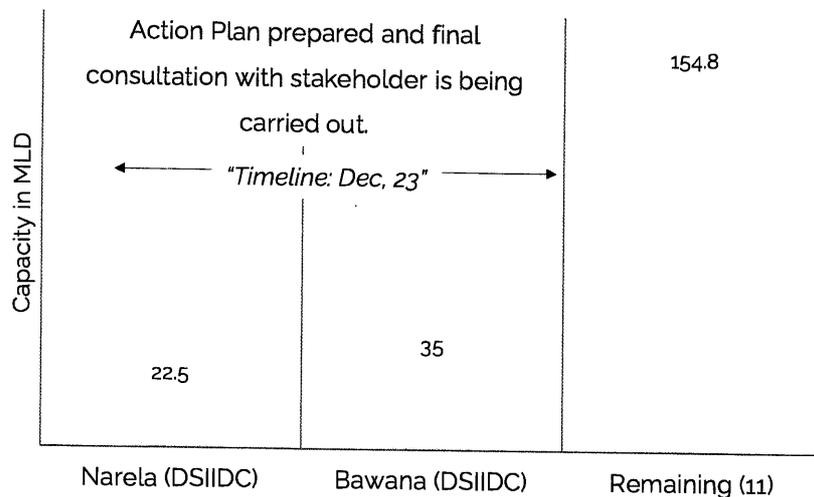
Order
Para No.
3.4 (iv)

Action taken against Dyeing units in non-conforming areas of Delhi by Joint Team consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB (28.04.2023 to 08.10.2023)

- Total No. of Dyeing units inspected : 258
- Close down/Sealed/ Disconnection of electricity : 113
- Chairman, DPCC issued direction on 22.06.2023 to Local Bodies, DDA, DJB & Discoms (BSES/ NDPL) for closure / sealing & disconnection of Electricity and Water Supply of all Dyeing units and Jeans / Denim washing units operating outside the Approved Industrial Areas / Industrial Estates / Redevelopment Areas or operating without mandatory consent of DPCC.
- DISCOMS directed on 22.06.2023 to disconnect all connections to illegal units in NC areas

4.2. Upgradation of CETPs with Timelines

Order
Para No.
3.4



DJB: Meeting of Hon'ble Minister, Industries, CETPs to be handed over to DJB for upgradation and Maintenance

57

5. Faecal Sludge (Septage) Management

- **Delhi Water Board Septage Management Regulations 2018** dated **12.11.2018** for collection, transportation and disposal of waste of septic tanks (Septage).
- Necessary action to be taken by DJB, District Magistrates & Local Bodies
 - **Septage Management Committees headed by concerned District Magistrates**

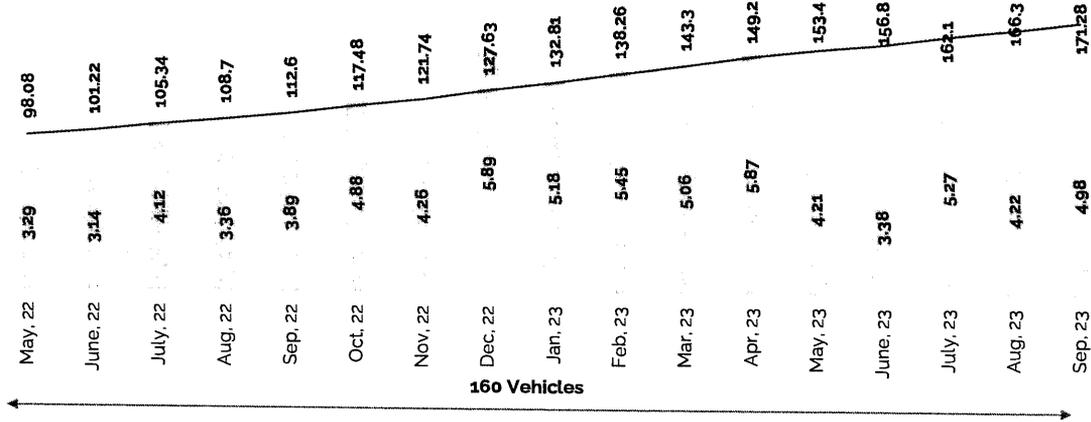
Action Taken Report	Cumulative (12.11.2018 - 05.10.2023)
Total No. of Meetings of Septage Management Committees held	128
No. of Vehicles/ Tankers found unauthorizedly discharging septage into Drains etc.	69
No. of Vehicles/ Tankers impounded	64
No. of Challans/notices issued	43
Total Amount of Environmental Compensation Imposed (in Lakhs)	15.79Lakhs
Total Amount of Environmental Compensation received (in Lakhs)	15.29 Lakhs

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5.1. Faecal Sludge (Septage) Collection & Treatment

Order Para No. 3.5

171.28Cr. Ltrs collected/treated till Sept, 23



Month wise septage collected/treated (in Cr. Ltrs.) — Cumulative septage collected/treated (in Cr. Ltrs.) (Since 2018)

"196 Vehicles to be reduced to 150 by June, 2023" now reduced to 160 (as on 30.09.2023)

5.2. Septage Management Regulations 2018

Order Para No. 3.5

"A Committee under chairmanship of Div. Comm, Revenue Department and consisting of CEO, DJB, Comm. MCD as member and Secy. UD as member cum-convenor, to revisit the Delhi Water Board Septage Management Regulations 2018 to make them more effective & enforceable."

Direction	Timeline	Status
Report to be submitted	15 Feb, 2023	Recommendation of the Committee placed before Board meeting of DJB on 13.06..2023 and was approved. Notification of amendment in Regulations is awaited from UD Department.

Decision Taken in 5th Meeting5th MoM

Incentives to drivers of authorized tankers for disposal of septage at designated SPSs / STPs to be provided by DJB

DJB to review the amount of Incentive proposed in the scheme and increase amount to minimize Rs. 500/- per trip.

Draft Preamble for placing the proposal of providing incentives @Rs 500/- per trip is under approval for placing the case before the upcoming board meeting of DJB.

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6. Status of 10 Projects of DDA (Restoration & Rejuvenation of Flood Plains and Removal of Encroachment)Order
Para No.
3.6

S.No	Name of Project	Area (Ha)	Timeline	Status As on 30.09.2023
1	Kalindi Aviral (Baansera) (Part B)	163	Feb. 23 (RT: To be provided)	<ul style="list-style-type: none"> Civil & Horticulture - 99 % completed Restoration work in progress 17 Ha under litigation NDoH: 23.01.2024
2	Asita East (Part B)	107	Mar. 23 (RT: 31.03.2024)	<ul style="list-style-type: none"> Civil-74%, Horticulture- 80% Completed (site is sludgy due to rise of water level in river Yamuna) 1.5 Ha encroachment NDoH: not decided
3	Amrut Bio Diversity (116.5 Ha)		22.05.2024	<ul style="list-style-type: none"> Civil-79%, Horticulture- 20% Completed (site is sludgy due to rise of water level in river Yamuna) 1 Ha Under litigation, Demolition programme scheduled on 17th October NDoH: 04.03.2024
	Part A	90		
	Part B	18		
	Part C	8.25		
				Handed over to CPWD

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6. Status of 10 Projects of DDA (Restoration & Rejuvenation of Flood Plains and Removal of Encroachment)					Order Para No. 3.6
S.No	Name of Project	Area (Ha)	Timeline	Status As on 30.09.2023	
4	Asita West / Yamuna Vatika (Part B)	107	June, 23 (RT: 30.12.2023)	<ul style="list-style-type: none"> Civil-83%, Horticulture- 55% work completed (cleaning work under progress) Encroachment Free (proposal being revised) NDoH: not decided 	
5	Kalindi Biodiversity Park	115	Within 9 months after completion of NHAI project	<ul style="list-style-type: none"> Progress: 27% (Work held up due to NHAI work) 2.83 Ha. Area of encroachment cleared on 08.08.2023. DJB is initiating a project to tap the drains. Assessment of project area under litigation and encroachment underway. DoH: 21.11.2023, 11.12.2023,18.10.2023 	
6	Ghat Area (66Ha)				
	Part A: (Qudisia Ghat/ Vasudev Ghat)	16	Apr. 23 (RT: 30.11.2023)	<ul style="list-style-type: none"> Civil-71%, Horticulture- 71% Completed Site is sludgy due to rise in water level of Yamuna. 	
	Part B: (Surghat)	13.6	Dec, 23	<ul style="list-style-type: none"> Tender for 50 Ha awarded & work to be undertaken Site is sludgy due to rise of water level in river Yamuna, 4.90 Ha Encroached NDoH: 13.10.2023, 20.11.2023, 11.12..2023,01.11.2023, 08.11.2023,16.11.2023 	
	Part C: Eco Trail Yamuna Bazar	33 3.4			

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6. Status of 10 Projects of DDA (Restoration & Rejuvenation of Flood Plains and Removal of Encroachment)					Order Para No. 3.6
S.No	Name of Project	Area	Timeline	Status As on 30.09.2023	
	Yamuna Vanasthali:	236.5	May, 23 (RT: 31.12.2023)	<ul style="list-style-type: none"> Civil: 87.5%, Horticulture 59% completed 15.7 Ha encroached 13 Ha. under litigation. NDoH: 22.04.2024,17.10.2023 	
8	Mayur Nature Park		-	<ul style="list-style-type: none"> 100Ha land denotified, physical demarcation completed Revised landscape proposal is ready Next date of hearing : 30.10.2023 & 07.02.2024 	
	Part A	235			
	Part B	162.75			<ul style="list-style-type: none"> Work to be done by UP Irrigation
9	Hindan Sarovar:		Dec, 23	<ul style="list-style-type: none"> Detailed Survey under progress. Site is sludgy due to rise of water in Yamuna River 	
	Part A	15	Dec, 23		
	Part B	30	Dec, 23		
10	Eco-Tourism area		-	<ul style="list-style-type: none"> Area falls outside 1 in 25 Year floodplain. Proposal will be taken once the O-II is finalised after notification of MPD 2041 NDoH: 11.10.2023 	
	Part A	22.7			
	Part B	7.3			<ul style="list-style-type: none"> land is with DTC

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6.1. Land at River Yamuna flood plain to NMCG

Order Para No. 3.6.2

Direction	Timeline	5 th HLC Minutes	Status as on 08.08.2023
To identify and allot a piece of land at River Yamuna Flood Plain to NMCG for development of a biodiversity park by NMCG	Feb, 2023	<p>Instead of Bio diversity park NMCG asked for development of one ghat at Kalindi Kunj</p> <p>In 5th HLC meeting, it was decided that DDA may continue with ghat development work.</p> <p>NMCG to assist DDA by funding for its various projects on the Yamuna flood plain.</p> <p>DDA to identify a site and move a note to NMCG asking for fund sharing.</p>	<ul style="list-style-type: none"> DDA identified approx. 9-10 Ha b/w ITO Barrage & DMRC blue line bridge on eastern bank near Yamuna Bank Metro Station A letter informing the location of the Ghat area to NMCG is sent on 11th July 2023 Reply from NMCG is awaited

7. Utilization of Treated Wastewater

Order Para No. 3.7

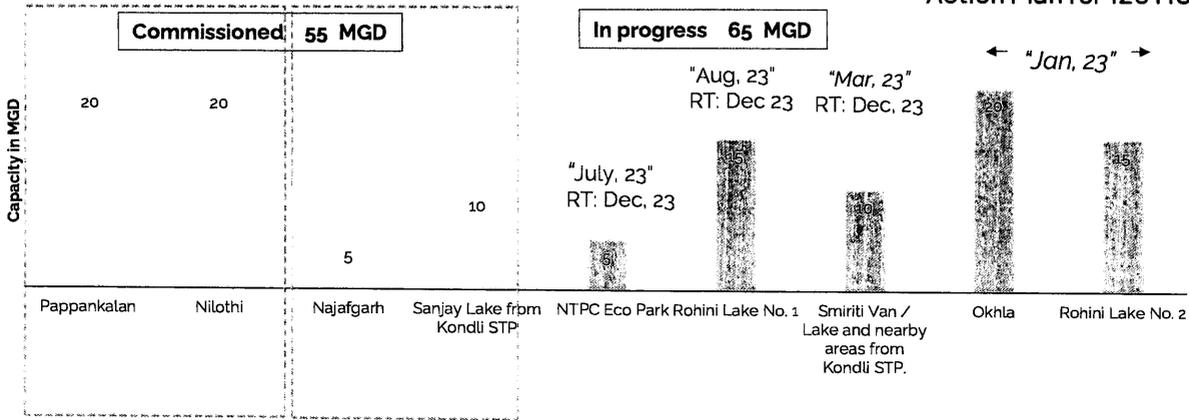
Action Plan by DJB (550MGD)



7.1. Action Plan for Utilization 120 MGD Treated Wastewater

Order
Para No.
3.7

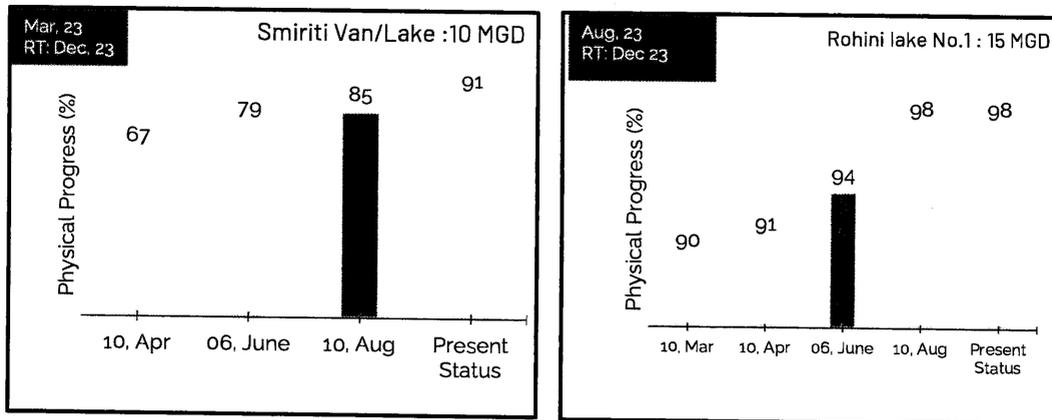
Action Plan for 120 MGD)

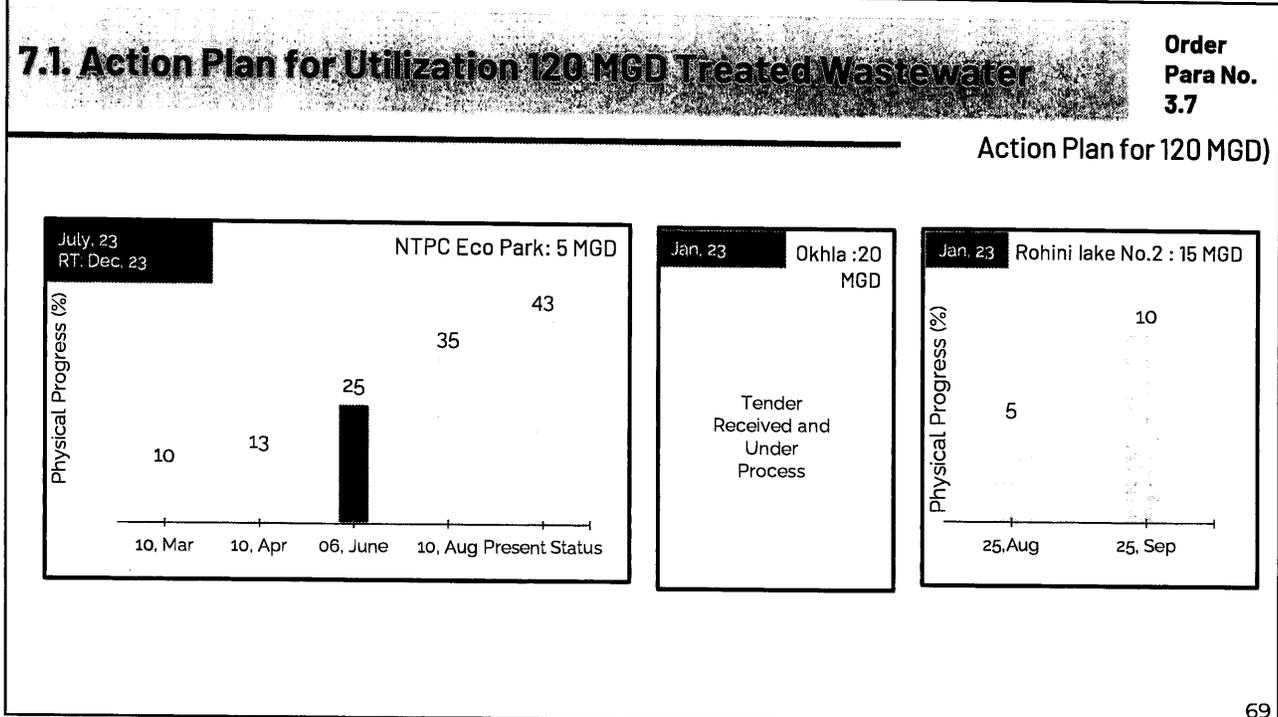


7.1. Action Plan for Utilization 120 MGD Treated Wastewater

Order
Para No.
3.7

Action Plan for 120 MGD)





7.1. Action Plan for Utilization 120 MGD Treated Wastewater **Order Para No. 3.7**

(MOM 6th HLC)

Chief Secretary directed DPCC to obtain the list of 83 Parks from DDA and get these parks mapped on Delhi Map through GSDL

Mapped prepared by GSDL of 83 Parks from DDA

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7.3. Froth / Foam formation in river Yamuna (Chhath Puja : 17-20 Nov)

Reasons

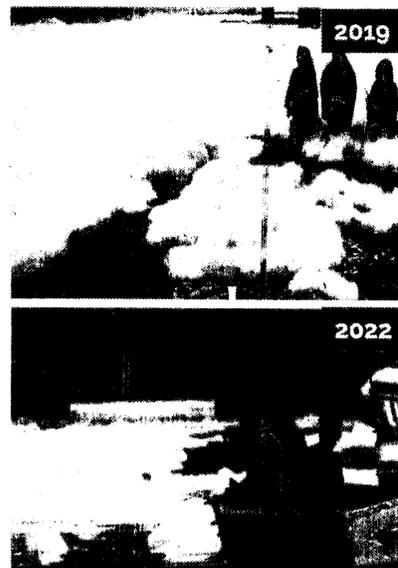
- Phosphates & Detergents/Surfactants present in Waste Water (from House Hold & industrial discharges (Dyeing etc))
- Ammonical Nitrogen (from untreated sewage & fertilizers).

Main Location

D/S of Okhla Barrage (due to turbulence caused by fall of water from Okhla Barrage)

Solution

- Complete treatment of sewage by Delhi, Haryana & UP
- Prevention of discharge containing Phosphates, Detergents/Surfactants & Ammonical Nitrogen
- Rescheduling of Cleaning of Agra Canal prior to Chatha Puja
- Control over flow regulation through opening of Gates of Okhla Barrage particularly during Chatha Puja



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Action taken by DPCC for prevention / minimising the Froth / Foam formation in river Yamuna

Letters & Reminders in 2020 & 2021 followed by DO Letters on 05.01.2022 & 22.03.2022 issued to Irrigation and Water Resources Department, UP for necessary action including following :

- (i) Removal of water hyacinth from pondage area of Okhla Barrage.
- (ii) To provide gentle slope at Okhla barrage for smooth flow to avoid turbulence at the downstream.
- (iii) Gates of the barrage should be opened in such a manner that free fall of discharge is prevented.
- (iv) Arrangements of smooth discharge spill way provision for smooth discharge instead of vertical fall at Okhla Barrage to be examined. Hydraulic Experts may be consulted in this regard.
- (v) Change in cleaning schedule of Agra canal (being maintained by Irrigation Department of UP) to avoid excessive Foam / Froth formation at D/S of Okhla Barrage during Chattha Puja.
- (vi) Opening and closing of gates of Okhla barrage should be regulated in consultation with concerned Depts. of GNCT of Delhi (IFCD & DJB)

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Action taken by DPCC for prevention / minimising the Froth / Foam formation in river Yamuna

- Letters & Reminders in 2020 & 2021 followed by DO Letters on 05.01.2022 & 22.03.2022 issued to HSPCB) & UPPCB for up-gradation of STPs and treatment of Untreated Sewage / Waste Water to meet standards of BOD:SS<10:10 mg/litre with bio nutrient removal and to ensure that no discharge of Untreated sewage / Waste Water into river Yamuna through drains.
- A Joint Committee comprising of NMCG, UYRB, UP Irrigation Deptt. DJB , IF&CD & DPCC was constituted by NMCG vide Office Memorandum Dated 13.10.2022 to oversee and coordinate efforts being made by all concerned agencies to control / minimize froth formation D/s of Okhla barrage in River Yamuna during Chhath Puja in 2022.
- Meeting of the committee was held on 21.10.2022.
- As decided, DJB sprayed anti surfactants at the downstream of Okhla Barrage 2- 3 days before Chattha Pooja in 2022 due to which Foam / Froth Formation was minimal.

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Directions of DPCC in respect of Soap & Detergents

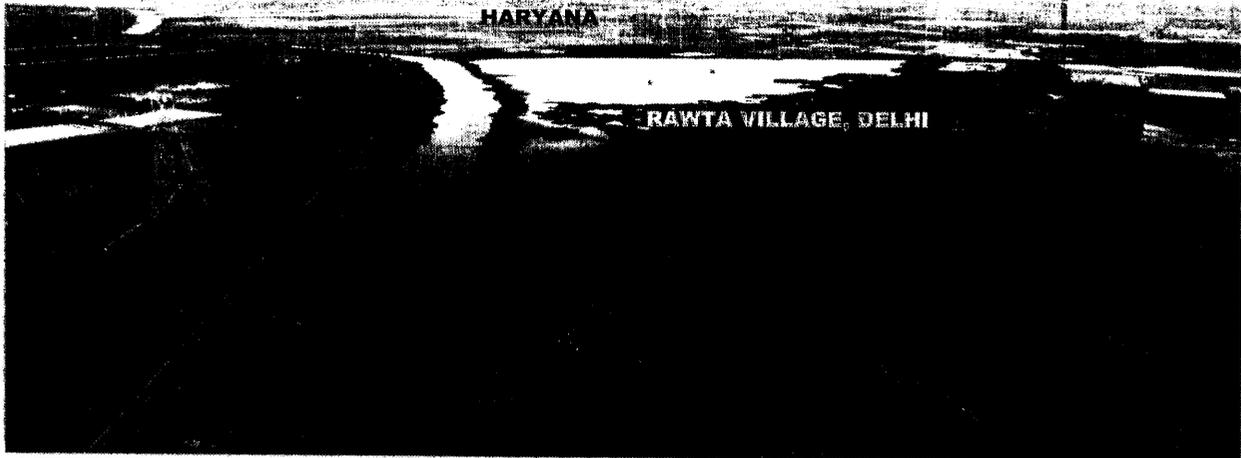
Following Directions under Section 33 (A) of the Water Act, 1974, were issued by DPCC on 14.06.2021 :

- (i) Sale, Storage, Transportation & Marketing of Soaps & Detergents not conforming to revised BIS Standards shall be completely prohibited in NCT of Delhi.
- (ii) All concerned Deptts. including Municipal Corporation / Local Bodies, Civil Supplies Department and District Administrations having control over Shops and other Establishments (Suppliers, Stockiest, Transporters etc.) having Sale, Storage, Transportation and Marketing facilities for Soaps and Detergents in NCT of Delhi shall ensure compliance of directions at (i) above through strict vigil and surprise checks on such establishments.

Public Notice was also issued on 17.11.2021 :

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Najafgarh Jheel (Environmental Management Plan)



Najafgarh Jheel (Environmental Management Plan)

The Hon'ble Tribunal on 21.01.2022 disposed of the matter with following directions:-

"Further action of preparing integrated EMP by the MoEF&CC be taken and till it is done, EMPs prepared for rejuvenation and protection of the lake be enforced by the State of Haryana and the NCT Delhi. Wetland (Conservation and Management) Rules, 2017 be strictly followed" and constituted Inter Ministerial Expert Group in GOI



Najafgarh Jheel (Environmental Management Plan)

- EMP broken into action points and circulated to eight stakeholder departments on 02.03.2022 for ground actions.
- Hon'ble Tribunal further on 16.02.2023 in related cases disposed of the matter with following directions:-

"...that since issue of control of pollution of drains and water bodies impacting Yamuna is now being dealt with in Delhi by a high level Committee headed by L.G. and issue of rejuvenation of Najafgarh Lake is integral to rejuvenation of Yamuna, the same can also be dealt with by the same Committee as far as Delhi is concerned and by the Chief Secretary, Haryana for the areas in Haryana".
- Civil Appeal No. 4100/2023 filed in Hon'ble Supreme Court of India against final order dated 16.02.2023 passed by Hon'ble NGT in Execution Application - disposed off on 31.07.2023 by Hon'ble SCI with directions that the matter be dealt with by existing high level Committee.

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Najafgarh Jheel (Environmental Management Plan)

Departments	EMP Actions
1. IFCD	1. Hydrological assessment to determine water sediment, GW recharge, critical siltation. [IM]
2. Forest	2. Species inventory, creation of interpretation center, education of visitors . [LTM]
3. Delhi Jal Board	3. In-situ treatment of inflowing drains. [MTM]
4. Municipal Corporation of Delhi	4. Desilting of 6 inflowing drains [MTM]
5. DPCC	5. Water quality monitoring [Data Needs]
6. Power Department	6. Relocating flow obstructions-power sub stations. [MTM]
7. Development Department	7. Initiatives towards organic agriculture. [MTM]
8. Revenue	8. Najafgarh Wetland Committee to oversee compliance with extant regulations , & to formulate a land acquisition model for submerged land near Najafgarh Jheel. [MTM]

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Najafgarh Jheel (Environmental Management Plan)

Following requests from IFCD Department, GNCTD:-

- (i) Road Widening on the existing road.
- (ii) Deposition of silt extracted from Najafgarh Jheel filled around road on embankment.

EMP says :

- Providing alternate road connectivity to the settlements at the two ends of the Najafgarh Jheel, thus reducing vehicular traffic on embankment especially during peak migration season of waterbirds.
- Commissioning hydrological assessment to determine water sediment, and nutrient fluxes; groundwater recharge; and critically silted up areas needing desiltation.

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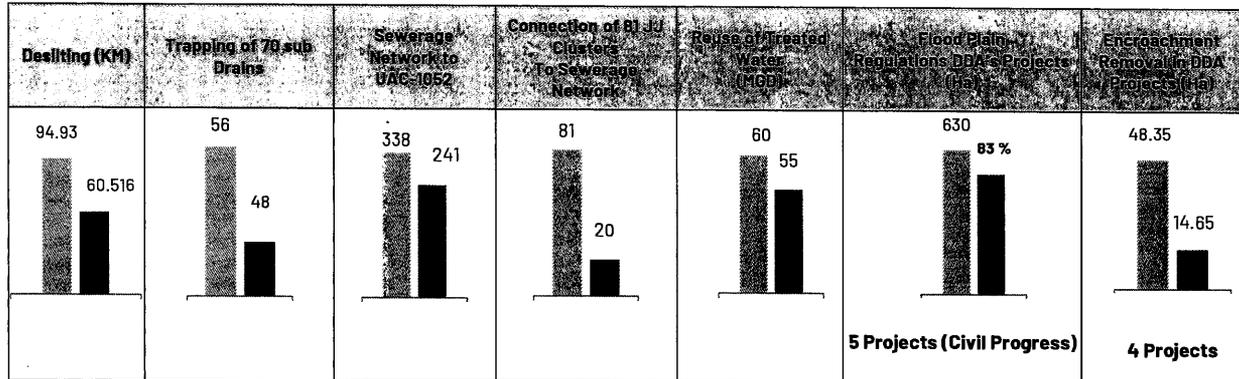
Decision Taken in 4th Meeting

4th MoM

Hon'ble Lt. Governor directed IFCD to explore the solar power generation along the Najafgarh Drain by providing pillars on its Banks to install Solar Panels. Chief Secretary suggested that Power Department Solar Corporation of India can be involved for exploring the suitable options / funding for Solar Power Generation.

- Survey of Najafgarh Drain from Dhansa to Ambrhai done by SECI and I&FC on 01.08.2023.
- Site from Dhansa to Ghummanhera in length of 6 Km is under consideration for Installation of solar panel on right bank of Najafgarh Drain.
- Meeting of I&FC, Power, BSES done on 18.08.2023 to know nearest grid, BSES assures SEBI to provide updated information on connectivity feasibility along with distance.
- Site visit held on 05.10.2023, to finalise grid feasibility out of 06 pockets initially submitted, 05 MW electricity generation is expected.
- SEBI to submit pre feasibility before starting of work.

Summary of progress in projects (Oct 2023)



Timeline: 31st Oct, 23

Target
Achievement

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Way Forward

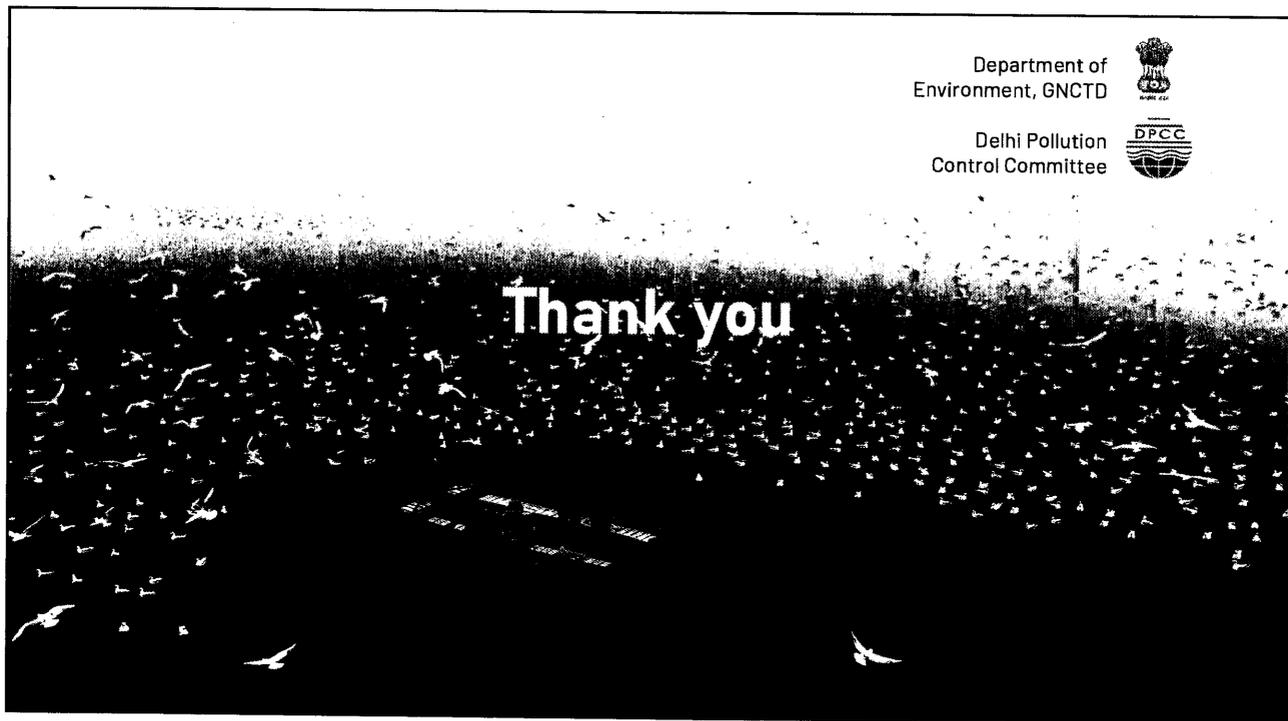
S.No.	Action Point	Intervention required
1	Allocation of Land by DDA/Revenue for construction of New DSTPs	DDA- 08 parcels Revenue- 04 parcels to allot land in all pending cases by this month.
2	Desilting of Sewer	To achieve target : 03 month after withdrawal of monsoon in Delhi.
3	Sewerage network in 117 Unauthorized Colonies where it has to be laid along with DSTPs	Expedite tender process to achieve revised targets of Dec, 2024
4	Utilization of Treated Wastewater	Smiriti Van/Lake :10 MGD, NTPC Eco Park: 5 MGD, Rohini lake No.1 : 15 MGD

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Way Forward

S.No.	Action Point	Intervention required
5	Lagging Projects requiring immediate attention	<ol style="list-style-type: none"> 1. Construction of New STP at Okhla (RT : March, 2024). 2. Upgradation of Rithala Phase -II 3. Restoration Projects <ul style="list-style-type: none"> ▪ Kalindi Aviral (Part B) ▪ Asita East (Part B) ▪ Amrut Bio Diversity Park (Part A and Part B) ▪ Qudsia Ghat ▪ Yamuna Vanasthali 4. Encroachment Removal <ul style="list-style-type: none"> ▪ Amrut Bio Diversity Park ▪ Yamuna Vanasthali ▪ Eco tourism area ▪ Kalindi Aviral

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8872 Annexure-R-6 (Cdly)

Annexure-R-6

Cdly



DELHI POLLUTION CONTROL COMMITTEE
WATER LABORATORY
4thFLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
visit us at : <http://dpcc.delhigovt.nic.in>

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WATER QUALITY STATUS OF RIVER YAMUNA

REPORT NO: DPCC/W/Y/2023/ 121
DATE OF SAMPLING: 03.07.2023

Dated: 24/7/23

S. No.	Locations	Latitude Longitude	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml
	Water Quality Criteria (‘C’ Class)		6.5-8.5	-	3mg/l or less	5mg/l or more	500(desirable) 2500 (max permissible)
1	Palla	28.8138023, 77.2100181	7.45	18	1.2	10.5	3.7×10^2
2	Wazirabad	28.7131310, 77.2319304	7.38	26	5.4	6.6	5.5×10^2
3	ISBT Bridge	28.6713533, 77.2338207	7.30	104	30	1.2	17×10^3
4	ITO Bridge	28.6284288, 77.2534977	7.42	96	28	1.6	12×10^3
5	Nizamudin Bridge	28.5915608, 77.2715342	7.21	112	32	0.8	21×10^3
6	Okhla Barrage	77°18'49" 28°32'40"	7.78	136	36	0.4	24×10^4
7	Agra Canal at Okhla Barrage	28.545414, 77.311075	7.65	144	38	0.3	26×10^4
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drains)	28.4657003, 77.33905231	7.50	152	40	NIL	32×10^4

N. Mehta
I/C Water LabDr. Nandita Moitra
Scientist 'D'

8873

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WATER QUALITY STATUS OF RIVER YAMUNA

REPORT NO: DPCC/W/Y/2023/1874
DATE OF SAMPLING: 03.08.2023

Date - 11/08/2023

S. No.	Locations	Latitude Longitude	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml
Water Quality Criteria ('C' Class)			6.5-8.5	-	3mg/l or less	5mg/l or more	500(desirable) 2500 (max permissible)
1	Palla	28.8138023, 77.2100181	7.32	16	1.0	11.3	1.8×10^2
2	Wazirabad	28.7131310, 77.2319304	7.30	20	4	8.2	2.0×10^2
3	ISBT Bridge	28.6713533, 77.2338207	7.35	64	22	3.0	5.5×10^3
4	ITO Bridge	28.6284288, 77.2534977	7.25	48	18	4.1	8.1×10^3
5	Nizamudin Bridge	28.5915608, 77.2715342	7.11	76	26	2.5	10×10^3
6	Okhla Barrage	77°18'49" 28°32'40"	7.05	88	30	1.8	12×10^4
7	Agra Canal at Okhla Barrage	28.545414, 77.311075	7.14	96	32	1.5	13×10^4
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drains)	28.4657003, 77.33905231	7.44	112	35	1.1	17×10^4

Maitra
I/C Water Lab

Dr. Nandita Moitra

4306/WMC4
22/09/2023

8874

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WATER QUALITY STATUS OF RIVER YAMUNA

REPORT NO: DPCC/W/Y/2023/ 286
DATE OF SAMPLING: 04.09.2023

Date: 21/9/2023

S. No.	Locations	Latitude Longitude	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml	Phosphate
Water Quality Criteria ('C' Class)			6.5-8.5	-	3mg/l or less	5mg/l or more	500(desirable) 2500 (max permissible)	-
1	Palla	28.8138023, 77.2100181	7.32	26	2.0	8.8	3.6×10 ²	1.3
2	Wazirabad	28.7131310, 77.2319304	7.49	40	7.3	5.3	4.0×10 ²	2.8
3	ISBT Bridge	28.6713533, 77.2338207	7.38	96	27	2.1	8.2×10 ³	14.7
4	ITO Bridge	28.6284288, 77.2534977	7.28	72	23	3.5	6.1×10 ³	8.1
5	Nizamudin Bridge	28.5915608, 77.2715342	7.20	106	33	1.6	14×10 ³	16.8
6	Okhla Barrage	77°18'49" 28°32'40"	7.34	128	36	1.2	17×10 ⁴	20.3
7	Agra Canal at Okhla Barrage	28.545414, 77.311075	7.15	133	38	1.0	20×10 ⁴	22.4
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drains)	28.4657003, 77.33905231	7.25	144	43	0.5	22×10 ⁴	27.9

N. Moitra
I/C Water Lab
Dr. Nandita Moitra
Scientist D

Brief status of up-gradation & Increasing capacity of remaining existing 18 STPs of DJB
(Interventions –for Existing STPs to achieve BOD: TSS 10/10)

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[Integrated Fixed Film Activated Sludge (IFAS), Increased Aeration, Disc Filter, UV Disinfection & Odour Control]

S. No.	Name of STP	Existing Capacity (In MGD)	Enhanced Capacity (In MGD)	Status (Cumulative Progress as on 06.10.2023)	Timelines
1	Rithala Phase –II	40	40	95%	October, 2023 (Revised Timeline)
2	Kondli Phase-IV	45	45	62.5 %	October, 2023
3.	Pappan Kalan Phase- I	20	30	21%	March, 2024 (Revised Timeline)
4.	Nilothi Phase –I	40	60	21%	
5.	Najafgarh	5	5	27%	
6.	Keshopur Phase –II	20	20	27%	
7.	Keshopur Phase-III	40	60	27%	
8.	Rohini Sector 25	15	25	25%	
9.	Narela	10	15	25%	
10.	Coronation Pillar Phase -I & II	20	20	25%	
11.	Coronation Pillar Phase –III	10 (Plant operational)	10	25%	
12.	Okhla Phase- V	16	16	The case has been put on hold due to scarcity of funds.	December, 2024 (Revised Timeline)
13.	Mehrauli	5	7.5		
14.	Ghitorni	5	7.5		
15.	Vasant Kunj	5	7.5		
16.	Yamuna Vihar Phase– I	10	15	4th consecutive call of tender has been done, in the recent the competent authority has been decided to discharge the previous tender and re-invite it with open technology. The Tender is likely to be invited by this week.	December, 2024 (Revised Timeline)
17.	Keshopur Phase- I	12	18	File sent to competent authority to re-consider the decision of re-inviting of tenders in order to award the work at the earliest	December, 2024 (Revised Timeline)
18.	Yamuna Vihar Phase – III	25	55	File has been sent to the competent authority for administrative approval of Estimate.	December, 2024 (Revised Timeline)
	Total	343	456.5	Addition of 123.5 MGD by December, 2024.	

**DELHI POLLUTION CONTROL COMMITTEE**

DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
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F.No. DPCC/(10)/(10)/(46)/Leg-2021/844-852

Dated: 27/03/2023

Subject: Directions under u/s 33 A of the Water (Prevention and Control of Pollution) Act, 1974 read along with Hon'ble National Green Tribunal orders for disposal of untreated Septage into river Yamuna or drains leading to river Yamuna.

Whereas, Central Pollution Control Board (CPCB) is the State Board for all the union Territories to exercise powers and performs functions under the Water (Prevention and Control of Pollution) Act, 1974, as amended to date.

And whereas, Central Pollution Control Board has delegated all its powers and functions under the Water (Prevention and Control of Pollution) Act, 1974 in respect of Union Territory of Delhi to Delhi Pollution Control Committee (DPCC) vide notification Dated 15.03.1991.

And whereas, Hon'ble National Green Tribunal (NGT) is monitoring various activities causing pollution in River Ganga and its tributaries through O.A. No. 200 of 2014 - M. C. Mehta Vs. Union of India &Ors. and connected matters and has completely prohibited disposing of any kind of waste into the river Ganga vide orders dated 11.04.2017 and 13.07.2017. Defaulter to this direction would be liable to pay Environmental Compensation of Rs 50,000/- per default for such dumping and/or throwing of waste of any kind into the river.

And whereas, Government of India has also introduced National Faecal Sludge &Septage Management (FSSM) Policy in 2017 to emphasize the importance of treating the faecal sludge from on-site sanitation system.

And whereas, Urban Development Department of Government of NCT of Delhi had issued Notification dated 12.11.2018 "Delhi Water Board Septage Management Regulations, 2018" regarding regulations for collection, transportation and disposal of waste of septic tanks and related matters. Under this regulations licenses are being given by DJB to the vendors for collection and transport of Septage to the vehicles even registered in Haryana. DJB is examining the amendments in the said Regulation

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to make it more effective. District Magistrates have been empowered to impose Environmental Compensation on the violators.

And whereas, Hon'ble National Green Tribunal (NGT) in OA No. 365 of 2021 entitled as "Shamsher Singh Vs. Govt. of NCT of Delhi" after recording dissatisfaction on the compliance of the Delhi Water Board Septage Management Regulation, 2018 has constituted a joint Committee headed by Justice S.P. Garg, former Judge, Delhi High Court with nominees of CPCB, DPCC and Chief Engineer, DJB. The committee filed its report before the Hon'ble Tribunal interalia mentioning:

- There appears to be serious failure to monitor compliance of Delhi Water Board Septage Management Regulation, 2018 by DJB.
- There was hardly any efficacious regulatory mechanism for monitoring the activities of the vendors and enforcement of compliance of conditions of the licenses issued to them.
- There was no effective check by the District Magistrates or DJB for prevention of dumping of Septage into the drains/water bodies by authorized or unauthorized vehicles/tankers carrying Septage.
- Though there was a Septage Management Committee headed by District Magistrate in each district, no stringent steps were being taken by them to monitor the unauthorized dumping of Septage.
- Dumping of Septage in the drains was rampant and frequent without any check by the agencies. The situation was disturbing and alarming.
- It is suggested that the Delhi Police/Delhi Traffic Police who have their presence on the ground/roads may be empowered to take action against unauthorized vehicles discharging Septage in the drains or water bodies and also against authorized vendors for violating the terms and conditions of the licenses issued to them. The police will have better surveillance in apprehension of the offending vehicles carrying and discharging Septage illegally. Power to issue challans should be given to them.

And whereas, Hon'ble Green Tribunal vide order dated 21.12.2022 in aforesaid matter has accepted the suggestions and recommendations of the Committee of the aforementioned committee. Further it was directed that, "*Further, we find it necessary to issue clarification/direction under Section 15 (4) read with Section 33 of the NGT Act on the issue of preexisting jurisdiction of the DPCC under the Water and Air Acts to levy compensation for violation of water quality and air quality norms and jurisdiction of Delhi Police in the light of suggestion of the Committee. ... This is necessary having regard to inadequacy of compliance mechanism under the Regulations, as found by the Committee and its adverse impact on recipient environment and public health.*"

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13/3/23

And whereas, high BOD and Coliform are adversely affecting the environment. The greater the BOD, the more rapidly oxygen is depleted in the stream. This means less oxygen is available to aquatic life. The consequences of high BOD are the same as those for low dissolved oxygen: aquatic organisms become stressed, suffocate, and die. High level of fecal coliform is the major cause of water borne diseases, a great threat to aquatic life and a growth of diseases causing bacteria. Ingestion of water contaminated with feces containing pathogens that cause infectious diseases such as cholera and other diarrheal diseases, dysenteries, and enteric fevers.

And whereas, Hon'ble Green Tribunal in its various orders has directed that all the STPs should have a provisions of disinfection for ensuring control of fecal coliform as well as sludge digestion for converting sludge into manure.

And whereas, the Hon'ble Green Tribunal is imposing Environmental damage Charges on all States Government Rs.2 crore per MLD of untreated sewage. To simplify the calculation of environmental damages charges, it comes to Rs 20,000/- per 1,000 liter of untreated sewage/ septage.

Now therefore, in view of the above and in exercise of the powers conferred under section 33 (A) of the Water (Prevention and Control of Pollution) Act, 1974 and keeping in view to curb pollution in River Yamuna in Delhi, Delhi Pollution Control Committee hereby issues following directions:

1. (a) penalty for deposit of septage by unauthorized (unlicensed) entities shall be Rs. 50,000/- plus confiscation of vehicle, per violation.

(b) Penalty for disposal of Saptage at places other than the designated places by authorized licensee shall be Rs. 50,000/- per violation.

(c) Penalty on a person who uses the services of unlicensed vendors/vehicles for discharging the septage shall be Rs. 10,000/- per violation.
2. An officer not lower than the rank of Nayab Tehsildar in DM offices & Sub Inspector in Delhi Police, Sanitary Inspector in MCD and JE in DJB and I&FC shall be competent to impose penalty.
3. The compensation amount so collected shall be deposited to Delhi Pollution Control Committee, in the Account No. **40071442347**, IFSC Code **SBIN0005715** in State Bank of India, ISBT, Kashmere Gate, Delhi-110006.

23/3/13

4. Also, Monthly action taken reports of inspections conducted, Environmental Compensation imposed and Environmental Compensation received shall be submitted by the authorized officers to Member Secretary, Delhi Pollution Control Committee, by 7th of every month at following Email:- msdpcc@nic.in
5. It may be noted that the violation of directions issued under Section 33 A of the Water (Prevention and Control of Pollution) Act, 1974, or the rules made thereunder shall be punishable under section 41 of the said Act which include imprisonment upto Six years and with fine.

3
23/3/13
(Ashwani Kumar)
Chairman, DPCC

To,

1. The Commissioner of Police, Delhi Police Headquarters, Jai Singh Road, New Delhi-110001.
2. The Commissioner, Municipal Corporation of Delhi, 9th Floor, Civic Centre, Minto Road, New Delhi-110002.
3. Secretary, I&FC, L.M. Bund Office Complex, Shastri Nagar, Geeta Colony, Delhi 110031
4. CEO, Delhi Jal Board, Arunalaya Complex, Jhandewalan Extension, Jhandewalan, Delhi 110005.
5. The District Magistrates of Delhi (Revenue Department), Government of NCT of Delhi.

Copy to:

1. The Divisional Commissioner, 5 Sham Nath Marg, Delhi-110054
2. Staff Officer to Chief Secretary, GNCTD.
3. Director, Department of Environment, NCT of Delhi
4. In-charge (IT), DPCC- for uploading at website of DPCC.

Through e-mail

**DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPTDG. ENGINEER, HCC-3
17TH FLOOR, VIKAS MINAR, I.P. ESTATE,
NEW DELHI -110002**

To

Sh. D.K. Singh,
Addl. Director, DPCC,
Deptt. of Environment, Govt. of NCT of Delhi,
5th floor, ISBT Building, Kashmere Gate.
Delhi -110006.

Sub:- Monthly progress report as on 30th September 2023 in reference to the order of Hon'ble NGT in OA No. 673/2018(Reg. Rejuvenation of River Yamuna).

Sir,

Kindly find enclosed herewith the monthly progress report as on 30th September 2023 in respect of projects taken up / to be taken up by DDA for development of Yamuna River Front for your kind perusal please.

Yours faithfully,



(Er. Rajnish Kumar)
SE/HCC-3/DDA

Encl: As above.

Copy to :

1. CE/Hort./DDA for kind information please (through email).
2. Smt. Kalpana Khurana, Addl. Comm.(LS), DDA for kind information please (through email).



SE/HCC-3/DDA^{05/10}

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 30th September, 2023

	Project	Area/ Encroached area/ fhuggis	Water bodies Total / Completed	Timelines	Status
1.	Asifa East- (Old Railway Bridge to ITO Barrage -Eastern Bank) PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt. (Deposit work)	Total Area- 197 Ha PART A: 90 Ha PART B: 107 Ha.	PART A: 1/1 PART B: 3/3	PART-A: Completed PART-B: 31.03.2024	PART B: Present progress is 74% (Civil) & 80% (Hort.). Work completed are as under: 1. Excavation of 3 water bodies. 2. Construction of 3 ramps. 3. Embankment of 1 parking. Work was delayed due to flooding & sludgy site. Site is sludgy due to rise in water level of River Yamuna. Case No: SLP (C) 14342/2022 Case Title: Shakarpur Slum Union v/s DDA Court: Supreme court of India. Panel lawyer: : Ms. Shalini Chandra & Mr. Sanjay Jain (ASG) Next Date of Hearing: Not decided & No stay
2.	Kalindi Aviral- (NH24 to DND Flyway- Western Bank)	Total Area : 263 Ha Part A : 100 Ha Part B : 163 Ha/17Ha /300 nos (approx)	3/3	Part A : Completed	Part B : Restoration work in progress. Fountain work Completed. Meri Mati Mera Desh prepared and pathway work in progress at M3D site. Pipeline irrigation system installed 17 Hac under litigation NDOH:- 23/01/2024 26 Court Cases under 24(2) are pending in the Supreme Court of India.
3.	Kalindi Biodiversity Park- (DND to proposed Kalindi By-Pass- Western Bank) Entrusted to CEMIDE	115 Ha		Wetland completed in available space.	Project is being executed by CEDMIE. (Prof. C R Babu) 3 nos. Wetlands are completed in available space. Further work is held up due to NHAI work. DIB is initiating a project to tap the drains. Case no: W/P(C)No. 10420/23, NDOH:- 21.11.2023 Case no: Cont. case- 1147/2023, NDOH:- 11.12.2023 Case no: W/P (C) 5822/2021, NDOH:- 18/10/2023

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Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 30th September, 2023

4. Asita West- (Old Railway Bridge to ITO Barrage- Western Bank) Part A : 93 Ha (Already developed) Part B : 107 Ha (under development)	200 Ha /0.00 Ha.	Part A : 2/2 Part B : 5/4	Part A:- Complete Part B: 30/12/2023	<p>Part B :- (for 107 Ha) Present progress is 83% (Civil) & 55% (Hort.).</p> <p>Work completed are as under :</p> <ol style="list-style-type: none"> 1. Excavation of 4 water bodies. 2. Excavation of 1 oxidation pond. 3. 3 ramps constructed. 4. 1100 m cycle hike zone (cycle track) out of 1200 m 5. Pathways drawings are being revised. <p>Site is sludgy due to rise in water level of River Yamuna. Cleaning work under progress</p> <p>Case no: SLP(C) No. 9284/2023 Next date of hearing- Not Decided.</p> <p>Part A : For 90 Ha of land: Present progress is 79% (Civil) 20% (Hort.).</p> <p>Work completed are as under (For 90 Ha):</p> <ol style="list-style-type: none"> 1. Excavation of 6 water bodies. 2. 11800 m pedestrian path out of 12000m. 3. 1 entrance plaza out of 2. <p>Site is sludgy due to the rise in water level of River Yamuna.</p> <p>Part B : HC / LM (36878)19/L.WP(C) No 12504/2019; NDOH: 04.03.2024</p> <p>Part C : Area handed over to CPWD (Nav Bharat Udyan)</p> <p>Part A : Present progress is 71% (Civil) 71% (Hort.).</p> <p>The work has been assigned to M/s INTACH on nomination basis for Qudsia Ghat. Work for Parking & Boundary wall is in progress at site. Site is partially submerged, and silt is deposited at the remaining site due to rise in water level of River Yamuna. Silt removal work is under progress at site.</p> <p>Case no: W.P.(C) 1980/2023, NDOH:- 13.10.2023 Case no: RCA SCJ 17/2022, NDOH:- 20.11.2023 Case no: HC/LM (32198)2018 W.P.(C)9342/2018, NDOH:- 11.12.2023. Case no: W.P.(C)4637/2023, NDOH:- 01.11.2023. Case no: W.P.(C)/2377/2023&CM Appl. 26530/2023, NDOH: 08.11.2023. Case no: CS No. 1191/23, NDOH: 16.11.2023.</p> <p>Part B: Work awarded on 01st March 2023. Works to be undertaken. Waterbody, parking, Eco-trail, Chatris and plantation works. Site is sludgy due to the rise in water level of River Yamuna.</p>
5. Amrut Bio Diversity Park- ITO to NH-24 (Eastern & Western Bank)- Area South of CWG Village Area Part A : 90 Hac (Eastern bank) - DDA Part B : 18 Hac (Western bank) -DDA Part C : 8.25 Hac (Western bank) - CPWD	18 Ha / 1 Ha /95 Nos	6/6	22.05.2024	
6. Ghat Area : Wazirabad to Old Railway Bridge- Western Bank Part A : Entrusted to INTACH (Qudsia Ghat) Part B : Sur ghat, Eco-trail, Yamuna Bazaar Area- 3.4 Ha	Total Site Area- 66 Ha (Qudsia Ghat- 16 Ha, Sur Ghat-13.6 Ha, Eco-trail- 33 Ha, Yamuna Bazaar Area- 3.4 Ha)	1/-	Part A : 30/11/2023 Part B : 31/12/2023	

7.	Yamuna Vanasthali- (Wazirabad Barrage to ISBT Bridge- Eastern Bank, around GarhiMandu Village & Usmanpur Village)	236.5 Ha / 15.7 Ha /20Nos.	7/6	31.12.2023	<p>Present progress is 87.5% (Civil), 59% (Hort.) Work completed are as under (for 236.5 Ha):</p> <ol style="list-style-type: none"> 1. Excavation of 6 water bodies and about 84% of pedestrian pathway works are complete. 2. Mounds completed. 3. Spreading of moorum was underway. 4. Site is partially submerged due to rise in water level of River Yamuna <p>Cleaning work under progress</p> <p>Court Cases: 1) WP(C) 7542/ 2017; NDOH- 22/04/2024, 2) WP(C) 7135/2019; NDOH- 17/10/2023</p>
8.	Mayur Nature Park- (NH-24 to DND Flyway- Eastern Bank) PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt.	Total Area- 397.75 Ha PART A: 235 Ha PART B: 162.75 Ha	-----	-----	<ol style="list-style-type: none"> i. The land demarcation completed. ii. LM Department informed that approximately 100 Ha of land has been de-notified out of the total 235 Ha. iii. Accordingly, the revised landscape proposal is ready. <p>The work of UP Irrigation land of 162.75 Ha is to be taken up on deposit work basis. Case no: W.P.(C) 10900/2019, NDOH:- 30.10.2023 Case no: W.P.(C) 10918/2019, NDOH :- 30.10.2023 Case no: W.P.(C) 2504/23, NDOH:- 07.02.2024</p>
9.	Eco-Tourism Area- (Geeta Colony Bridge to ITO Barrage- Western Bank)	30 Ha/0.00 Ha	-----	-----	<p>Area falls outside the I in 25 year floodplain. Proposal will be taken up once the 'O-II' is finalized after notification of MPPD-2041. LPA No : 196/2023, NDOH- 11/10/2023.</p>
10.	Hindan Sarovar- (NH-24 to DND Flyway- Eastern Bank) Part Area-II-Hindon Cut Wetlands I&II PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt. (Deposit work)	Total Site Area- 53.6 Ha PART A: 15 Ha PART B: 30 Ha			<p>NOC to the Pr. Secretary (Environment, Forests & Wild Life) has been withdrawn. Land to be taken back from Forest Department</p>

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 30th September, 2023

	Total	DDA- 1366.75 Ha / 33.7 Ha/ 415 Nos. <u>UP Irrig.-299.75Ha</u> = 1666.5 Ha	28/25	(a) Completed DDA = 283 Ha (b) In progress DDA = 640.75 Ha <u>UP Irrig. = 107 Ha.</u> = 747.75 Ha (c) In planning DDA= 443Ha <u>UP= 192.75 Ha</u> = 635.75 Ha	
	Protection and management of Flood Plain Zone(FPZ)			<p>Protection of flood plain of Yamuna river & prevention of encroachment:</p> <ol style="list-style-type: none"> Demarcation of 1 in 25 years floodplains and fixing up of bollards and fencing: The demarcation of 1 in 25 years flood plain of River Yamuna from Wazirabad to Jaitpur on both banks has been done by installation of bollards duly marked with GPS Co-ordinates. The Flood plains stretch have been demarcated by providing 591 bollards (250 mm dia, 1 m high with 1x1x1 footing); 375 nos. Flag post & 27 nos. sign boards. Engagement of Private Security to stop illegal Dumping: Private security has been engaged by DDA to stop illegal dumping. 125 Security Guards have been deployed by DDA round the clock in three shifts at vulnerable points, with 4 patrolling vehicles in the Yamuna Flood Plain area from Wazirabad Barrage to Okhla Barrage to check illegal dumping of Malba and to prevent encroachment . Installation of Electronic Surveillance System: 93 nos cameras have been installed at 27 no locations from Wazirabad Barrage to Okhla Barrage to check illegal dumping of malba into flood plains area. Removal of Encroachment from Flood Plain: Regular demolition programmes are being organized to remove the encroachments in time bound manner. 	

Phase I Protection, Restoration, Connect

- 1. Protection of floodplains**
 - I. Removal of encroachment
 - II. Repossession of land
- 2. Restoration and Rejuvenation of the ecology**
 - I. Creation and revival of wetlands
 - II. Plantation of riverine species
- 3. Connect to the River**
 - I. Walkways, cycle tracks, trails

Phase 2: Facilities and Amenities

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- I. Entrance plazas
- II. Solar lighting
- III. Eco-friendly Structures
- IV. Basic amenities
- V. Benches, toilets, dustbins.
- VI. Kids play area
- VII. Urban streetscape along major roads
- VIII. Signage

Phase 3: Operation and Management

- I. Economic Revenue Model**
 1. Souvenir shop at urban streetscapes
 - II. Event organization,
 - III. Eco-tourism activities
- 2. Public Awareness Programme**
 1. Nature Walks
 - II. Website development
 - III. Awareness through Social media like Twitter, Instagram
- 3. Public Participation**
 1. Cleanliness drives,
 - II. Plantation drives,
 - III. School trips
- IV. Organization of medical camps
- V. Flower shows
- VI. Fund raising programmes for ecological cause.

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ACTION TAKEN FOR PROTECTION OF LAND	
Demarcation of 1 in 25 year floodplains	591 Bollards erected at site, 375 Flag Posts have already been installed.
Signages	27. nos. of sign boards have been installed
Manual security	125 Security Guards have been deployed by DDA round the clock in three shifts at vulnerable points, with 4 patrolling vehicles in the Yamuna Flood Plain area from Wazirabad Barrage to Okhla Barrage to check illegal dumping of malba and to prevent encroachment. GPS monitoring of security guards & patrolling vehicles is being done.
Demolition programs	661.22 Hectares area has been retrieved from the encroachment by DDA in the floodplains of River Yamuna.
Electronic surveillance system	93 No. CCTV cameras have been installed at 27 locations from Wazirabad Barrage to Okhla Barrage to check the illegal dumping of Malba in the Yamuna Flood Plain area.
Removal of C&D Waste	54,160 metric tonnes of C&D waste lying in floodplain has been lifted to IL&FS site or utilized for development of Yamuna Project by DDA.

Status of 'Restoration and Rejuvenation of River Yamuna Floodplains' as on 30th September, 2023



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S. No.	Project Area	Total Site Area (In Ha)	Area repossessed (In Ha)	Area to be repossessed (In Ha)	Details
1.	Asita East (DDA)	90	90	Nil	-
	Asita East(UP)	107	75.09	*4.00	21 Hectares area has Already been transferred to PWD by UP irrigation Deptt.
2.	Kalindi Aviral	263	39.81	17	17 Ha under litigation.
3.	Kalindi Biodiversity Park	115	2.5	-	-
4.	Asita West	200	181.89	-	-
5.	Amrut Biodiversity Park (DDA)	108	91.5	1	-
	Amrut Biodiversity Park (CPWD)	8.25	-		
6.	Yamuna Vansathali	236.5	105.36	15.7	
7.	Mayur Nature Park (DDA)	235	67.77	*55.25	Part land is under litigation. 100 Ha land de-notified.
	Mayur Nature Park (UP)	162.75			
8.	Eco-Tourism (DDA)	22.7*	7.3	0.00	
	Eco-Tourism (DTC)	7.3			
	Total	1555.5	661.22	92.95	Regular demolition programmes are being organized to remove the encroachments in time bound manner.

DETAILS OF CHALLANS FROM THE YEAR 2018-23

Sl. No.	Year	Offence	No. of challans	Compensation amount	Recovery amount
1.	2018	Dumping of malba	1	Rs.50,000/-	Nil
2.	2019	Dumping of malba, unauthorized parking and garbage dumping in Yamuna River flood plain.	186	Rs. 90,40,000/-	Rs.25,42,500/-
3.	2020	Dumping of malba and unauthorized parking in Yamuna River flood plain.	54	Rs.21,30,000/-	Rs.6,45,000/-
4.	2021	Dumping of malba and illegal parking in Yamuna River Flood Plain	776	Rs.1,22,95,000/-	Rs.22,00,000/-
5.	2022	Dumping of malba and illegal parking in Yamuna River Flood Plain	1167	Rs.2,75,25,000/-	Rs.19,95,000/-
6.	2023	Dumping of malba and illegal parking in Yamuna River Flood Plain	1083	Rs.95,65,000/-	Rs.2,55,000/-
		TOTAL =	3267	Rs. 6,06,05,000/-	Rs.76,37,500/-

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Annexure- R-10

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 Gmail

wmc2 dpcc <wmc2dpcc2023@gmail.com>

Explanation / Reasons for delay in projects mentioned in the Action Plan for Rejuvenation of River Yamuna prepared by High Level Committee constituted by Hon'ble NGT vide order dated 09.01.2023 in O.A. 21/2023

1 message.

Wed, Oct 11, 2023 at 4:03 PM

wmc2 dpcc <wmc2dpcc2023@gmail.com>

To: vcdda <vcdda@dda.org.in>, "ceodelhi.djb" <ceodelhi.djb@nic.in>

Cc: neelima.soni2033@dda.gov.in, Member Drainage <mrdrainage.djb@nic.in>, "Chairman (DPCC)" <chdpcc@nic.in>, Pr Secretary Home GNCTD <pshome@nic.in>, "Secretary (Environment)" <senv@nic.in>, csdelhi <csdelhi@nic.in>, MS DPCC <msdpcc2022@gmail.com>, Member Secretary <msdpcc@nic.in>, Deepak Kumar Singh <dk Singhdpcc@gmail.com>

Sir / Madam,

Please find attached herewith letter dated 11.10.2023 regarding Explanation / Reasons for delay in projects mentioned in the Action Plan for Rejuvenation of River Yamuna prepared by High Level Committee constituted by Hon'ble NGT vide order dated 09.01.2023 in O.A. 21/2023 for urgent necessary action as mentioned in the said letter and provide Explanation / Reasons for delay **by 12:00 Noon on 12.10.2023 to this office at following email :**

wmc2dpcc2023@ gmail.com.

Thanks & Regards

D.K. Singh

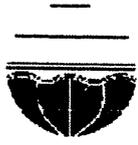
SEE & Incharge, WMC-II

Delhi Pollution Control Committee

 DPCC letter dt 11.10.2023 to DDA & DJB.pdf
1004K

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URGENT
By Email / Speed Post



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : <https://dpcc.delhigovt.nic.in>



F. No. DPCC/WMC II/OA 21 (Ashwani Yadav) / 2023 /Part File/5380-5384 Dated: 11.10.2023

To,

1. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
2. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi-110005

Sub: Reasons for delay in projects mentioned in the Action Plan for Rejuvenation of River Yamuna prepared by High Level Committee constituted by Hon'ble NGT vide order dated 09.01.2023 in O.A. 21/2023

Sir,

High Level Committee (HLC) has been constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA. No. 21/2023 in the matter of Ashwani Yadav Vs. Govt. of NCT of Delhi with Chief Secretary, Delhi as Convener and Secretaries / HODs of various Ministries / Departments of Govt. of India / Delhi as members.

An Action Plan for Rejuvenation for River Yamuna has been prepared by the HLC and an order dated 27.01.2023 has also been issued by Chief Secretary Delhi. Copy of the said Action Plan and Order dated 27.01.2023 were sent to concerned Departments for necessary action.

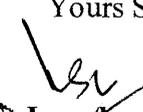
Seventh Meeting of the High Level Committee to review progress in implementation of Action Plan & Vetting of Status Report to be filed before Hon'ble NGT was held on 10.10.2023

As decided in the said meeting of High Level Committee concerned departments are required to explain the reasons for delay in their projects mentioned in the said Action Plan for Rejuvenation of River Yamuna in Delhi.

In view of the above, please find enclosed herewith Table showing major projects which are Delayed / lagging behind the timelines given in the said Action Plan for providing reasons for delay in these projects **urgently by 12:00 Noon on 12.10.2023** since Status Report is to be filed by Govt. of NCT of Delhi before the Hon'ble National Green Tribunal in the said matter.

Next Date of Hearing in the above mentioned case is **17.10.2023**.

Yours Sincerely,


(Dr. K. S. Jayachandran)

Spl. Secy (Environment), GNCTD
Cum Member Secy, DPCC

Enclosure: As above

Copy to -

1. Chairman, Delhi Pollution Control Committee, 5th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
2. Pr. Secy (Env.), 6th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
3. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi - 02 - For kind information to the Chief Secretary, GNCTD.


(Dr. K. S. Jayachandran)

Spl. Secy (Environment), GNCTD
Cum Member Secy, DPCC

Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

Projects of DJB

S.No	Projects / Action Points	Timeline (Action Plan)	Revised Timeline	Deptt.	Explanation/ Reasons for Delay in Project
1.	Construction of New 124 MGD Capacity STP at Okhla	June, 2023	March, 2024	DJB	
2.	Construction of New 7 MGD Capacity STP at Sonia Vihar	Sept, 2023	December, 2023	DJB	
3.	Rehabilitation of existing 25 MGD Capacity STP at Kondli , Phase – II	June, 2023	October, 2023	DJB	
4.	Rehabilitation of existing 40 MGD Capacity STP at Rithala Phase –I	June, 2023	October, 2023	DJB	
5.	Rehabilitation of existing 40 MGD Capacity STP at Rithala Phase – II	March, 2023	December, 2023	DJB	
6.	Rehabilitation & Augmentation of capacity of existing STP at Yamuna Vihar, Phase –II from 10 MGD to 15 MGD.	September 2023	December 2023	DJB	
7.	Trapping of 03 Major Drains				
	Mori Gate Drain			DJB	
	Barapulla Drain	September 2023	March, 2024	DJB	
	Maharani Bagh Drain			DJB	
8.	Trapping of marginal flow/ overflow from Sen Nursing Home Drain	March, 2023	June, 2024	DJB	
9.	Trapping of Sub Drains of Najafgarh, Supplementary & Shahdara Outfall Drains (54 No of Subdrains were to be trapped by September, 2023 however only 47 Have been trapped)	September 2023	December, 2023	DJB	
10.	Laying of Sewerage Network in Unauthorized Colonies. (Sewerage Network was to be provided in 334 No of Unauthorized Colonies by September, 2023 however Sewerage Network was provided in only 232 No of Unauthorized Colonies)	September 2023	-	DJB	

Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

11.	Connection of Drains / Drainage System of 81 JJ Clusters with sewerage Network of DJB or providing DSTPs. (81 No of JJ Clusters were to be connected by Sept, 2023 however only 20 have been connected)	June, 2023	-	DJB	
12.	Desilting of Approx. 200 Kilometers of Trunk / Peripheral Sewer (Diameter 1000 mm or more) (Only 60.516 Km has been Desilted till September, 2023)	June, 2023 (for 90.34 KM) September, 2023 (For entire 200 KM)	December, 2023	DJB	
13.	Utilization of Treated STP Wastewater				
	Smriti Van / Lake and nearby areas from Kondli STP (10MGD)	March, 2023	December, 2023	DJB	
	Rohini Lake No. 1(15MGD)	August, 2023	December, 2023	DJB	
	NTPC Eco Park (05 MGD)	July, 2023	December, 2023	DJB	

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Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

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Projects of DDA

S.No	Projects / Action Points (Restoration Projects on Yamuna Flood Plain)	Timeline (Action Plan)	Revised Timeline	Deptt.	Explanation/ Reasons for Delay in Project
1.	Asita East (Part B: 107 Hectare)	March, 2023	March, 2024	DDA	
2.	Kalindi Aviral (Part B: 163 Hectare inclusive of Baansera)	February, 2023	To be provided	DDA	
3.	Asita West (Part B: 107 Hectare)	June, 2023	December , 2023	DDA	
4.	Amrut Bio Diversity Park (Eastern Bank : 90 Hectare)	March, 2023	May, 2024	DDA	
5.	Amrut Bio Diversity Park (Western Bank: 18 Hectare)	22 nd May 2023	May, 2024	DDA	
6.	Ghat Area Wazirabad to Old Railway Bridge (Part A: Qudsia Ghat 16 Hectare)	April, 2023	November , 2023	DDA	
7.	Ghat Area Wazirabad to Old Railway Bridge (Part B: Sur Ghat: 13.6 Hectare)	July, 2023	To be provided	DDA	
8.	Yamuna Vanasthali (236.5 Hectare)	May, 2023	December , 2023	DDA	

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Annexure-R-11

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M Gmail

wmc2 dpcc <wmc2dpcc2023@gmail.com>

Explanation / Reasons for delay in projects mentioned in the Action Plan for Rejuvenation of River Yamuna prepared by High Level Committee constituted by Hon'ble NGT vide order dated 09.01.2023 in O.A. 21/2023

1 message

Neelima Soni <neelima.soni2033@dda.gov.in>

Thu, Oct 12, 2023 at 2:56 PM

To: wmc2dpcc2023@gmail.com

Cc: vcdda <vcdda@dda.org.in>, pmcomnr <pmcomnr@dda.org.in>, cehort <cehort@dda.org.in>, Kalpana Khurana <kalpana.skhurana2026@dda.gov.in>, Mohammed Uzair <mohammed.uzair2050@dda.gov.in>,

Richa.Sharma47@dda.gov.in

PFA the document detailing the Project wise reasons for delay in response to the email dated 11.10.2023 from your good office.

--

Thanks & Regards

Neelima Soni

Director

Landscape & Environment Planning Department

Delhi Development Authority

Phone no. 23370985



12.10.2023_Note_reasons for delay_7th HLC.docx

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NOTE on reasons for delay in Projects of Restoration and Rejuvenation of Floodplains

The reasons for delay/ justifications of new timelines was shared earlier via email dated 23.07.2023 in reference to para 6 of the Minutes of the 5th Meeting of the High-Level Committee (HLC) held on 09.06.2023, wherein, DDA was directed to "Share a note on the revised completion Project timelines with justifications."

The same is re-iterated below-

It may kindly be noted that DDA had previously shared its project timelines for the 1st HLC meeting; however, the timelines presented during the meeting were different and notably shortened.

It is also pertinent to bring on record that there are challenges of unique kind in Yamuna flood plains and also that the land is not readily available to carry out restoration measures. To name a few predicaments, are the rampant encroachments, court cases and stay by various courts, embargos during GRAP/ pollution bans, period of submergence during floods, contractual delays during implementation and last but not the least, the lack of enough manpower to carry out work simultaneously on all projects.

Please find below the Project-wise reasons for delay along with the justifications of new timelines along with the percentage progress in each project:

(1) Asita East (107 Ha.): -

The initial timeline provided by DDA for Asita East was 31.08.2023. While progress on certain aspects, such as water bodies and pathways, was nearing completion, significant disruptions occurred in the entry areas and urban plaza due to NHAI's ongoing works for its Saharanpur Expressway. Additionally, the entire area got submerged in recent floods. Though the restoration works post flooding have been initiated, however, it will take some time before the site becomes conducive for plantation.

In addition to dealing with the site's flooding and its impact on the works, we made earnest efforts to re-design the entrance to accommodate a Cafe (food truck) for public use. This enhancement is bound to significantly improve the overall appeal and usability of the area. However, it is important to acknowledge that the design and execution of this additional feature inevitably requires extra time and attention to ensure its successful implementation.

Considering these unforeseen challenges and the time needed for the new design implementation, the new timeline for completion is 31.12.2024. The current progress of on-site Horticulture and Engg works is about 77%.

- (2) **Kalindi Aviral (Part B - 163 Ha)** - Appx. 40 Ha out of 163 Ha has already been developed including BAANSERA. The timeline of February 2023 was shared only for 12 ha, against which 40 Ha has been developed.

Part of the 163 ha area that was earlier allotted to PWD has been recently retrieved, the designing work for the same is to be undertaken. The work on design proposal of the balance area is under progress and the timeline will be shared once the proposal is approved.

- (3) **Yamuna Vatiika** : - *The initial timeline provided by DDA for this Project that was referred as Asita West earlier was 31.12.2023. However, it has been changed to 31.07.2024. The huge amount of land was under litigation, and the court cases were disposed on 27.03.2023 and the area was reclaimed through demolition drives on 27.03.2023 and 28.03.2023. Post which, based on the directions of Hon'ble LG the project proposal is currently being revised. The revised proposal is ready to be placed for approval. Thus, the timeline of 31.07.2024.*

- (4) **Amrut Biodiversity Park :-**

(A) **Amrut Biodiversity Park (Part A - 90 Ha)** - *The initial timeline provided by DDA was 22/05/2024, which included the completion of horticulture works by NBRI. However, unforeseen events significantly impacted the progress of the project. In the year 2022, the site experienced heavy flooding from September to November. Thus civil work could not be undertaken timely. Currently also the site is in heavy submergence, the works are likely to be delayed further. Taking all factors into account, it is requested that the initial timeline of 22/05/2024, may be taken as the timeline for the completion of all works. The current progress of on-site Horticulture and Engg works is about 49.5%.*

(B) **Amrut Biodiversity Park (Part B - 18 Ha)** - *The initial timeline provided by DDA for Part B of the Amrut Biodiversity Park was 22/05/2024. These horticulture works are designated to be carried out by NBRI.*

- (5) (A) **Ghat Area Part A- Vasudev Ghat** - *The initial timeline by DDA was 31/07/2023. Though additional elements such as elephant statues, Bell structure, mound sculpture etc. were included in the design for execution. DDA was contemplating to complete all works*

well within the timeline of 31/07/2023. The progress of on-site Horticulture and Engg works was about 71%. However, unforeseen challenges arose when the site experienced submergence due to recent floods. These floods have significantly impacted the construction and execution process, causing unavoidable delays. The de-silting work is currently underway following which the restoration works will be undertaken. As a result, the revised timeline for completion is now set for 30.11.2023 including all horticulture works that have suffered a great setback.

(B) Ghat Area Part B- (50 Ha) - *The initial timeline by DDA was 30/11/2023.* The work was awarded in August 2022 and it was terminated due to default by contractor and it was re awarded to other contractor in March 2023. The work was under progress, and the progress of on-site Horticulture and Engg works was about 5%. However, unforeseen challenges arose when the site experienced submergence due to recent floods. These floods have significantly impacted the construction and execution process, causing unavoidable delays. Additionally, there are many hindrances in this area like; pending court cases, physical demarcation of leased lands with L&DO and a few encroachments as well. Therefore, the new timeline suggested is March 2024 subject to outcome in favour of department in court cases.

(6) Yamuna Vanasthali - *The initial timeline by DDA was 31/12/2023.* The progress of on-site Horticulture and Engg works was about 73%. Since this area is the closest to the Wazirabad barrage, it received huge volumes of flood water and since 11th July 2023, the entire area was under heavy submergence. The planned horticulture and other works can only commence once the water recedes, and the site becomes conducive for plantation. All works can be completed except for in areas under litigation (subjected to outcome in favour of department)

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Annexure - R-12

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M Gmail

wmc2 dpcc <wmc2dpcc2023@gmail.com>

Explanation / Reasons for delay in projects mentioned in the Action Plan for Rejuvenation of River Yamuna prepared by High Level Committee constituted by Hon'ble NGT vide order dated 09.01.2023 in O.A. 21/2023

1 message

Member Drainage <memberdrainagedjb@gmail.com>

Fri, Oct 13, 2023 at 3:59 PM

To: wmc2dpcc2023@gmail.com

Cc: Vikram Singh <cedrainage1@gmail.com>, Shiv Kumar Bhardwaj <cedrprii@gmail.com>, R P Singh <cedrpr3@gmail.com>, "Bhupesh Kumar CE (SDW)" <cesdwnwdjb@gmail.com>

PFA Explanation/ Reasons for Delay in Projects of DJB.

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Ajay Gupta
Member (Drainage)
Delhi Jal Board

 **F.DPCC-Lagging Projects of Action Plan.doc**
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Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

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Projects of DJB

S. No	Projects / Action Points	Timeline (Action Plan)	Revised Timeline	Deptt.	Explanation/ Reasons for Delay in Project
1.	Construction of New 124 MGD Capacity STP at Okhla	June 2023	March 2024	DJB	<ul style="list-style-type: none"> Heavy rains during March, April & May -2023. Slowdown/ suspension of work by executing firm due to non-payment by DJB from 07 April 2023 to 17.07.2023 due to shortage of funds from Central share/ state share. Second slowdown 1st Sep -2023 to till date. Monsoon period 2023.
2.	Construction of New 7 MGD Capacity STP at Sonia Vihar	Sept, 2023	December, 2023	DJB	<ul style="list-style-type: none"> Major work of STP has been completed. SPS is being constructed and time line has been extended due to unprecedented rains / flooding of the area & also on account of change of design of sump well due to allotment of earlier requested land by Delhi Police at 5th Pusta, G-Block, Sonia Vihar after intervention of HLC recently.
3.	Rehabilitation of existing 25 MGD Capacity STP at Kondli, Phase-II	June, 2023	October, 2023	DJB	<ul style="list-style-type: none"> Liquid line has been commissioned on 24.06.2023 and 25 MGD sewage is being treated and effluent parameters of BOD/TSS less than 10/10 are being achieved. Delay in completion of balance works of sludge streams and roads etc. is due to unprecedented rains from March, April and May onwards. Delay in rehabilitation of 1400 mm dia. effluent pipe line due to unauthorised house sewer connections/connections of storm water drains and encroachments by residents over the effluent pipe line at DJB land.
4.	Rehabilitation of existing 40 MGD Capacity STP at Rithala Phase-I	June, 2023	October, 2023	DJB	<ul style="list-style-type: none"> Liquid line has been commissioned up to secondary treatment and entire available 30 MGD sewage is being treated from 15.06.2023. Delay in completion of balance works is due to unprecedented rains from May onwards. Delay in issue of NOC for Construction of outfall structure at the

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Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

					bank of Supplementary drain from I&FC department, GNCTD. Permission was sought on 20.02.2023 and NOC was received on 17.05.2023
5.	Rehabilitation of existing 40 MGD Capacity STP at Rithala Phase – II	March, 2023	Oct, 2023	DJB	<ul style="list-style-type: none"> • Delay due to tree cutting permission from forest deptt. • Delay due to supply of UV treatment unit from manufacturer being imported from Canada. • The plant is commissioned except UV unit and meeting the prescribed standards of BOD/TSS as 10/10mg/l. • Installation of UV unit is in progress and shall be completed by 25th Oct. 2023.
6.	Rehabilitation & Augmentation of capacity of existing STP at Yamuna Vihar, Phase –II from 10 MGD to 15 MGD.	September 2023	December 2023	DJB	<ul style="list-style-type: none"> • Initially non release of running payment due to shortage of funds under AMRUT-I. • Heavy rains during March, April & May -2023 onwards. • Work was on held up due to non-availability of labour /workmanship during flood in Delhi.
7.	Trapping of 03 Major Drains				
	Mori Gate Drain SS	September 2023	March, 2024	DJB	<ul style="list-style-type: none"> • Delay in removal of encroachment by DDA from site of SPS. • Delay in Tree cutting permission. • Delay in Shifting of cables by BSES. • Delay in Shifting of Panel Room and Cables by TPDDL. • Heavy rains and Flooding of SPS site. • Non-Grant of permissions for laying 1000 mm dia. Rising main due to G20 and rainy season by PWD, DDA, MCD & IFCD.
	Barapulla Drain			DJB	<ul style="list-style-type: none"> • Delay in issue of permission of Yamuna flood plain area by DDA & UP Irrigation.

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	Maharani Bagh Drain			DJB	<ul style="list-style-type: none"> Delay in availability of alignment of 1800 mm dia interceptor sewer in the ROW of NHAI from DND to Khizrabad Works suspended due to Eid-UI-Zuha Site works fully inundated during the recent flood.
8.	Trapping of marginal flow/ overflow from Sen Nursing Home Drain	March, 2023	June, 2024	DJB	<ul style="list-style-type: none"> Sen Nursing Home Drain has been trapped into Sen Nursing Home STP as well as into the Ring Road trunk sewer. Ring Road trunk sewer is badly silted up due to trapping of this storm water drains and unable to take entire drain discharge. Action Plan for desilting of ring road sewer has been prepared and timeline is June-2024 along with commissioning of under construction Ring Road Pumping Station. Due to technical constraints, only after completion of these two works trapping will be fully functional.
9.	Trapping of Sub Drains of Najafgarh, Supplementary & Shahdara Outfall Drains (54 No of Subdrains were to be trapped by September, 2023 however only 47 Have been trapped)	September 2023	December, 2023	DJB	<ul style="list-style-type: none"> Out of 54 nos subdrains to be trapped by September 23, 48 subdrains have been trapped i.e. approximately 90% subdrains have been trapped within timelines. One subdrain falling in Najafgarh drain is also 99.50% completed except for connection to the 1200 mm dia peripheral sewer line. The peripheral sewer line has been laid under two major drains i.e. Najafgarh and Supplementary drain through Micro Tunnelling Method (MTBM) which was delayed due to unprecedented pre monsoon rains in May/June 23 and same has now been completed. The work of trapping of this drain into sewer line will be completed very shortly. One drain of supplementary drain is dependent on installation of DSTP, tenders of which are not able to be floated due to budget constraints. For other two subdrains of supplementary drain i.e. Transport Deptt. and Mukundpur village drain the work is to be executed in supplementary drain which was stopped due to unprecedented rain/ flooding. The I&FC Deptt. will be giving

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Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

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permission after monsoon i.e. from 15-10-2023 and work is likely to be completed by November-2023.

- For two subdrains in Shahdara drain, 73% of work has been completed. The work is being executed by Engineers India Limited (EIL) through contractor on behalf of DJB. The work is being executed inside the Shahdara drain and has been stopped due to monsoons. The performance of the contractor is also poor. DJB has directed EIL to take action as per contract agreement including termination if contractor does not complete the work by December-2023.
 - Heavy rains in May onwards and heavy floods.
 - Delay in grant of road cutting permission from PWD/MCD/DDA due to G-20 Summit and rainy season.
 - Delay in grant of Traffic police permission.
 - High subsoil water level.
 - Shifting of TPDDL cables.
 - Slow progress due to IGL pipelines in narrow streets.
 - Delay in Finalization of road levels by I&FCD
 - non-allowing of road cutting in newly constructed CC roads/interlocking tile pavements.
 - Due to non-transfer of land of SPS by land owning department.
 - Due to narrow lanes work to be executed manually instead of mechanically.
 - non-availability of sufficient work front due to limited availability of approach roads to local residents.
 - Out of 639 JJ cluster drains 558 Nos i.e. 87%. were already trapped. Out of remaining 81 clusters, 16 Nos were feasible and 65 Nos were not feasible.
 - Out of 16 feasible JJ cluster drains 13 Nos have already been trapped. Two Nos have been 35% completed and balance work is held up due to public hindrance for which pursuance is being
- | | | | | | |
|---|---|----------------|---|-----|--|
| <p>10. Laying of Sewerage Network in Unauthorized Colonies. (Sewerage Network was to be provided in 334 No of Unauthorized Colonies by September, 2023 however Sewerage Network was provided in only 232 No of Unauthorized Colonies)</p> | - | September 2023 | - | DJB | |
| <p>11. Connection of Drains/ Drainage System of 81 JJ Clusters with sewerage Network of DJB or providing DSTPs. (81 No of JJ Clusters were</p> | - | June, 2023 | - | DJB | |

Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

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	to be connected by Sept, 2023 however only 20 have been connected)				<ul style="list-style-type: none"> made. For remaining 01 No drain estimate for installation of DSTP has been framed but NIT could not be floated due to budget constraints. 65 Nos JJ cluster drains were not feasible since JJ clusters are situated at odd locations like along railway lines, along Nalla/Drains etc. with no functional sewerage system in the vicinity. There is also unavailability of space to lay the sewer lines. Space is so scarce that alternate solutions of DSTP is also not feasible. Further, several cluster are having multiple out fall points not feasible to trap. However, non feasible 65 sites were surveyed for exploring alternate feasible solutions like installation of Decentralized Sewage Treatment Plants (DSTPs) etc. After detailed survey 07 more has been trapped and action plan for trapping 27 Nos sites has been made for trapping so that same can be trapped in co-terminus with the commissioning of sewerage system being provided in the nearby colonies. The 08 Nos subdrains are out falling in Barapulla drain which is being trapped. In 15 Nos JJ clusters, where land is available, for installation of DSTP are found feasible for trapping by installation of DSTPs during the joint survey with NMCG staff. The advance copy of demand for funds was sent to NMCG. As per observations of NMCG, the DPR has been amended and under scrutiny in the planning cell of DJB. As per direction of High level Committee (HLC), request have been sent to divisional commissioner for facilitate DJB for providing land for installation of DSTP at 15 nos JJC sites from respective land owning agencies.

Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

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13	Desilting of Approx. 200 Kilometers of Trunk / Peripheral Sewer (Diameter 1000 mm or more) (Only 60.516 Km has been De-silted till September 2023)	June, 2023 (for 90.34 KM) September 2023 (For entire 200 KM)	December, 2023	<p>DJB</p> <p>A. Under the Command of Dwarka WWTP:- The work is to be executed in the command area of 4 SPS in Dwarka with Total length of 27Km out of which 7Km has been completed.</p> <ul style="list-style-type: none"> Initially the work was planned to be executed through online Desilting method without need of permanent plugging and diversion of flow. However, the sewer lines were found to be 80-100% silted up and the work could be taken up only by providing plugging and flow diversion with pumping arrangement. This resulted in slow progress of work. The work could not be taken up simultaneously in the entire area as the plugging of sewer line created surcharged condition in the up stream area of uttam Nagar, Dabri , Kakrola , J.J colony Dwarka etc., causing inconvenience to the people at large. The work of Desilting is not feasible during Monsoon season 1st July to 30th September <p>B. Under the Command of Okhla WWTP:</p> <ul style="list-style-type: none"> Delay due to Monsoon season. Delay due to unexpected rains. Delay due to traffic permission on main roads. Out of 11.51 Km, 8.5 Km has been desilted, about 3.0 Km has already been desilted in other work. Balance about 1 Km is likely to be completed by October 2023. <p>C. Under the Command of Yamuna vihar and Kondli WWTPs:</p> <ul style="list-style-type: none"> Due to heavy rains in May-June and during rainy season, the work of desilting was not possible. Due to Petition by a bidder in Hon'ble High court, award of work under Kondli WWTP command was delayed. Its date of completion is December 2023
	Utilization of Treated STP Wastewater			

Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

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Smriti Van / Lake and nearby areas from Kondli STP (10MGD)	March, 2023	December, 2023	DJB	<ul style="list-style-type: none"> • Due to change of capacity of Sumpwell & pumphroom from 10 MGD to 20 MGD.
	August, 2023	December, 2023	DJB	<ul style="list-style-type: none"> • Physical work of lake completed except treatment unit. Delay due to electric connection.
Rohini Lake No. 1(15MGD)	July, 2023	December, 2023	DJB	<ul style="list-style-type: none"> • Permission to cross Agra canal and road cutting along the canal is awaited from <u>UP Irrigation Department</u>
NTPC Eco Park (05 MGD)				

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